

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA

PANEL FOR JANUARY 1, 2023 TO JUNE 30, 2023 - For New Delhi Zone

Panel of IPs for appointment as,

- Interim Resolution Professional (IRP) in a Corporate Insolvency Resolution Process (CIRP) under section 16(4),
 - Liquidator in a liquidation process under section 34(6),
 - Resolution Professional (RP) in an individual insolvency resolution process under section 97(4) or 98(3), and
 - Bankruptcy Trustee (BT) under section 125(4), 146(3) or 147(3)
- of the Insolvency and Bankruptcy Code, 2016, by Adjudicating Authority.

Areas Covered (The IPs having registered office in these areas shall be eligible for appointment by benches of NCLT and DRT located in these areas) - Union territory of Delhi

This panel is prepared in accordance with "Insolvency Professionals to act as Interim Resolution Professionals, Liquidators, Resolution Professionals and Bankruptcy Trustees (Recommendation) (Second Guidelines, 2022"

S.No	Name of Insolvency Professional (IP)	Registration Number of IP	Registered E-mail ID of IP	Total Number of Completed Assignments	Sectoral Experience	State	Zone
1	Mr. Vikram Bajaj	IBBI/IPA-002/IP-N00003/2016-2017/10003	bajaj.vikram@gmail.com	25	-Computer And Related Activities-Construction-Financial Intermediation, Except Insurance And Pension Funding-Hotels And Restaurants-Manufacture Of Basic Metals-Manufacture Of Food Products And Beverages-Manufacture Of Paper And Paper Products-Other Business Activities-Real Estate Activities-Wholesale Trade And Commission Trade, Except Of Motor Vehicles And Motorcycles	U. T. of New Delhi	New Delhi
2	Mr. Vikram Kumar	IBBI/IPA-001/IP-P00082/2017-2018/10178	vikramau@gmail.com	20	Activities Auxiliary To Financial Intermediation-Computer And Related Activities-Extraction Of Crude Petroleum And Natural Gas, Service Activities Incidental To Oil And Gas Extraction Excluding Surveying-Health And Social Work-Hotels And Restaurants-Manufacture Of Basic Metals-Manufacture Of Electrical Machinery And Apparatus N.E.C.-Manufacture Of Food Products And Beverages-Other Business Activities-Real Estate Activities-Recreational, Cultural And Sporting Activities-Research And Development-Wholesale Trade And Commission Trade, Except Of Motor Vehicles And Motorcycles	U. T. of New Delhi	New Delhi
3	Mr. Prabhjit Singh Soni	IBBI/IPA-003/IP-N00377-C01/2017-18/10143	psgurleensoni@gmail.com	19	-Computer And Related Activities-Construction-Hotels And Restaurants-Manufacture Of Food Products And Beverages-Manufacture Of Rubber And Plastic Products-Other Business Activities-Real Estate Activities-Supporting And Auxilliary Transport Activities, Activities Of Travel Agencies	U. T. of New Delhi	New Delhi
4	Mr. Neeraj Bhatia	IBBI/IPA-001/IP-P00824/2017-2018/11400	nbtrace1@yahoo.com	16	-Manufacture Of Basic Metals-Manufacture Of Fabricated Metal Products, Except Machinery And Equipments-Manufacture Of Textiles-Other Business Activities	U. T. of New Delhi	New Delhi
5	Mr. Kamal Agarwal	IBBI/IPA-001/IP-P00868/2017-2018/11466	advocate.kamal.aggl@gmail.com	14	-Construction-Education-Hotels And Restaurants-Manufacture Of Motor Vehicles, Trailers And Semi-Trailers-Manufacture Of Textiles-Other Business Activities-Recreational, Cultural And Sporting Activities-Retail Trade, Except Of Motor Vehicles And Motorcycles, Repair Of Personal And Household Goods-Sale, Maintenance And Repair Of Motor Vehicles And Motorcycles, Retail Sale Of Automotive Fuel-Supporting And Auxilliary Transport Activities, Activities Of Travel Agencies	U. T. of New Delhi	New Delhi

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S.No	Name of Insolvency Professional (IP)	Registration Number of IP	Registered E-mail ID of IP	Total Number of Completed Assignments	Sectoral Experience	State	Zone
6	Mr. Ashok Kumar Gupta	IBBI/IPA-003/IP-N00010/2016-17/10072	cmaashokgupt@gmail.com	15	-Agriculture, Hunting And Related Service Activities-Financial Intermediation, Except Insurance And Pension Funding-Manufacture Of Electrical Machinery And Apparatus N.E.C.-Manufacture Of Fabricated Metal Products, Except Machinery And Equipments-Manufacture Of Food Products And Beverages-Manufacture Of Rubber And Plastic Products-Manufacture Of Textiles-Manufacture Of Wood And Of Products Of Wood And Cork, Except Furniture, Manufacture Of Articles Of Straw And Plating Materials-Other Business Activities-Other Service Activities	U. T. of New Delhi	New Delhi
7	Mr. Parveen Bansal	IBBI/IPA-001/IP-P00175/2017-18/10344	pkbansal00@gmail.com	14	-Electricity, Gas, Steam And Hot Water Supply-Fishing, Operation Of Fish Hatcheries And Fish Farms, Service Activities Incidental To Fishing-Manufacture Of Basic Metals-Manufacture Of Textiles-Manufacture Of Wearing Apparel, Dressing And Dyeing Of Fur-Other Business Activities-Recreational, Cultural And Sporting Activities	U. T. of New Delhi	New Delhi
8	Mr. Anup Kumar	IBBI/IPA-002/IP-N00333/2017-2018/10911	sachanlawanalyt@gmail.com	15	-Construction-Manufacture Of Electrical Machinery And Apparatus N.E.C.-Manufacture Of Fabricated Metal Products, Except Machinery And Equipments-Manufacture Of Rubber And Plastic Products-Other Business Activities-Other Service Activities-Real Estate Activities-Wholesale Trade And Commission Trade, Except Of Motor Vehicles And Motorcycles	U. T. of New Delhi	New Delhi
9	Mr. Sandeep Kumar Bhatt	IBBI/IPA-002/IP-N01064-C01/2017-2018/10298	skbmica@gmail.com	11	-Construction-Manufacture Of Basic Metals-Manufacture Of Rubber And Plastic Products-Manufacture Of Textiles-Other Business Activities-Wholesale Trade And Commission Trade, Except Of Motor Vehicles And Motorcycles	U. T. of New Delhi	New Delhi
10	Ms. Pooja Bahry	IBBI/IPA-003/IP-N00007/2016-17/10063	pujabahry@yahoo.com	10	-Computer And Related Activities-Manufacture Of Basic Metals-Manufacture Of Food Products And Beverages-Manufacture Of Radio, Television And Communication Equipment And Apparatus-Other Business Activities-Wholesale Trade And Commission Trade, Except Of Motor Vehicles And Motorcycles	U. T. of New Delhi	New Delhi
11	Mr. Vijender Sharma	IBBI/IPA-003/IP-N00003/2016-2017/10022	vijender@vsa.net.in	12	-Construction-Manufacture Of Basic Metals-Manufacture Of Wearing Apparel, Dressing And Dyeing Of Fur-Other Business Activities-Wholesale Trade And Commission Trade, Except Of Motor Vehicles And Motorcycles	U. T. of New Delhi	New Delhi
12	Mr. Gaurav Katiyar	IBBI/IPA-001/IP-P00209/2017-18/10409	cagauravkatiyar@gmail.com	14	-Construction-Manufacture Of Basic Metals-Other Business Activities-Real Estate Activities-Wholesale Trade And Commission Trade, Except Of Motor Vehicles And Motorcycles	U. T. of New Delhi	New Delhi

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13	Mr. Amit Agrawal	IBBI/IPA-002/IP-N00185/2017-18/10456	amitagcs@gmail.com	14	-Hotels And Restaurants-Manufacture Of Basic Metals-Manufacture Of Food Products And Beverages-Manufacture Of Machinery And Equipment N.E.C-Manufacture Of Motor Vehicles, Trailers And Semi-Trailers-Other Business Activities-Public Administration And Defence, Compulsory Social Security-Real Estate Activities-Wholesale Trade And Commission Trade, Except Of Motor Vehicles And Motorcycles	U. T. of New Delhi	New Delhi
14	Mr. Sandeep Goel	IBBI/IPA-003/IP-N00073/2017-18/10583	emasandeepgoel@gmail.com	11	-Construction-Hotels And Restaurants-Manufacture Of Basic Metals-Manufacture Of Motor Vehicles, Trailers And Semi-Trailers-Supporting And Auxilliary Transport Activities, Activities Of Travel Agencies-Wholesale Trade And Commission Trade, Except Of Motor Vehicles And Motorcycles	U. T. of New Delhi	New Delhi
15	Mr. Pankaj Kumar Singhal	IBBI/IPA-002/IP-N00532/2017-2018/11561	aprassociatesllp@gmail.com	13	-Construction-Manufacture Of Chemicals And Chemical Products-Manufacture Of Other Transport Equipment-Manufacture Of Radio, Television And Communication Equipment And Apparatus-Other Business Activities-Sale, Maintenance And Repair Of Motor Vehicles And Motorcycles, Retail Sale Of Automotive Fuel-Wholesale Trade And Commission Trade, Except Of Motor Vehicles And Motorcycles	U. T. of New Delhi	New Delhi
16	Mr. Brahm Datt Verma	IBBI/IPA-003/IP-N00056/2017-18/10496	bdverma.rp@gmail.com	10	-Manufacture Of Machinery And Equipment N.E.C-Retail Trade, Except Of Motor Vehicles And Motorcycles, Repair Of Personal And Household Goods-Wholesale Trade And Commission Trade, Except Of Motor Vehicles And Motorcycles	U. T. of New Delhi	New Delhi
17	Mr. Ajay Goyal	IBBI/IPA-001/IP-P00382/2017-18/10639	ajaygoyalca75@gmail.com	10	-Health And Social Work-Manufacture Of Machinery And Equipment N.E.C-Other Business Activities-Post And Telecommunications-Real Estate Activities-Supporting And Auxilliary Transport Activities, Activities Of Travel Agencies	U. T. of New Delhi	New Delhi
18	Mr. Jugraj Singh Bedi	IBBI/IPA-001/IP-P00731/2017-2018/11208	jb@jsba.in	13	-Agriculture, Hunting And Related Service Activities-Computer And Related Activities-Construction-Other Business Activities-Real Estate Activities	U. T. of New Delhi	New Delhi
19	Mr. Sanjay Kumar Jha	IBBI/IPA-002/IP-N00684/2018-2019/12031	sanjayjhafcs@gmail.com	12	Activities Auxiliary To Financial Intermediation-Financial Intermediation, Except Insurance And Pension Funding-Health And Social Work-Hotels And Restaurants-Manufacture Of Basic Metals-Manufacture Of Chemicals And Chemical Products-Other Business Activities-Post And Telecommunications-Real Estate Activities	U. T. of New Delhi	New Delhi

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20	Mr. Manoj Kumar Anand	IBBI/IPA-001/IP-P00084/2017-18/10180	anandmanoja@gmail.com	9	-Construction-Manufacture Of Textiles-Other Business Activities-Wholesale Trade And Commission Trade, Except Of Motor Vehicles And Motorcycles	U. T. of New Delhi	New Delhi
21	Mr. Shiv Nandan Sharma	IBBI/IPA-001/IP-P00384/2017-18/10641	sharmasn@gmail.com	9	-Construction-Electricity, Gas, Steam And Hot Water Supply-Manufacture Of Basic Metals-Other Business Activities-Other Service Activities-Publishing, Printing And Reproduction Of Recorded Media	U. T. of New Delhi	New Delhi
22	Mr. Alok Kaushik	IBBI/IPA-002/IP-N00253/2017-18/10767	alok_kaush@yahoo.com	10	-Construction-Manufacture Of Fabricated Metal Products, Except Machinery And Equipments-Manufacture Of Textiles-Other Business Activities-Wholesale Trade And Commission Trade, Except Of Motor Vehicles And Motorcycles	U. T. of New Delhi	New Delhi
23	Mr. Darshan Singh Anand	IBBI/IPA-002/IP-N00326/2017-2018/10931	dsanand57@gmail.com	10	-Construction-Hotels And Restaurants-Manufacture Of Chemicals And Chemical Products-Real Estate Activities	U. T. of New Delhi	New Delhi
24	Mr. Rajesh Kumar Gupta	IBBI/IPA-003/IP-N00198/2018-2019/12308	rgadv21@gmail.com	9	-Manufacture Of Electrical Machinery And Apparatus N.E.C.-Manufacture Of Machinery And Equipment N.E.C-Real Estate Activities-Wholesale Trade And Commission Trade, Except Of Motor Vehicles And Motorcycles	U. T. of New Delhi	New Delhi
25	Mr. Akash shinghal	IBBI/IPA-001/IP-P00137/2017-18/10279	akash@kjco.net	8	-Computer And Related Activities-Construction-Other Business Activities-Wholesale Trade And Commission Trade, Except Of Motor Vehicles And Motorcycles	U. T. of New Delhi	New Delhi
26	Mr. Mukesh Kumar Grover	IBBI/IPA-001/IP-P00383/2017-18/10640	mukesh@mjra.co.in	9	-Manufacture Of Chemicals And Chemical Products-Manufacture Of Machinery And Equipment N.E.C-Other Business Activities-Publishing, Printing And Reproduction Of Recorded Media-Wholesale Trade And Commission Trade, Except Of Motor Vehicles And Motorcycles	U. T. of New Delhi	New Delhi
27	Ms. Deepika Bhugra Prasad	IBBI/IPA-003/IP-N000110/2017-2018/11186	deepika.bhugra@gmail.com	7	-Construction-Manufacture Of Basic Metals-Manufacture Of Electrical Machinery And Apparatus N.E.C.-Supporting And Auxilliary Transport Activities, Activities Of Travel Agencies	U. T. of New Delhi	New Delhi

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28	Mr. Atul Kumar Kansal	IBBI/IPA-001/IP-P00035/2016-2017/10088	cakansal@yahoo.com	8	-Construction-Financial Intermediation, Except Insurance And Pension Funding-Hotels And Restaurants-Manufacture Of Basic Metals-Manufacture Of Chemicals And Chemical Products-Manufacture Of Electrical Machinery And Apparatus N.E.C.	U. T. of New Delhi	New Delhi
29	Mr. Aishwarya Mohan Gahrana	IBBI/IPA-002/IP-N00135/2017-18/10351	aishwaryam_gahrana@yahoo.com	8	-Construction-Manufacture Of Radio, Television And Communication Equipment And Apparatus-Other Business Activities-Publishing, Printing And Reproduction Of Recorded Media-Real Estate Activities	U. T. of New Delhi	New Delhi
30	Mr. Naresh Kumar Munjal	IBBI/IPA-001/IP-P00362/2017-18/10620	nkmunjalcacs@yahoo.co.in	7	-Hotels And Restaurants-Manufacture Of Food Products And Beverages-Other Business Activities-Real Estate Activities-Wholesale Trade And Commission Trade, Except Of Motor Vehicles And Motorcycles	U. T. of New Delhi	New Delhi
31	Mr. Sanjay Agrawal	IBBI/IPA-001/IP-P00494/2017-18/10882	ska9001@gmail.com	8	-Manufacture Of Machinery And Equipment N.E.C-Other Business Activities-Real Estate Activities-Retail Trade, Except Of Motor Vehicles And Motorcycles, Repair Of Personal And Household Goods	U. T. of New Delhi	New Delhi
32	Mr. Mukesh Gupta	IBBI/IPA-001/IP-P-01494/2018 - 2019/12254	camukeship@rediffmail.com	9	-Construction-Manufacture Of Radio, Television And Communication Equipment And Apparatus-Other Business Activities-Other Mining And Quarrying-Real Estate Activities	U. T. of New Delhi	New Delhi
33	Mr. Manohar Lal Vij	IBBI/IPA-001/IP-P-01480/2018 - 2019/12269	mlvij1956@gmail.com	12	-Construction-Manufacture Of Chemicals And Chemical Products-Manufacture Of Motor Vehicles, Trailers And Semi-Trailers-Manufacture Of Wearing Apparel, Dressing And Dyeing Of Fur-Other Business Activities-Real Estate Activities	U. T. of New Delhi	New Delhi
34	Mr. Ajay Kumar Jain	IBBI/IPA-002/IP-N00415/2017-2018/11188	ajayjain721@gmail.com	8	-Construction-Manufacture Of Food Products And Beverages-Manufacture Of Textiles-Other Business Activities-Wholesale Trade And Commission Trade, Except Of Motor Vehicles And Motorcycles	U. T. of New Delhi	New Delhi
35	Mr. Vivek Parti	IBBI/IPA-001/IP-P00813/2017-2018/11376	v_parti@yahoo.com	7	-Computer And Related Activities-Construction-Manufacture Of Chemicals And Chemical Products-Wholesale Trade And Commission Trade, Except Of Motor Vehicles And Motorcycles	U. T. of New Delhi	New Delhi

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36	Mr. Pawan Kumar Goyal	IBBI/IPA-001/IP-P00875/2017-2018/11473	ca.pawangoyal@gmail.com	9	-Computer And Related Activities-Construction-Education-Other Business Activities-Real Estate Activities-Retail Trade, Except Of Motor Vehicles And Motorcycles, Repair Of Personal And Household Goods	U. T. of New Delhi	New Delhi
37	Mr. Rakesh Kumar Jain	IBBI/IPA-001/IP-P01297/2018-2019/12068	rakeshjainca@rediffmail.com	9	-Construction-Manufacture Of Basic Metals-Manufacture Of Electrical Machinery And Apparatus N.E.C.-Manufacture Of Food Products And Beverages-Manufacture Of Rubber And Plastic Products-Other Business Activities-Real Estate Activities-Wholesale Trade And Commission Trade, Except Of Motor Vehicles And Motorcycles	U. T. of New Delhi	New Delhi
38	Mr. Santosh Sharma	IBBI/IPA-002/IP-N00898/2019-2020/12842	sci.santoshsharma@gmail.com	7	-Other Business Activities-Other Service Activities-Wholesale Trade And Commission Trade, Except Of Motor Vehicles And Motorcycles	U. T. of New Delhi	New Delhi
39	Mr. Devvart Rana	IBBI/IPA-002/IP-N00680/2018-2019/12025	devvartrana@gmail.com	7	-Electricity, Gas, Steam And Hot Water Supply-Manufacture Of Chemicals And Chemical Products-Other Service Activities-Real Estate Activities	U. T. of New Delhi	New Delhi
40	Mr. Sudhanshu Gupta	IBBI/IPA-002/IP-N00216/2017-18/10668	sg_1973@rediffmail.com	7	-Agriculture, Hunting And Related Service Activities-Electricity, Gas, Steam And Hot Water Supply-Manufacture Of Electrical Machinery And Apparatus N.E.C.-Manufacture Of Rubber And Plastic Products-Wholesale Trade And Commission Trade, Except Of Motor Vehicles And Motorcycles	U. T. of New Delhi	New Delhi
41	Mr. Yogender Pal Singhal	IBBI/IPA-001/IP-P00492/2017-18/10880	ipyogendersinghal@gmail.com	7	-Agriculture, Hunting And Related Service Activities-Manufacture Of Food Products And Beverages-Other Business Activities-Wholesale Trade And Commission Trade, Except Of Motor Vehicles And Motorcycles	U. T. of New Delhi	New Delhi
42	Mr. Prabhat Ranjan Singh	IBBI/IPA-002/IP-N00428/2017-2018/11239	prabhat.rs.advocate@gmail.com	7	-Construction-Manufacture Of Fabricated Metal Products, Except Machinery And Equipments-Other Business Activities-Publishing, Printing And Reproduction Of Recorded Media-Wholesale Trade And Commission Trade, Except Of Motor Vehicles And Motorcycles	U. T. of New Delhi	New Delhi
43	Mr. Hemant Gupta	IBBI/IPA-001/IP-P01072/2017-18/11763	hka.consultants@gmail.com	6	-Manufacture Of Chemicals And Chemical Products-Other Business Activities-Wholesale Trade And Commission Trade, Except Of Motor Vehicles And Motorcycles	U. T. of New Delhi	New Delhi

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44	Mr. Satya Prakash	IBBI/IPA-002/IP-N00906/2019-2020/12920	cs.satyaprakash@gmail.com	7	-Construction-Electricity, Gas, Steam And Hot Water Supply-Hotels And Restaurants-Manufacture Of Food Products And Beverages-Sale, Maintenance And Repair Of Motor Vehicles And Motorcycles, Retail Sale Of Automotive Fuel-Wholesale Trade And Commission Trade, Except Of Motor Vehicles And Motorcycles	U. T. of New Delhi	New Delhi
45	Mr. Mansij Arya	IBBI/IPA-002/IP-N00907/2019-2020/12939	pcsmansij@gmail.com	7	-Construction-Other Business Activities-Real Estate Activities-Sale, Maintenance And Repair Of Motor Vehicles And Motorcycles, Retail Sale Of Automotive Fuel-Supporting And Auxilliary Transport Activities, Activities Of Travel Agencies-Wholesale Trade And Commission Trade, Except Of Motor Vehicles And Motorcycles	U. T. of New Delhi	New Delhi
46	Mr. Brijender Singh Deswal	IBBI/IPA-003/IP-N00002/2016-17/10021	brijender@deswal.com	6	-Construction-Manufacture Of Fabricated Metal Products, Except Machinery And Equipments-Real Estate Activities	U. T. of New Delhi	New Delhi
47	Mr. Reetesh Kumar Agarwal	IBBI/IPA-001/IP-P00878/2017-2018/11475	carkagarwal@gmail.com	7	-Construction-Manufacture Of Basic Metals-Manufacture Of Electrical Machinery And Apparatus N.E.C.-Other Business Activities-Wholesale Trade And Commission Trade, Except Of Motor Vehicles And Motorcycles	U. T. of New Delhi	New Delhi
48	Mr. Atiuttam Prasad Singh	IBBI/IPA-001/IP-P01914/2019-2020/12914	atiuttamsingh@gmail.com	7	-Financial Intermediation, Except Insurance And Pension Funding-Manufacture Of Machinery And Equipment N.E.C-Manufacture Of Wearing Apparel, Dressing And Dyeing Of Fur-Other Business Activities-Wholesale Trade And Commission Trade, Except Of Motor Vehicles And Motorcycles	U. T. of New Delhi	New Delhi
49	Mr. Vijay Kumar Gupta	IBBI/IPA-001/IP-P00262/2017-18/10500	vkgupta2004@yahoo.co.in	5	-Manufacture Of Basic Metals-Other Business Activities-Real Estate Activities-Supporting And Auxilliary Transport Activities, Activities Of Travel Agencies	U. T. of New Delhi	New Delhi
50	Mr. Pawan Kumar Garg	IBBI/IPA-001/IP-P00608/2017-2018/11069	ca.pawangarg@gmail.com	5	-Manufacture Of Wearing Apparel, Dressing And Dyeing Of Fur-Real Estate Activities	U. T. of New Delhi	New Delhi
51	Mr. Anil Kumar Jain	IBBI/IPA-001/IP-P00735/2017-2018/11233	aniljn@yahoo.com	5	-Computer And Related Activities-Construction-Real Estate Activities	U. T. of New Delhi	New Delhi

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52	Mr. Sudhir Kalra	IBBI/IPA-001/IP-P00768/2017-2018/11314	kalra.adv@gmail.com	5	-Other Business Activities-Post And Telecommunications-Real Estate Activities	U. T. of New Delhi	New Delhi
53	Mr. Akhilesh Kumar Gupta	IBBI/IPA-001/IP-P00780/2017-2018/11353	akhilesh@lca.net	5	-Construction-Manufacture Of Machinery And Equipment N.E.C-Manufacture Of Wearing Apparel, Dressing And Dyeing Of Fur-Wholesale Trade And Commission Trade, Except Of Motor Vehicles And Motorcycles	U. T. of New Delhi	New Delhi
54	Mr. Anurag Goel	IBBI/IPA-001/IP-P00876/2017-2018/11460	agoel@caanurag.com	5	-Manufacture Of Food Products And Beverages-Other Business Activities-Retail Trade, Except Of Motor Vehicles And Motorcycles, Repair Of Personal And Household Goods	U. T. of New Delhi	New Delhi
55	Ms. Shalu Khanna	IBBI/IPA-001/IP-P00917/2017-2018/11523	skhanna@lca.net	4	-Manufacture Of Machinery And Equipment N.E.C-Other Business Activities-Retail Trade, Except Of Motor Vehicles And Motorcycles, Repair Of Personal And Household Goods-Supporting And Auxilliary Transport Activities, Activities Of Travel Agencies	U. T. of New Delhi	New Delhi
56	Mr. Ranjan Chakraborti	IBBI/IPA-002/IP-N00541/2017-2018/11618	ranjanns@gmail.com	6	-Computer And Related Activities-Mining Of Metal Ores-Other Business Activities-Real Estate Activities	U. T. of New Delhi	New Delhi
57	Mr. Vikas Garg	IBBI/IPA-001/IP-P01050/2017-2018/11733	vikas@vamindia.in	5	-Computer And Related Activities-Other Business Activities-Wholesale Trade And Commission Trade, Except Of Motor Vehicles And Motorcycles	U. T. of New Delhi	New Delhi
58	Mr. Shaikh Nafis Anjum	IBBI/IPA-003/IP-N00211/2018-2019/12363	sn.anjum123@gmail.com	5	-Agriculture, Hunting And Related Service Activities-Hotels And Restaurants-Other Business Activities	U. T. of New Delhi	New Delhi
59	Mr. Prabhakar Kumar	IBBI/IPA-002/IP-N00774/2018-2019/12373	prabhakar_acs@rediffmail.com	7	-Agriculture, Hunting And Related Service Activities-Manufacture Of Basic Metals-Manufacture Of Machinery And Equipment N.E.C-Other Business Activities-Real Estate Activities-Research And Development	U. T. of New Delhi	New Delhi

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA

PANEL FOR JANUARY 1, 2023 TO JUNE 30, 2023 - For New Delhi Zone

Panel of IPs for appointment as,

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 - Liquidator in a liquidation process under section 34(6),
 - Resolution Professional (RP) in an individual insolvency resolution process under section 97(4) or 98(3), and
 - Bankruptcy Trustee (BT) under section 125(4), 146(3) or 147(3)
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Areas Covered (The IPs having registered office in these areas shall be eligible for appointment by benches of NCLT and DRT located in these areas) - Union territory of Delhi

This panel is prepared in accordance with "Insolvency Professionals to act as Interim Resolution Professionals, Liquidators, Resolution Professionals and Bankruptcy Trustees (Recommendation) (Second Guidelines, 2022"

S.No	Name of Insolvency Professional (IP)	Registration Number of IP	Registered E-mail ID of IP	Total Number of Completed Assignments	Sectoral Experience	State	Zone
60	Mr. Nitin Jain	IBBI/IPA-001/IP-P01562/2019-2020/12462	nitinjain@ichinencapitalservices.com	5	Activities Auxiliary To Financial Intermediation-Hotels And Restaurants-Land Transport, Transport Via Pipelines-Publishing, Printing And Reproduction Of Recorded Media-Real Estate Activities	U. T. of New Delhi	New Delhi
61	Mr. Rakesh Kumar Jain	IBBI/IPA-002/IP-N00053/2017-18/10105	sirshree.rakesh@gmail.com	4	-Manufacture Of Food Products And Beverages-Other Service Activities-Real Estate Activities-Wholesale Trade And Commission Trade, Except Of Motor Vehicles And Motorcycles	U. T. of New Delhi	New Delhi
62	Ms. Sunita Umesh	IBBI/IPA-001/IP-P00080/2017-18/10165	sunita.umesh@uccglobal.in	5	-Construction-Health And Social Work-Other Business Activities-Real Estate Activities-Wholesale Trade And Commission Trade, Except Of Motor Vehicles And Motorcycles	U. T. of New Delhi	New Delhi
63	Mr. Mahavir Parshad Jain	IBBI/IPA-001/IP-P00894/2017-2018/11491	jain.mp54@gmail.com	5	-Manufacture Of Machinery And Equipment N.E.C-Retail Trade, Except Of Motor Vehicles And Motorcycles, Repair Of Personal And Household Goods-Wholesale Trade And Commission Trade, Except Of Motor Vehicles And Motorcycles	U. T. of New Delhi	New Delhi
64	Mr. Shyam Arora	IBBI/IPA-002/IP-N00546/2017-2018/11703	arora.shyaam@yahoo.com	4	-Computer And Related Activities-Construction-Hotels And Restaurants-Post And Telecommunications-Recreational, Cultural And Sporting Activities	U. T. of New Delhi	New Delhi
65	Mr. Rakesh Kumar Singala	IBBI/IPA-002/IP-N00581/2017-18/11744	csrakeshsingala@gmail.com	3	-Health And Social Work-Other Business Activities	U. T. of New Delhi	New Delhi
66	Mr. Dharm Vir Gupta	IBBI/IPA-001/IP-P01492/2018-2019/12342	dv Gupta@hotmail.com	5	-Other Business Activities-Wholesale Trade And Commission Trade, Except Of Motor Vehicles And Motorcycles	U. T. of New Delhi	New Delhi
67	Mr. Devendra Umrao	IBBI/IPA-003/IP-N00223/2019-2020/12640	devumraoibc@gmail.com	4	-Construction-Manufacture Of Food Products And Beverages-Other Business Activities-Post And Telecommunications-Real Estate Activities	U. T. of New Delhi	New Delhi

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA

PANEL FOR JANUARY 1, 2023 TO JUNE 30, 2023 - For New Delhi Zone

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This panel is prepared in accordance with "Insolvency Professionals to act as Interim Resolution Professionals, Liquidators, Resolution Professionals and Bankruptcy Trustees (Recommendation) (Second Guidelines, 2022"

S.No	Name of Insolvency Professional (IP)	Registration Number of IP	Registered E-mail ID of IP	Total Number of Completed Assignments	Sectoral Experience	State	Zone
68	Mr. Bikram Singh Gusain	IBBI/PA-002/IP-N00011/2016-17/10015	bikramgusain@gmail.com	4	-Other Service Activities-Tanning And Dressing Of Leather, Manufacture Of Luggage, Handbags Saddlery, Harness And Footwear-Wholesale Trade And Commission Trade, Except Of Motor Vehicles And Motorcycles	U. T. of New Delhi	New Delhi
69	Ms. Anju Agarwal	IBBI/PA-001/IP-P00106/2017-2018/10213	anju@insolvencyservices.in	4	-Construction-Manufacture Of Paper And Paper Products-Other Business Activities-Real Estate Activities	U. T. of New Delhi	New Delhi
70	Mr. Rakesh Takyar	IBBI/PA-001/IP-P00160/2017-18/10329	rtakyar.rt@gmail.com	4	-Manufacture Of Paper And Paper Products-Other Business Activities-Real Estate Activities	U. T. of New Delhi	New Delhi
71	Mr. Anil Matta	IBBI/PA-001/IP-P00223/2017-18/10422	mattaassociates@gmail.com	5	-Construction-Manufacture Of Basic Metals-Other Business Activities-Real Estate Activities	U. T. of New Delhi	New Delhi
72	Mr. Anil Bhatia	IBBI/PA-001/IP-P00587/2017-2018/11027	anilbhatia815@gmail.com	4	-Construction-Other Business Activities-Wholesale Trade And Commission Trade, Except Of Motor Vehicles And Motorcycles	U. T. of New Delhi	New Delhi
73	Mr. Dharmendra Kumar	IBBI/PA-003/IP-N000112/2017-2018/11264	kumard36@hotmail.com	4	-Manufacture Of Basic Metals-Other Business Activities	U. T. of New Delhi	New Delhi
74	Mr. Shailendra Singh	IBBI/PA-002/IP-N00471/2017-2018/11372	shailendralaw@gmail.com	4	-Manufacture Of Food Products And Beverages-Other Business Activities-Wholesale Trade And Commission Trade, Except Of Motor Vehicles And Motorcycles	U. T. of New Delhi	New Delhi
75	Mr. Rakesh Kumar Gupta	IBBI/PA-001/IP-P00833/2017-2018/11418	rkg.delhi.ca@gmail.com	4	-Construction-Manufacture Of Food Products And Beverages-Real Estate Activities-Supporting And Auxilliary Transport Activities, Activities Of Travel Agencies	U. T. of New Delhi	New Delhi

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA

PANEL FOR JANUARY 1, 2023 TO JUNE 30, 2023 - For New Delhi Zone

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 - Bankruptcy Trustee (BT) under section 125(4), 146(3) or 147(3)
- of the Insolvency and Bankruptcy Code, 2016, by Adjudicating Authority.

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This panel is prepared in accordance with "Insolvency Professionals to act as Interim Resolution Professionals, Liquidators, Resolution Professionals and Bankruptcy Trustees (Recommendation) (Second Guidelines, 2022"

S.No	Name of Insolvency Professional (IP)	Registration Number of IP	Registered E-mail ID of IP	Total Number of Completed Assignments	Sectoral Experience	State	Zone
76	Mr. Umesh Gupta	IBBI/IPA-001/IP-P00848/2017-2018/11431	umesh@vamindia.in	4	-Computer And Related Activities-Other Business Activities-Post And Telecommunications-Real Estate Activities-Wholesale Trade And Commission Trade, Except Of Motor Vehicles And Motorcycles	U. T. of New Delhi	New Delhi
77	Mr. Bhim Sain Goyal	IBBI/IPA-002/IP-N00726/2018 - 2019/12216	bsgoyal1@gmail.com	5	-Construction-Education-Manufacture Of Fabricated Metal Products, Except Machinery And Equipments-Other Business Activities-Real Estate Activities	U. T. of New Delhi	New Delhi
78	Mr. Amarpal	IBBI/IPA-001/IP-P01584/2018-2019/12411	amarpal@icai.org	5	-Agriculture, Hunting And Related Service Activities-Construction-Financial Intermediation, Except Insurance And Pension Funding-Manufacture Of Chemicals And Chemical Products-Manufacture Of Wearing Apparel, Dressing And Dyeing Of Fur-Other Business Activities-Real Estate Activities	U. T. of New Delhi	New Delhi
79	Mr. Sudershan Gupta	IBBI/IPA-001/IP-P01586/2018-2019/12428	sudershan2756@gmail.com	3	-Other Business Activities-Water Transport	U. T. of New Delhi	New Delhi
80	Mr. Chander Shekhar	IBBI/IPA-001/IP-P01760/2019-2020/12706	ca.cssuneja@gmail.com	4	-Construction-Hotels And Restaurants-Manufacture Of Food Products And Beverages	U. T. of New Delhi	New Delhi
81	Ms. Deepa Gupta	IBBI/IPA-002/IP-N00867/2019-2020/12801	advocate.deepa.gupta@gmail.com	4	-Manufacture Of Electrical Machinery And Apparatus N.E.C.-Manufacture Of Furniture, Manufacturing N.E.C-Other Business Activities	U. T. of New Delhi	New Delhi
82	Mr. Mohinder Singh	IBBI/IPA-001/IP-P00593/2017-2018/11046	mohinder@singhandsingh.in	4	-Manufacture Of Machinery And Equipment N.E.C-Manufacture Of Motor Vehicles, Trailers And Semi-Trailers-Other Business Activities	U. T. of New Delhi	New Delhi
83	Mr. Satya Prakash Gupta	IBBI/IPA-001/IP-P00737/2017-2018/11234	spgfinance@gmail.com	3	-Construction-Other Business Activities	U. T. of New Delhi	New Delhi

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA

PANEL FOR JANUARY 1, 2023 TO JUNE 30, 2023 - For New Delhi Zone

Panel of IPs for appointment as,

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Areas Covered (The IPs having registered office in these areas shall be eligible for appointment by benches of NCLT and DRT located in these areas) - Union territory of Delhi

This panel is prepared in accordance with "Insolvency Professionals to act as Interim Resolution Professionals, Liquidators, Resolution Professionals and Bankruptcy Trustees (Recommendation) (Second Guidelines, 2022"

S.No	Name of Insolvency Professional (IP)	Registration Number of IP	Registered E-mail ID of IP	Total Number of Completed Assignments	Sectoral Experience	State	Zone
84	Mr. Susheel Kumar Gupta	IBBI/IPA-001/IP-P00846/2017-2018/11419	susheelgupta@hotmail.com	3	-Manufacture Of Chemicals And Chemical Products-Manufacture Of Machinery And Equipment N.E.C	U. T. of New Delhi	New Delhi
85	Mr. Ashok Kumar	IBBI/IPA-001/IP-P00847/2017-2018/11430	gargashokca@gmail.com	3	-Manufacture Of Wearing Apparel, Dressing And Dyeing Of Fur-Other Business Activities	U. T. of New Delhi	New Delhi
86	Mr. Vijay Kumar	IBBI/IPA-002/IP-N00652/2018-2019/12020	vk_hv@yahoo.co.in	3	-Construction-Manufacture Of Food Products And Beverages-Other Business Activities-Retail Trade, Except Of Motor Vehicles And Motorcycles, Repair Of Personal And Household Goods	U. T. of New Delhi	New Delhi
87	Mr. Ram Phal Bhardwaj	IBBI/IPA-001/IP-P01308/2018-2019/12053	bhardwajca@hotmail.com	4	Activities Auxiliary To Financial Intermediation-Construction-Manufacture Of Food Products And Beverages-Real Estate Activities	U. T. of New Delhi	New Delhi
88	Mr. Pramod Kumar Gupta	IBBI/IPA-001/IP-P01329/2018-2019/12075	variety.financial@gmail.com	3	-Other Business Activities-Real Estate Activities-Supporting And Auxilliary Transport Activities, Activities Of Travel Agencies	U. T. of New Delhi	New Delhi
89	Mr. Praveen Kumar Agarwal	IBBI/IPA-002/IP-N00700/2018-2019/12348	pravag3001@gmail.com	3	-Real Estate Activities-Retail Trade, Except Of Motor Vehicles And Motorcycles, Repair Of Personal And Household Goods	U. T. of New Delhi	New Delhi
90	Mr. Kailash Chander Jain	IBBI/IPA-001/IP-P01573/2018-2019/12407	sasd32@yahoo.com	4	-Construction-Other Business Activities-Publishing, Printing And Reproduction Of Recorded Media-Wholesale Trade And Commission Trade, Except Of Motor Vehicles And Motorcycles	U. T. of New Delhi	New Delhi
91	Mr. Vijay Kishore Saxena	IBBI/IPA-001/IP-P01766/2019-2020/12708	vksaxena2159@gmail.com	3	-Manufacture Of Electrical Machinery And Apparatus N.E.C.-Manufacture Of Food Products And Beverages-Manufacture Of Other Transport Equipment-Other Business Activities	U. T. of New Delhi	New Delhi

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA

PANEL FOR JANUARY 1, 2023 TO JUNE 30, 2023 - **For New Delhi Zone**

Panel of IPs for appointment as,

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Areas Covered (The IPs having registered office in these areas shall be eligible for appointment by benches of NCLT and DRT located in these areas) - **Union territory of Delhi**

This panel is prepared in accordance with "Insolvency Professionals to act as Interim Resolution Professionals, Liquidators, Resolution Professionals and Bankruptcy Trustees (Recommendation) (Second Guidelines, 2022"

S.No	Name of Insolvency Professional (IP)	Registration Number of IP	Registered E-mail ID of IP	Total Number of Completed Assignments	Sectoral Experience	State	Zone
92	Mr. Vaneet Bhatia	IBBI/IPA-002/IP-N00908/2019-2020/12942	vaneetbhatia4@gmail.com	3	-Health And Social Work-Other Business Activities	U. T. of New Delhi	New Delhi
93	Mr. Ashok Arora	IBBI/IPA-003/IP-N00279/2020-2021/13170	ashok.arora79@yahoo.com	3	-Construction-Other Business Activities	U. T. of New Delhi	New Delhi
94	Mr. Rahul Jain	IBBI/IPA-001/IP-P02078/2020-2021/13219	ca.rahuljain.2005@gmail.com	4	-Agriculture, Hunting And Related Service Activities-Electricity, Gas, Steam And Hot Water Supply-Real Estate Activities-Tanning And Dressing Of Leather, Manufacture Of Luggage, Handbags Saddlery, Harness And Footwear	U. T. of New Delhi	New Delhi
95	Mr. Shashikant Nemani	IBBI/IPA-001/IP-P00078/2017-18/10163	nemani61@gmail.com	2	-Construction-Wholesale Trade And Commission Trade, Except Of Motor Vehicles And Motorcycles	U. T. of New Delhi	New Delhi
96	Mr. Ravi Bansal	IBBI/IPA-001/IP-P00162/2017-18/10331	ipravibansal@gmail.com	3	-Computer And Related Activities-Manufacture Of Food Products And Beverages-Other Business Activities	U. T. of New Delhi	New Delhi
97	Mr. Satish Kumar Mathur	IBBI/IPA-002/IP-N00132/2017-18/10348	Mathursk1255@gmail.com	2	-Manufacture Of Basic Metals-Supporting And Auxilliary Transport Activities, Activities Of Travel Agencies-Wholesale Trade And Commission Trade, Except Of Motor Vehicles And Motorcycles	U. T. of New Delhi	New Delhi
98	Ms. Maya Gupta	IBBI/IPA-002/IP-N00363/2017-2018/11061	fcsmayagupta@gmail.com	3	-Construction-Financial Intermediation, Except Insurance And Pension Funding-Manufacture Of Basic Metals-Manufacture Of Chemicals And Chemical Products-Manufacture Of Rubber And Plastic Products-Other Business Activities-Publishing, Printing And Reproduction Of Recorded Media-Sale, Maintenance And Repair Of Motor Vehicles And Motorcycles, Retail Sale Of Automotive Fuel-Water Transport-Wholesale Trade And Commission Trade, Except Of Motor Vehicles And Motorcycles	U. T. of New Delhi	New Delhi

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA

PANEL FOR JANUARY 1, 2023 TO JUNE 30, 2023 - For New Delhi Zone

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S.No	Name of Insolvency Professional (IP)	Registration Number of IP	Registered E-mail ID of IP	Total Number of Completed Assignments	Sectoral Experience	State	Zone
99	Mr. Anand Sonbhadra	IBBI/IPA-001/IP-P00739/2017-18/11771	sonbhadra65@gmail.com	2	-Construction-Real Estate Activities-Retail Trade, Except Of Motor Vehicles And Motorcycles, Repair Of Personal And Household Goods	U. T. of New Delhi	New Delhi
100	Mr. Devendra Kumar Lodha	IBBI/IPA-001/IP-P01112/2018-19/11814	cadkloodha@gmail.com	2	-Construction-Wholesale Trade And Commission Trade, Except Of Motor Vehicles And Motorcycles	U. T. of New Delhi	New Delhi
101	Mr. Sandeep Kumar Agrawal	IBBI/IPA-001/IP-P01135/2018-19/11828	ipsandeepagrawal@gmail.com	2	-Computer And Related Activities-Manufacture Of Rubber And Plastic Products	U. T. of New Delhi	New Delhi
102	Mr. Vinay Kumar Singhal	IBBI/IPA-002/IP-N00624/2018-19/11880	vinaysinghal.ip@gmail.com	3	-Construction-Manufacture Of Food Products And Beverages-Other Business Activities-Real Estate Activities	U. T. of New Delhi	New Delhi
103	Mr. K Subhra Narayan Mohapatra	IBBI/IPA-002/IP-N00618/2018-2019/11981	cs.ip.rv@outlook.com	2	-Education-Electricity, Gas, Steam And Hot Water Supply	U. T. of New Delhi	New Delhi
104	Mr. Pradeep Upadhyay	IBBI/IPA-001/IP-P-01415/2018 - 2019/12233	capuaindia@gmail.com	2	-Manufacture Of Other Non-Metallic Mineral Products	U. T. of New Delhi	New Delhi
105	Mr. Mahesh Taneja	IBBI/IPA-002/IP-N00739/2018-2019/12326	maheshtaneja111@yahoo.in	3	-Construction-Manufacture Of Food Products And Beverages-Manufacture Of Furniture, Manufacturing N.E.C	U. T. of New Delhi	New Delhi
106	Ms. Rekha Sharma	IBBI/IPA-003/IP-N00248/2019-2020/12837	rekhaip.vrsa@gmail.com	2	-Manufacture Of Machinery And Equipment N.E.C-Manufacture Of Motor Vehicles, Trailers And Semi-Trailers	U. T. of New Delhi	New Delhi

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA

PANEL FOR JANUARY 1, 2023 TO JUNE 30, 2023 - For New Delhi Zone

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S.No	Name of Insolvency Professional (IP)	Registration Number of IP	Registered E-mail ID of IP	Total Number of Completed Assignments	Sectoral Experience	State	Zone
107	Mr. Rajesh Ramnani	IBBI/IPA-002/IP-N00993/2020-2021/13187	rajeshramnani2407@gmail.com	3	-Publishing, Printing And Reproduction Of Recorded Media-Supporting And Auxilliary Transport Activities, Activities Of Travel Agencies-Wholesale Trade And Commission Trade, Except Of Motor Vehicles And Motorcycles	U. T. of New Delhi	New Delhi
108	Mr. Akhil Ahuja	IBBI/IPA-001/IP-P02072/2020-2021/13213	caakhilahuja@gmail.com	3	-Computer And Related Activities-Manufacture Of Basic Metals-Other Business Activities-Wholesale Trade And Commission Trade, Except Of Motor Vehicles And Motorcycles	U. T. of New Delhi	New Delhi
109	Mr. Sanjay Chopra	IBBI/IPA-001/IP-P01568/2018-2019/12427	casanjaychopra@gmail.com	3	-Other Business Activities-Publishing, Printing And Reproduction Of Recorded Media-Wholesale Trade And Commission Trade, Except Of Motor Vehicles And Motorcycles	U. T. of New Delhi	New Delhi
110	Mr. Devnidhi Arya	IBBI/IPA-001/IP-P00148/2017-18/10312	devaryafca@gmail.com	2	-Construction-Supporting And Auxilliary Transport Activities, Activities Of Travel Agencies-Tanning And Dressing Of Leather, Manufacture Of Luggage, Handbags Saddlery, Harness And Footwear	U. T. of New Delhi	New Delhi
111	Mr. Rattan Chaudhry	IBBI/IPA-002/IP-N00325/2017-2018/10930	rattan_chaudhry@yahoo.co.in	2	-Construction-Manufacture Of Rubber And Plastic Products	U. T. of New Delhi	New Delhi
112	Mr. Saurabh Agrawal	IBBI/IPA-002/IP-N00344/2017-2018/10994	saurabhfcsg@gmail.com	2	-Financial Intermediation, Except Insurance And Pension Funding-Manufacture Of Wood And Products Of Wood And Cork, Except Furniture, Manufacture Of Articles Of Straw And Plating Materials-Retail Trade, Except Of Motor Vehicles And Motorcycles, Repair Of Personal And Household Goods-Supporting And Auxilliary Transport Activities, Activities Of Travel Agencies	U. T. of New Delhi	New Delhi
113	Mr. Manoj Kumar Purbey	IBBI/IPA-002/IP-N00374/2017-2018/11117	purbey31@gmail.com	2	-Other Business Activities-Recycling	U. T. of New Delhi	New Delhi

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA

PANEL FOR JANUARY 1, 2023 TO JUNE 30, 2023 - For New Delhi Zone

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S.No	Name of Insolvency Professional (IP)	Registration Number of IP	Registered E-mail ID of IP	Total Number of Completed Assignments	Sectoral Experience	State	Zone
114	Mr. Hans Raj Chugh	IBBI/IPA-001/IP-P00698/2017-2018/11182	hansrajchugh@ashm.in	2	-Construction-Other Business Activities	U. T. of New Delhi	New Delhi
115	Mr. Puneet Sachdev	IBBI/IPA-001/IP-P01124/2018-19/11821	psachdev78@gmail.com	2	-Manufacture Of Paper And Paper Products-Other Business Activities	U. T. of New Delhi	New Delhi
116	Ms. Rukhsana Choudhury	IBBI/IPA-002/IP-N00761/2018-2019/12374	rukhsanac@gmail.com	2	-Construction-Manufacture Of Wood And Of Products Of Wood And Cork, Except Furniture, Manufacture Of Articles Of Straw And Plating Materials-Real Estate Activities	U. T. of New Delhi	New Delhi
117	Mr. Rajesh Kumar Goel	IBBI/IPA-001/IP-P01810/2019-2020/12761	rajesh.goel@mrgoel.com	2	-Manufacture Of Furniture, Manufacturing N.E.C	U. T. of New Delhi	New Delhi
118	Ms. Minni Katariya	IBBI/IPA-003/IP-N00273/2020-2021/13097	minnik1943@hotmail.com	2	-Electricity, Gas, Steam And Hot Water Supply-Hotels And Restaurants	U. T. of New Delhi	New Delhi
119	Mr. Satish Kumar Chugh	IBBI/IPA-003/IP-N00270/2020-2021/13196	skchugh111@gmail.com	2	-Construction-Manufacture Of Food Products And Beverages	U. T. of New Delhi	New Delhi
120	Mr. Kailash Chand Gupta	IBBI/IPA-001/IP-P02071/2020-2021/13205	ipkcgupta@gmail.com	1	-Agriculture, Hunting And Related Service Activities	U. T. of New Delhi	New Delhi
121	Mr. Anoop Prakash Awasthi	IBBI/IPA-002/IP-N01008/2020-2021/13271	apipaor@gmail.com	1	-Real Estate Activities	U. T. of New Delhi	New Delhi

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA

PANEL FOR JANUARY 1, 2023 TO JUNE 30, 2023 - For New Delhi Zone

Panel of IPs for appointment as,

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 - Liquidator in a liquidation process under section 34(6),
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 - Bankruptcy Trustee (BT) under section 125(4), 146(3) or 147(3)
- of the Insolvency and Bankruptcy Code, 2016, by Adjudicating Authority.

Areas Covered (The IPs having registered office in these areas shall be eligible for appointment by benches of NCLT and DRT located in these areas) - Union territory of Delhi

This panel is prepared in accordance with "Insolvency Professionals to act as Interim Resolution Professionals, Liquidators, Resolution Professionals and Bankruptcy Trustees (Recommendation) (Second Guidelines, 2022"

S.No	Name of Insolvency Professional (IP)	Registration Number of IP	Registered E-mail ID of IP	Total Number of Completed Assignments	Sectoral Experience	State	Zone
122	Mr. Amit Talwar	IBBI/IPA-002/IP-N01178/2021-2022/13887	amittalwarcs@gmail.com	2	-Other Business Activities	U. T. of New Delhi	New Delhi
123	Mr. Damodar Prasad Gupta	IBBI/IPA-002/IP-N00997/2020-2021/13223	sgsdel@gmail.com	2	-Construction-Sale, Maintenance And Repair Of Motor Vehicles And Motorcycles, Retail Sale Of Automotive Fuel	U. T. of New Delhi	New Delhi
124	Mr. Vinod Kumar Chaurasia	IBBI/IPA-001/IP-P00100/2017-18/10200	cavinodchaurasia@gmail.com	1	-Manufacture Of Electrical Machinery And Apparatus N.E.C.-Other Business Activities-Real Estate Activities	U. T. of New Delhi	New Delhi
125	Mr. Sunil Kumar Gupta	IBBI/IPA-001/IP-P00205/2017-18/10394	caskg82@gmail.com	1	-Construction-Manufacture Of Food Products And Beverages-Manufacture Of Motor Vehicles, Trailers And Semi-Trailers-Other Business Activities-Recycling	U. T. of New Delhi	New Delhi
126	Mr. Pankaj Narang	IBBI/IPA-001/IP-P01006/2017-2018/11657	pankajnarangca@gmail.com	1	-Manufacture Of Machinery And Equipment N.E.C-Real Estate Activities	U. T. of New Delhi	New Delhi
127	Mr. Kamlesh kumar gupta	IBBI/IPA-001/IP-P01316/2018-2019/12071	abomcx@yahoo.com	1	-Construction	U. T. of New Delhi	New Delhi
128	Mr. Sukhdev Madnani	IBBI/IPA-001/IP-P01499/2018-2019/12392	sukhdevmadnani@hotmail.com	1	-Land Transport, Transport Via Pipelines-Post And Telecommunications	U. T. of New Delhi	New Delhi
129	Mr. Sanjeev Gupta	IBBI/IPA-001/IP-P01575/2018-2019/12408	fcasanjeev@gmail.com	1	-Real Estate Activities	U. T. of New Delhi	New Delhi

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA

PANEL FOR JANUARY 1, 2023 TO JUNE 30, 2023 - For New Delhi Zone

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S.No	Name of Insolvency Professional (IP)	Registration Number of IP	Registered E-mail ID of IP	Total Number of Completed Assignments	Sectoral Experience	State	Zone
130	Mr. Anil Kumar Sharma	IBBI/PA-003/IP-N00218/2019-2020/12514	mikonict@gmail.com	1	-Construction-Other Service Activities	U. T. of New Delhi	New Delhi
131	Mr. Nitish Kumar Chugh	IBBI/PA-001/IP-P01636/2019-2020/12529	ca.nitish@gmail.com	1	-Other Business Activities-Recreational, Cultural And Sporting Activities	U. T. of New Delhi	New Delhi
132	Mr. Nitin Narang	IBBI/PA-002/IP-N00828/2019-2020/12629	advocatenitinnarang@gmail.com	1	-Hotels And Restaurants-Wholesale Trade And Commission Trade, Except Of Motor Vehicles And Motorcycles	U. T. of New Delhi	New Delhi
133	Mr. Navdeep Gupta	IBBI/PA-001/IP-P01791/2019-2020/12814	ngaoffice@gmail.com	1	-Hotels And Restaurants-Other Business Activities	U. T. of New Delhi	New Delhi
134	Mr. Deepak Kumar Aggarwal	IBBI/PA-001/IP-P02076/2020-2021/13225	ipdeepakaggarwal@gmail.com	1	-Computer And Related Activities	U. T. of New Delhi	New Delhi
135	Mr. Gaurav Rohilla	IBBI/PA-003/IP-N00303/2020-2021/13293	adv.gauravrohilla@gmail.com	1	-Other Business Activities	U. T. of New Delhi	New Delhi
136	Mr. Kunwarpreet Singh	IBBI/PA-002/IP-N01150/2021-2022/13788	singhkunwar2012@gmail.com	1	-Manufacture Of Fabricated Metal Products, Except Machinery And Equipments	U. T. of New Delhi	New Delhi
137	Mr. Anshuj Dhingra	IBBI/PA-002/IP-N01152/2021-2022/13842	anshujdhingra@gmail.com	1	-Manufacture Of Electrical Machinery And Apparatus N.E.C.	U. T. of New Delhi	New Delhi

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA

PANEL FOR JANUARY 1, 2023 TO JUNE 30, 2023 - For New Delhi Zone

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S.No	Name of Insolvency Professional (IP)	Registration Number of IP	Registered E-mail ID of IP	Total Number of Completed Assignments	Sectoral Experience	State	Zone
138	Ms. Parul Goyal	IBBI/IPA-001/IP-P-02541/2021-2022/13900	parul.aquarius@gmail.com	1	-Manufacture Of Food Products And Beverages	U. T. of New Delhi	New Delhi
139	Mr. Hans Raj Bhogra	IBBI/IPA-003/IP-N00389/2021-2022/13940	hansrajbhogra@gmail.com	1	-Manufacture Of Furniture, Manufacturing N.E.C-Publishing, Printing And Reproduction Of Recorded Media	U. T. of New Delhi	New Delhi
140	Mr. Mahesh Kumar Mittal	IBBI/IPA-003/IP-N00300/2020-2021/13242	mkmittal14@rediffmail.com	1	Not Available	U. T. of New Delhi	New Delhi
141	Mr. Ashok Kumar Juneja	IBBI/IPA-002/IP-N00117/2017-18/10286	ashokjuneja@gmail.com	0	None	U. T. of New Delhi	New Delhi
142	Ms. Rashmi Mintri	IBBI/IPA-001/IP-P00708/2017-2018/11185	ca.rashmimintri@gmail.com	0	None	U. T. of New Delhi	New Delhi
143	Mr. Vineet Gupta	IBBI/IPA-001/IP-P00810/2017-2018/11377	vineetsinghalco@hotmail.com	0	None	U. T. of New Delhi	New Delhi
144	Mr. Rajneesh Kumar Aggarwal	IBBI/IPA-001/IP-P00886/2017-2018/11483	ca@arkadvisors.in	0	None	U. T. of New Delhi	New Delhi
145	Mr. Rakesh Bhatia	IBBI/IPA-001/IP-P00978/2017-2018/11608	iprakeshhatia@gmail.com	0	None	U. T. of New Delhi	New Delhi

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA

PANEL FOR JANUARY 1, 2023 TO JUNE 30, 2023 - For New Delhi Zone

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S.No	Name of Insolvency Professional (IP)	Registration Number of IP	Registered E-mail ID of IP	Total Number of Completed Assignments	Sectoral Experience	State	Zone
146	Mr. Girish Kamal Gupta	IBBI/IPA-001/IP-P01146/2018-19/11831	girishkamalca@gmail.com	0	None	U. T. of New Delhi	New Delhi
147	Mr. Mohinder Kumar Gaind	IBBI/IPA-003/IP-N000158/2018-19/11842	mgaind6@gmail.com	0	None	U. T. of New Delhi	New Delhi
148	Mr. Rajeev Lochan	IBBI/IPA-002/IP-N00606/2018-19/11885	csrajeevlochan@gmail.com	0	None	U. T. of New Delhi	New Delhi
149	Mr. Rakesh Prasad Khandelwal	IBBI/IPA-002/IP-N00639/2018-2019/11950	rpkhl@gmail.com	0	None	U. T. of New Delhi	New Delhi
150	Mr. Gaurav Kapoor	IBBI/IPA-001/IP-P01283/2018-2019/12002	gaurav.kapoor@icai.org	0	None	U. T. of New Delhi	New Delhi
151	Mr. Rajbir Singh Khatak	IBBI/IPA-001/IP-P01351/2018-2019/12017	rajbirsinghkhatak@gmail.com	0	None	U. T. of New Delhi	New Delhi
152	Mr. Bharat Bhushan Sethi	IBBI/IPA-002/IP-N00650/2018-2019/12034	bbsethi.adv@gmail.com	0	None	U. T. of New Delhi	New Delhi
153	Mr. Arvind Mittal	IBBI/IPA-001/IP-P01358/2018-2019/12081	arvindmittal81@yahoo.in	0	None	U. T. of New Delhi	New Delhi

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA

PANEL FOR JANUARY 1, 2023 TO JUNE 30, 2023 - For New Delhi Zone

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S.No	Name of Insolvency Professional (IP)	Registration Number of IP	Registered E-mail ID of IP	Total Number of Completed Assignments	Sectoral Experience	State	Zone
154	Mr. Kumud Shekhar	IBBI/IPA-003/IP-N00206/2018-2019/12358	kumud.shekhar@gmail.com	0	None	U. T. of New Delhi	New Delhi
155	Ms. Jayanti Jain	IBBI/IPA-001/IP-P01559/2018-2019/12426	cajayantijain.ip@gmail.com	0	None	U. T. of New Delhi	New Delhi
156	Mr. Satendar Kumar	IBBI/IPA-001/IP-P01580/2018-2019/12429	skrfca@gmail.com	0	None	U. T. of New Delhi	New Delhi
157	Mr. Yudhishter Sharma	IBBI/IPA-003/IP-N00217/2019-2020/12548	yudhishteroc@gmail.com	0	None	U. T. of New Delhi	New Delhi
158	Mr. Ruchir Batra	IBBI/IPA-003/IP-N00225/2019-2020/12626	ip.ruchirbatra@gmail.com	0	None	U. T. of New Delhi	New Delhi
159	Mr. Prasun Kumar Chaudhuri	IBBI/IPA-002/IP-N00847/2019-2020/12735	prasunchaudhuri@gmail.com	0	None	U. T. of New Delhi	New Delhi
160	Mr. Deepak Kumar	IBBI/IPA-001/IP-P01831/2019-2020/12821	deepak.ashm@gmail.com	0	None	U. T. of New Delhi	New Delhi
161	Mr. Rakesh Nath Srivastava	IBBI/IPA-001/IP-P01964/2019-2020/13012	carn.srivastava@gmail.com	0	None	U. T. of New Delhi	New Delhi

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA

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S.No	Name of Insolvency Professional (IP)	Registration Number of IP	Registered E-mail ID of IP	Total Number of Completed Assignments	Sectoral Experience	State	Zone
162	Mr. Rajinder Kumar	IBBI/IPA-003/IP-N00287/2020-2021/13179	cmarajinderkumar@gmail.com	0	None	U. T. of New Delhi	New Delhi
163	Mr. Pramod Kumar Agrawal	IBBI/IPA-001/IP-P02080/2020-2021/13208	agrawal.pramod.rv@gmail.com	0	None	U. T. of New Delhi	New Delhi
164	Mr. Atul Pandey	IBBI/IPA-003/IP-N00276/2020-2021/13277	atulpandeyies@gmail.com	0	None	U. T. of New Delhi	New Delhi
165	Mr. Anil Kumar Mittal	IBBI/IPA-003/IP-N00305/2020-2021/13289	fcs.akmittal@gmail.com	0	None	U. T. of New Delhi	New Delhi
166	Mr. Dinesh Chander Gupta	IBBI/IPA-001/IP-P02107/2020-2021/13303	DCGCOMP@GMAIL.COM	0	None	U. T. of New Delhi	New Delhi
167	Mr. Narendra Singh Chhabra	IBBI/IPA-001/IP-P02145/2020-2021/13312	chhabra.ns@gmail.com	0	None	U. T. of New Delhi	New Delhi
168	Mr. Loveneet Handa	IBBI/IPA-002/IP-N01048/2020-2021/13386	loveneet.cs@gmail.com	0	None	U. T. of New Delhi	New Delhi
169	Mr. Vikky Dang	IBBI/IPA-003/IP-N00359/2021-2022/13763	vikkydang@gmail.com	0	None	U. T. of New Delhi	New Delhi

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA

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S.No	Name of Insolvency Professional (IP)	Registration Number of IP	Registered E-mail ID of IP	Total Number of Completed Assignments	Sectoral Experience	State	Zone
170	Mr. Keshri Kumar	IBBI/IPA-001/IP-P02459/2021-2022/13769	keshrik@yahoo.com	0	None	U. T. of New Delhi	New Delhi
171	Mr. Paramjeet Singh Sethi	IBBI/IPA-001/IP-P02469/2021-2022/13780	capsssethi@rediffmail.com	0	None	U. T. of New Delhi	New Delhi
172	Mr. Kamlesh Kumar Taneja	IBBI/IPA-003/IP-N00365/2021-2022/13796	kamaltaneja0309@gmail.com	0	None	U. T. of New Delhi	New Delhi
173	Mr. Vikash Sharma	IBBI/IPA-001/IP-P02456/2021-2022/13811	ca.vikash.sharma@gmail.com	0	None	U. T. of New Delhi	New Delhi
174	Ms. Veenu Drall	IBBI/IPA-001/IP-P02504/2021-2022/13816	veenudrall25@gmail.com	0	None	U. T. of New Delhi	New Delhi
175	Mr. Anshuman Kaushik	IBBI/IPA-001/IP-P02523/2021-2022/13825	anshumansk@gmail.com	0	None	U. T. of New Delhi	New Delhi
176	Mr. Tanveer Ilahi	IBBI/IPA-001/IP-P02553/2021-2022/13874	IP.TANVEERILAHIL@GMAIL.COM	0	None	U. T. of New Delhi	New Delhi
177	Mr. Surinder Babbar	IBBI/IPA-001/IP-P-02534/2021-2022/13878	sonusurinder@yahoo.com	0	None	U. T. of New Delhi	New Delhi

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA

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S.No	Name of Insolvency Professional (IP)	Registration Number of IP	Registered E-mail ID of IP	Total Number of Completed Assignments	Sectoral Experience	State	Zone
178	Mr. Pushpinder Kumar	IBBI/IPA-001/IP-P-02548/2021-2022/13888	pushpinderraiip@gmail.com	0	None	U. T. of New Delhi	New Delhi
179	Mr. Aashish Gupta	IBBI/IPA-001/IP-P-02540/2021-2022/13895	aashish11_11@yahoo.co.in	0	None	U. T. of New Delhi	New Delhi
180	Mr. Mithun Khatri	IBBI/IPA-003/IP-N00388/2021-2022/13918	khattrimithun@hotmail.com	0	None	U. T. of New Delhi	New Delhi
181	Ms. Anshul Sharma	IBBI/IPA-003/IP-N00386/2021-2022/13930	cma.anshulsharma2020@gmail.com	0	None	U. T. of New Delhi	New Delhi
182	Mr. Govind Kumar Seth	IBBI/IPA-001/IP-P02581/2021-2022/13932	seth.govind2@gmail.com	0	None	U. T. of New Delhi	New Delhi
183	Mr. Rajesh Gupta	IBBI/IPA-002/IP-N01169/2021-2022/13948	rguptafcs@gmail.com	0	None	U. T. of New Delhi	New Delhi
184	Mr. Saurab Sharma	IBBI/IPA-001/IP-P02550/2021-2022/13951	sk04sharma@gmail.com	0	None	U. T. of New Delhi	New Delhi
185	Mr. Rajesh Kumar	IBBI/IPA-001/IP-P02590/2021-2022/13962	rajsum74@gmail.com	0	None	U. T. of New Delhi	New Delhi

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S.No	Name of Insolvency Professional (IP)	Registration Number of IP	Registered E-mail ID of IP	Total Number of Completed Assignments	Sectoral Experience	State	Zone
186	Mr. Rakesh Kumar Jindal	IBBI/IPA-002/IP-N01148/2021-2022/13963	iprakesh.jindal@gmail.com	0	None	U. T. of New Delhi	New Delhi
187	Ms. Ruchi Gupta	IBBI/IPA-001/IP-P02642/2021-2022/14058	ruchiguptafcs@gmail.com	0	None	U. T. of New Delhi	New Delhi

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA

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 - Bankruptcy Trustee (BT) under section 125(4), 146(3) or 147(3)
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S.No	Name of Insolvency Professional (IP)	Registration Number of IP	Registered E-mail ID of IP	Total Number of Completed Assignments	Sectoral Experience	State	Zone
188	Mr. Pankaj Kumar Gupta	IBBI/IPA-002/IP-N01213/2021-2022/14066	fcapankajgupta2011@gmail.com	0	None	U. T. of New Delhi	New Delhi
189	Mr. Amar Sharma	IBBI/IPA-001/IP-P02685/2022-2023/14125	amarfca@gmail.com	0	None	U. T. of New Delhi	New Delhi
190	Mr. Rajender Pal Chandel	IBBI/IPA-002/IP-N01220/2022-2023/14135	rpchandel.ip@gmail.com	0	None	U. T. of New Delhi	New Delhi
191	Mr. Gaurav Mittal	IBBI/IPA-001/IP-P02713/2022-2023/14140	gauravmittal.ipprofessional@gmail.com	0	None	U. T. of New Delhi	New Delhi
192	Mr. Deepak Kumar Goyal	IBBI/IPA-001/IP-P02490/2022-2023/14143	ca.deepak.mba@gmail.com	0	None	U. T. of New Delhi	New Delhi
193	Mr. Rakesh Kumar	IBBI/IPA-001/IP-P02705/2022-2023/14144	rakeshgoel89@gmail.com	0	None	U. T. of New Delhi	New Delhi
194	Ms. Bhavna Bansal	IBBI/IPA-001/IP-P02716/2022-2023/14150	bhav nabansalus@yahoo.com	0	None	U. T. of New Delhi	New Delhi

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA

PANEL FOR JANUARY 1, 2023 TO JUNE 30, 2023 - For New Delhi Zone

Panel of IPs for appointment as,

- Interim Resolution Professional (IRP) in a Corporate Insolvency Resolution Process (CIRP) under section 16(4),
 - Liquidator in a liquidation process under section 34(6),
 - Resolution Professional (RP) in an individual insolvency resolution process under section 97(4) or 98(3), and
 - Bankruptcy Trustee (BT) under section 125(4), 146(3) or 147(3)
- of the Insolvency and Bankruptcy Code, 2016, by Adjudicating Authority.

Areas Covered (The IPs having registered office in these areas shall be eligible for appointment by benches of NCLT and DRT located in these areas) - Union territory of Delhi

This panel is prepared in accordance with "Insolvency Professionals to act as Interim Resolution Professionals, Liquidators, Resolution Professionals and Bankruptcy Trustees (Recommendation) (Second) Guidelines, 2022"

S.No	Name of Insolvency Professional (IP)	Registration Number of IP	Registered E-mail ID of IP	Total Number of Completed Assignments	Sectoral Experience	State	Zone
195	Mr. Vijender Kumar Jain	IBBI/IPA-001/IP-P01581/2022-2023/14151	vijenderj@hotmail.com	0	None	U. T. of New Delhi	New Delhi
196	Mr. Manoj Kumar Jain	IBBI/IPA-001/IP-P02707/2022-2023/14173	mkjain365@gmail.com	0	None	U. T. of New Delhi	New Delhi
197	Mr. Harish Chand Juyal	IBBI/IPA-001/IP-P02734/2022-2023/14181	harishjuyal08@gmail.com	0	None	U. T. of New Delhi	New Delhi
198	Mr. Gaurav Gupta	IBBI/IPA-001/IP-P02745/2022-2023/14195	gaurav.ca2010@gmail.com	0	None	U. T. of New Delhi	New Delhi
199	Mr. Kushagra Goyal	IBBI/IPA-001/IP-P02748/2022-2023/14200	fca.kushagragoyal@gmail.com	0	None	U. T. of New Delhi	New Delhi
200	Ms. Neeraj Bansal	IBBI/IPA-001/IP-P02742/2022-2023/14201	nsb.accounts@ymail.com	0	None	U. T. of New Delhi	New Delhi

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA

PANEL FOR JANUARY 1, 2023 TO JUNE 30, 2023 - For New Delhi Zone

Panel of IPs for appointment as,

- Interim Resolution Professional (IRP) in a Corporate Insolvency Resolution Process (CIRP) under section 16(4),
- Liquidator in a liquidation process under section 34(6),
- Resolution Professional (RP) in an individual insolvency resolution process under section 97(4) or 98(3), and
- Bankruptcy Trustee (BT) under section 125(4), 146(3) or 147(3) of the Insolvency and Bankruptcy Code, 2016, by Adjudicating Authority.

Areas Covered (The IPs having registered office in these areas shall be eligible for appointment by benches of NCLT and DRT located in these areas) - Union territory of Delhi

This panel is prepared in accordance with "Insolvency Professionals to act as Interim Resolution Professionals, Liquidators, Resolution Professionals and Bankruptcy Trustees (Recommendation) (Second) Guidelines, 2022"

S.No	Name of Insolvency Professional (IP)	Registration Number of IP	Registered E-mail ID of IP	Total Number of Completed Assignments	Sectoral Experience	State	Zone
201	Ms. Neha Bhasin	IBBI/PA-002/IP-N01234/2022-2023/14213	neha@primusresolutions.in	0	None	U. T. of New Delhi	New Delhi
202	Ms. Anu Pandey	IBBI/PA-001/IP-P02750/2022-2023/14217	ca_associates@yahoo.co.in	0	None	U. T. of New Delhi	New Delhi
203	Mr. Rajeev Khurana	IBBI/PA-001/IP-P-02760/2022-2023/14230	rk.rajeevkhurana@outlook.com	0	None	U. T. of New Delhi	New Delhi
204	Mr. Gaurav Garg	IBBI/PA-001/IP-P-02761/2022-2023/14231	cagauravgarg86@gmail.com	0	None	U. T. of New Delhi	New Delhi
205	Mr. Abhinakaran Mishra	IBBI/PA-001/IP-P02770/2022-2023/14236	ca.abhimishra@gmail.com	0	None	U. T. of New Delhi	New Delhi

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA

PANEL FOR JANUARY 1, 2023 TO JUNE 30, 2023 - For Ahmedabad Zone

Panel of IPs for appointment as,

- Interim Resolution Professional (IRP) in a Corporate Insolvency Resolution Process (CIRP) under section 16(4),
 - Liquidator in a liquidation process under section 34(6),
 - Resolution Professional (RP) in an individual insolvency resolution process under section 97(4) or 98(3), and
 - Bankruptcy Trustee (BT) under section 125(4), 146(3) or 147(3)
- of the Insolvency and Bankruptcy Code, 2016, by Adjudicating Authority.

Areas Covered (The IPs having registered office in these areas shall be eligible for appointment by benches of NCLT and DRT located in these areas) - State of Gujarat, Union Territory of Dadra and Nagar Haveli, Union Territory of Daman and Diu

This panel is prepared in accordance with "Insolvency Professionals to act as Interim Resolution Professionals, Liquidators, Resolution Professionals and Bankruptcy Trustees (Recommendation) (Second Guidelines, 2022"

S.No	Name of Insolvency Professional (IP)	Registration Number of IP	Registered E-mail ID of IP	Total Number of Completed Assignments	Sectoral Experience	State	Zone
1	Mr. Kailash Shah	IBBI/IPA-001/IP-P00267/2017-18/10511	ipktshah@gmail.com	38	-Manufacture Of Basic Metals-Manufacture Of Chemicals And Chemical Products-Manufacture Of Food Products And Beverages-Manufacture Of Furniture, Manufacturing N.E.C-Manufacture Of Rubber And Plastic Products-Manufacture Of Textiles-Other Service Activities-Real Estate Activities-Recreational, Cultural And Sporting Activities-Supporting And Auxilliary Transport Activities, Activities Of Travel Agencies-Wholesale Trade And Commission Trade, Except Of Motor Vehicles And Motorcycles	Gujarat	Ahmedabad
2	Mr. Ramchandra Dallaram Choudhary	IBBI/IPA-001/IP-P00157/2017-2018/10326	rdc_rca@yahoo.com	34	-Collection, Purification And Distribution Of Water-Health And Social Work-Hotels And Restaurants-Manufacture Of Basic Metals-Manufacture Of Chemicals And Chemical Products-Manufacture Of Electrical Machinery And Apparatus N.E.C.-Manufacture Of Fabricated Metal Products, Except Machinery And Equipments-Manufacture Of Food Products And Beverages-Manufacture Of Furniture, Manufacturing N.E.C-Manufacture Of Other Non-Metallic Mineral Products-Manufacture Of Paper And Paper Products-Manufacture Of Textiles-Manufacture Of Wearing Apparel, Dressing And Dyeing Of Fur-Mining Of Metal Ores-Publishing, Printing And Reproduction Of Recorded Media-Wholesale Trade And Commission Trade, Except Of Motor Vehicles And Motorcycles	Gujarat	Ahmedabad
3	Mr. Ravi Kapoor	IBBI/IPA-002/IP-N00121/2017-18/10290	ravi@ravics.com	24	-Construction-Manufacture Of Chemicals And Chemical Products-Manufacture Of Office, Accounting And Computing Machinery-Manufacture Of Other Non-Metallic Mineral Products-Manufacture Of Textiles-Other Business Activities-Real Estate Activities	Gujarat	Ahmedabad
4	Mr. Premraj Ramratan Laddha	IBBI/IPA-001/IP-P00060/2017-18/10138	premladdha@yahoo.com	22	-Computer And Related Activities-Manufacture Of Basic Metals-Manufacture Of Chemicals And Chemical Products-Manufacture Of Fabricated Metal Products, Except Machinery And Equipments-Manufacture Of Other Non-Metallic Mineral Products-Manufacture Of Paper And Paper Products-Manufacture Of Textiles-Wholesale Trade And Commission Trade, Except Of Motor Vehicles And Motorcycles	Gujarat	Ahmedabad
5	Mr. Sunit Jagdishchandra Shah	IBBI/IPA-001/IP-P00471/2017-18/10814	sunit78@gmail.com	22	-Computer And Related Activities-Construction-Manufacture Of Basic Metals-Manufacture Of Chemicals And Chemical Products-Manufacture Of Furniture, Manufacturing N.E.C-Manufacture Of Other Non-Metallic Mineral Products-Manufacture Of Paper And Paper Products-Manufacture Of Radio, Television And Communication Equipment And Apparatus-Manufacture Of Wearing Apparel, Dressing And Dyeing Of Fur-Other Business Activities-Wholesale Trade And Commission Trade, Except Of Motor Vehicles And Motorcycles	Gujarat	Ahmedabad

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA

PANEL FOR JANUARY 1, 2023 TO JUNE 30, 2023 - **For Ahmedabad Zone**

Panel of IPs for appointment as,

- Interim Resolution Professional (IRP) in a Corporate Insolvency Resolution Process (CIRP) under section 16(4),
 - Liquidator in a liquidation process under section 34(6),
 - Resolution Professional (RP) in an individual insolvency resolution process under section 97(4) or 98(3), and
 - Bankruptcy Trustee (BT) under section 125(4), 146(3) or 147(3)
- of the Insolvency and Bankruptcy Code, 2016, by Adjudicating Authority.

Areas Covered (The IPs having registered office in these areas shall be eligible for appointment by benches of NCLT and DRT located in these areas) - State of Gujarat, Union Territory of Dadra and Nagar Haveli, Union Territory of Daman and Diu

This panel is prepared in accordance with "Insolvency Professionals to act as Interim Resolution Professionals, Liquidators, Resolution Professionals and Bankruptcy Trustees (Recommendation) (Second Guidelines, 2022"

S.No	Name of Insolvency Professional (IP)	Registration Number of IP	Registered E-mail ID of IP	Total Number of Completed Assignments	Sectoral Experience	State	Zone
6	Mr. Parag Sheth	IBBI/IPA-002/IP-N00142/2017-18/10381	pksheth@hotmail.com	21	-Agriculture, Hunting And Related Service Activities-Collection, Purification And Distribution Of Water-Construction-Electricity, Gas, Steam And Hot Water Supply-Manufacture Of Basic Metals-Manufacture Of Chemicals And Chemical Products-Manufacture Of Electrical Machinery And Apparatus N.E.C.-Manufacture Of Machinery And Equipment N.E.C-Manufacture Of Office, Accounting And Computing Machinery-Manufacture Of Other Non-Metallic Mineral Products-Manufacture Of Rubber And Plastic Products-Manufacture Of Textiles	Gujarat	Ahmedabad
7	Mr. Vinod Tarachand Agrawal	IBBI/IPA-001/IP-P00641/2017-2018/11090	ca.vinod@gmail.com	18	Activities Auxiliary To Financial Intermediation-Construction-Financial Intermediation, Except Insurance And Pension Funding-Hotels And Restaurants-Manufacture Of Basic Metals-Manufacture Of Food Products And Beverages-Manufacture Of Furniture, Manufacturing N.E.C-Manufacture Of Paper And Paper Products-Manufacture Of Textiles-Other Business Activities-Retail Trade, Except Of Motor Vehicles And Motorcycles, Repair Of Personal And Household Goods-Wholesale Trade And Commission Trade, Except Of Motor Vehicles And Motorcycles	Gujarat	Ahmedabad
8	Mr. Kiran Chinubhai Shah	IBBI/IPA-001/IP-P00480/2017-18/10868	dhruvitks@gmail.com	17	-Agriculture, Hunting And Related Service Activities-Manufacture Of Basic Metals-Manufacture Of Chemicals And Chemical Products-Manufacture Of Furniture, Manufacturing N.E.C-Manufacture Of Machinery And Equipment N.E.C-Manufacture Of Textiles-Other Service Activities	Gujarat	Ahmedabad
9	Mr. Sunil Kumar Agarwal	IBBI/IPA-001/IP-P01390/2018-2019/12178	anil91111@hotmail.com	17	-Construction-Education-Manufacture Of Basic Metals-Manufacture Of Food Products And Beverages-Manufacture Of Office, Accounting And Computing Machinery-Manufacture Of Paper And Paper Products-Manufacture Of Radio, Television And Communication Equipment And Apparatus-Manufacture Of Textiles-Wholesale Trade And Commission Trade, Except Of Motor Vehicles And Motorcycles	Gujarat	Ahmedabad
10	Mr. Pradeep Kumar Kabra	IBBI/IPA-001/IP-P01104/2017-18/11790	ippradeepkabra@gmail.com	15	-Construction-Manufacture Of Chemicals And Chemical Products-Manufacture Of Fabricated Metal Products, Except Machinery And Equipments-Manufacture Of Other Non-Metallic Mineral Products-Manufacture Of Paper And Paper Products-Manufacture Of Textiles-Other Business Activities	Gujarat	Ahmedabad

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA

PANEL FOR JANUARY 1, 2023 TO JUNE 30, 2023 - **For Ahmedabad Zone**

Panel of IPs for appointment as,

- Interim Resolution Professional (IRP) in a Corporate Insolvency Resolution Process (CIRP) under section 16(4),
 - Liquidator in a liquidation process under section 34(6),
 - Resolution Professional (RP) in an individual insolvency resolution process under section 97(4) or 98(3), and
 - Bankruptcy Trustee (BT) under section 125(4), 146(3) or 147(3)
- of the Insolvency and Bankruptcy Code, 2016, by Adjudicating Authority.

Areas Covered (The IPs having registered office in these areas shall be eligible for appointment by benches of NCLT and DRT located in these areas) - State of Gujarat, Union Territory of Dadra and Nagar Haveli, Union Territory of Daman and Diu

This panel is prepared in accordance with "Insolvency Professionals to act as Interim Resolution Professionals, Liquidators, Resolution Professionals and Bankruptcy Trustees (Recommendation) (Second Guidelines, 2022"

S.No	Name of Insolvency Professional (IP)	Registration Number of IP	Registered E-mail ID of IP	Total Number of Completed Assignments	Sectoral Experience	State	Zone
11	Mr. Umesh Harjivandas Ved	IBBI/IPA-002/IP-N00136/2017-18/10376	umesh@umeshvedcs.com	16	Activities Auxiliary To Financial Intermediation-Construction-Financial Intermediation, Except Insurance And Pension Funding-Manufacture Of Chemicals And Chemical Products-Manufacture Of Electrical Machinery And Apparatus N.E.C.-Manufacture Of Food Products And Beverages-Manufacture Of Other Non-Metallic Mineral Products-Manufacture Of Textiles-Other Business Activities-Water Transport-Wholesale Trade And Commission Trade, Except Of Motor Vehicles And Motorcycles	Gujarat	Ahmedabad
12	Mr. Arvind Gaudana	IBBI/IPA-002/IP-N00283/2017-2018/10841	arvindg_cs@yahoo.com	14	Activities Auxiliary To Financial Intermediation-Construction-Extra Territorial Organizations And Bodies-Manufacture Of Electrical Machinery And Apparatus N.E.C.-Manufacture Of Fabricated Metal Products, Except Machinery And Equipments-Manufacture Of Other Non-Metallic Mineral Products-Manufacture Of Rubber And Plastic Products-Manufacture Of Wood And Of Products Of Wood And Cork, Except Furniture, Manufacture Of Articles Of Straw And Plating Materials	Gujarat	Ahmedabad
13	Mr. Prawincharan Prafulcharan Dwary	IBBI/IPA-002/IP-N00331/2017-2018/10937	dwaryprawin@gmail.com	11	-Collection, Purification And Distribution Of Water-Land Transport, Transport Via Pipelines-Manufacture Of Other Non-Metallic Mineral Products-Manufacture Of Textiles-Manufacture Of Wood And Of Products Of Wood And Cork, Except Furniture, Manufacture Of Articles Of Straw And Plating Materials-Other Service Activities-Retail Trade, Except Of Motor Vehicles And Motorcycles, Repair Of Personal And Household Goods	Gujarat	Ahmedabad
14	Mr. Sachin Dinkar Bhattbhatt	IBBI/IPA-003/IP-N000138/2017-2018/11514	sachin.bhattbhatt@gmail.com	12	-Agriculture, Hunting And Related Service Activities-Computer And Related Activities-Manufacture Of Machinery And Equipment N.E.C-Manufacture Of Radio, Television And Communication Equipment And Apparatus-Other Business Activities-Retail Trade, Except Of Motor Vehicles And Motorcycles, Repair Of Personal And Household Goods	Gujarat	Ahmedabad
15	Mr. Saaurabh Jhaveri	IBBI/IPA-002/IP-N00068/2017-2018/10146	sjhaveri333@gmail.com	12	-Financial Intermediation, Except Insurance And Pension Funding-Fishing, Operation Of Fish Hatcheries And Fish Farms, Service Activities Incidental To Fishing-Manufacture Of Chemicals And Chemical Products-Manufacture Of Fabricated Metal Products, Except Machinery And Equipments-Manufacture Of Machinery And Equipment N.E.C-Manufacture Of Textiles-Wholesale Trade And Commission Trade, Except Of Motor Vehicles And Motorcycles	Gujarat	Ahmedabad
16	Mr. Shalabh Kumar Daga	IBBI/IPA-001/IP-P00071/2017-18/10157	jlhus.ahd@gmail.com	9	-Construction-Manufacture Of Food Products And Beverages-Manufacture Of Rubber And Plastic Products-Manufacture Of Textiles	Gujarat	Ahmedabad

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA

PANEL FOR JANUARY 1, 2023 TO JUNE 30, 2023 - For Ahmedabad Zone

Panel of IPs for appointment as,

- Interim Resolution Professional (IRP) in a Corporate Insolvency Resolution Process (CIRP) under section 16(4),
 - Liquidator in a liquidation process under section 34(6),
 - Resolution Professional (RP) in an individual insolvency resolution process under section 97(4) or 98(3), and
 - Bankruptcy Trustee (BT) under section 125(4), 146(3) or 147(3)
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Areas Covered (The IPs having registered office in these areas shall be eligible for appointment by benches of NCLT and DRT located in these areas) - State of Gujarat, Union Territory of Dadra and Nagar Haveli, Union Territory of Daman and Diu

This panel is prepared in accordance with "Insolvency Professionals to act as Interim Resolution Professionals, Liquidators, Resolution Professionals and Bankruptcy Trustees (Recommendation) (Second Guidelines, 2022"

S.No	Name of Insolvency Professional (IP)	Registration Number of IP	Registered E-mail ID of IP	Total Number of Completed Assignments	Sectoral Experience	State	Zone
17	Mr. Ajit Gyanchand Jain	IBBI/IPA-001/IP-P00368/2017-18/10625	ajit@vcanca.com	10	-Construction-Extra Territorial Organizations And Bodies-Manufacture Of Basic Metals-Manufacture Of Textiles-Real Estate Activities-Recreational, Cultural And Sporting Activities-Wholesale Trade And Commission Trade, Except Of Motor Vehicles And Motorcycles	Gujarat	Ahmedabad
18	Mr. Dharit Kishorbhai Shah	IBBI/IPA-001/IP-P00993/2017-2018/11640	bipin.smdt@gmail.com	9	-Agriculture, Hunting And Related Service Activities-Manufacture Of Electrical Machinery And Apparatus N.E.C.-Manufacture Of Food Products And Beverages-Manufacture Of Textiles	Gujarat	Ahmedabad
19	Mr. Amrish Navinchandra Gandhi	IBBI/IPA-002/IP-N00670/2018-2019/12036	amrishgandhi72@gmail.com	8	-Construction-Financial Intermediation, Except Insurance And Pension Funding-Manufacture Of Chemicals And Chemical Products-Manufacture Of Food Products And Beverages-Other Business Activities	Gujarat	Ahmedabad
20	Mr. Ritesh Prakash Adatiya	IBBI/IPA-001/IP-P01334/2018-2019/12013	riteshadatiya01@gmail.com	10	-Computer And Related Activities-Extra Territorial Organizations And Bodies-Insurance And Pension Funding, Except Compulsory Social Security-Manufacture Of Machinery And Equipment N.E.C-Other Business Activities-Retail Trade, Except Of Motor Vehicles And Motorcycles, Repair Of Personal And Household Goods-Supporting And Auxilliary Transport Activities, Activities Of Travel Agencies-Wholesale Trade And Commission Trade, Except Of Motor Vehicles And Motorcycles	Gujarat	Ahmedabad
21	Mr. Dhaval Jitendrakumar Mistry	IBBI/IPA-001/IP-P01853/2019-2020/12849	cadhavalmistry@yahoo.com	7	-Computer And Related Activities-Construction-Manufacture Of Basic Metals-Manufacture Of Fabricated Metal Products, Except Machinery And Equipments-Manufacture Of Food Products And Beverages-Manufacture Of Rubber And Plastic Products-Wholesale Trade And Commission Trade, Except Of Motor Vehicles And Motorcycles	Gujarat	Ahmedabad
22	Mr. Vinodkumar Surendralal Shah	IBBI/IPA-002/IP-N00610/2018-2019/11857	ipvinodshah@rediffmail.com	6	-Collection, Purification And Distribution Of Water-Manufacture Of Electrical Machinery And Apparatus N.E.C.-Manufacture Of Food Products And Beverages-Wholesale Trade And Commission Trade, Except Of Motor Vehicles And Motorcycles	Gujarat	Ahmedabad
23	Mr. Sunil Kumar Kedia	IBBI/IPA-001/IP-P00028/2016-17/10064	kedial_kedia@yahoo.com	5	-Construction-Manufacture Of Food Products And Beverages-Supporting And Auxilliary Transport Activities, Activities Of Travel Agencies	Gujarat	Ahmedabad

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA

PANEL FOR JANUARY 1, 2023 TO JUNE 30, 2023 - For Ahmedabad Zone

Panel of IPs for appointment as,

- Interim Resolution Professional (IRP) in a Corporate Insolvency Resolution Process (CIRP) under section 16(4),
 - Liquidator in a liquidation process under section 34(6),
 - Resolution Professional (RP) in an individual insolvency resolution process under section 97(4) or 98(3), and
 - Bankruptcy Trustee (BT) under section 125(4), 146(3) or 147(3)
- of the Insolvency and Bankruptcy Code, 2016, by Adjudicating Authority.

Areas Covered (The IPs having registered office in these areas shall be eligible for appointment by benches of NCLT and DRT located in these areas) - State of Gujarat, Union Territory of Dadra and Nagar Haveli, Union Territory of Daman and Diu

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S.No	Name of Insolvency Professional (IP)	Registration Number of IP	Registered E-mail ID of IP	Total Number of Completed Assignments	Sectoral Experience	State	Zone
24	Mr. Bhavan Trivedi	IBBI/IPA-001/IP-P00335/2017-18/10605	bhavant@yahoo.com	6	-Manufacture Of Chemicals And Chemical Products-Manufacture Of Motor Vehicles, Trailers And Semi-Trailers-Manufacture Of Other Non-Metallic Mineral Products-Manufacture Of Textiles	Gujarat	Ahmedabad
25	Mr. Manish Kumar Bhagat	IBBI/IPA-001/IP-P00856/2017-2018/11438	mbhagat2003@gmail.com	8	-Construction-Hotels And Restaurants-Manufacture Of Machinery And Equipment N.E.C-Manufacture Of Radio, Television And Communication Equipment And Apparatus-Manufacture Of Textiles-Real Estate Activities-Recreational, Cultural And Sporting Activities-Wholesale Trade And Commission Trade, Except Of Motor Vehicles And Motorcycles	Gujarat	Ahmedabad
26	Mr. Omkarchand Rikhabdas Maloo	IBBI/IPA-001/IP-P00435/2017-18/10758	omkar@ormaloo.com	5	Activities Auxiliary To Financial Intermediation-Electricity, Gas, Steam And Hot Water Supply-Recycling	Gujarat	Ahmedabad
27	Mr. Sunil Kumar Kabra	IBBI/IPA-001/IP-P01011/2017-2018/11662	jlnusco@gmail.com	5	-Construction-Manufacture Of Electrical Machinery And Apparatus N.E.C.-Wholesale Trade And Commission Trade, Except Of Motor Vehicles And Motorcycles	Gujarat	Ahmedabad
28	Mr. Akhilkumar Amrutlal Thakkar	IBBI/IPA-001/IP-P01392/2018-2019/12159	akhilthakkar@gmail.com	5	-Manufacture Of Other Non-Metallic Mineral Products-Manufacture Of Textiles-Retail Trade, Except Of Motor Vehicles And Motorcycles, Repair Of Personal And Household Goods-Wholesale Trade And Commission Trade, Except Of Motor Vehicles And Motorcycles	Gujarat	Ahmedabad
29	Mr. Vikash Gautamchand Jain	IBBI/IPA-001/IP-P00354/2017-18/10612	ca.vikasjain1@icai.org	4	-Collection, Purification And Distribution Of Water-Health And Social Work-Manufacture Of Basic Metals-Manufacture Of Furniture, Manufacturing N.E.C-Manufacture Of Rubber And Plastic Products-Manufacture Of Textiles-Retail Trade, Except Of Motor Vehicles And Motorcycles, Repair Of Personal And Household Goods-Wholesale Trade And Commission Trade, Except Of Motor Vehicles And Motorcycles	Gujarat	Ahmedabad
30	Mr. Manish Santosh Buchasia	IBBI/IPA-002/IP-N00487/2017-2018/11449	manishbuchasiacs@gmail.com	6	-Computer And Related Activities-Construction-Extra Territorial Organizations And Bodies-Health And Social Work-Manufacture Of Basic Metals-Manufacture Of Machinery And Equipment N.E.C-Manufacture Of Motor Vehicles, Trailers And Semi-Trailers-Manufacture Of Other Non-Metallic Mineral Products-Supporting And Auxilliary Transport Activities, Activities Of Travel Agencies	Gujarat	Ahmedabad

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA

PANEL FOR JANUARY 1, 2023 TO JUNE 30, 2023 - **For Ahmedabad Zone**

Panel of IPs for appointment as,

- Interim Resolution Professional (IRP) in a Corporate Insolvency Resolution Process (CIRP) under section 16(4),
 - Liquidator in a liquidation process under section 34(6),
 - Resolution Professional (RP) in an individual insolvency resolution process under section 97(4) or 98(3), and
 - Bankruptcy Trustee (BT) under section 125(4), 146(3) or 147(3)
- of the Insolvency and Bankruptcy Code, 2016, by Adjudicating Authority.

Areas Covered (The IPs having registered office in these areas shall be eligible for appointment by benches of NCLT and DRT located in these areas) - State of Gujarat, Union Territory of Dadra and Nagar Haveli, Union Territory of Daman and Diu

This panel is prepared in accordance with "Insolvency Professionals to act as Interim Resolution Professionals, Liquidators, Resolution Professionals and Bankruptcy Trustees (Recommendation) (Second Guidelines, 2022"

S.No	Name of Insolvency Professional (IP)	Registration Number of IP	Registered E-mail ID of IP	Total Number of Completed Assignments	Sectoral Experience	State	Zone
31	Mr. Chirag Rajendra Kumar Shah	IBBI/IPA-001/IP-P01169/2018-19/11837	chirag.ird@gmail.com	4	-Computer And Related Activities-Financial Intermediation, Except Insurance And Pension Funding-Hotels And Restaurants-Manufacture Of Food Products And Beverages-Manufacture Of Rubber And Plastic Products	Gujarat	Ahmedabad
32	Mr. Ashish Anantray Shah	IBBI/IPA-002/IP-N00214/2017-18/10666	ashish@ravics.com	5	-Computer And Related Activities-Extra Territorial Organizations And Bodies-Financial Intermediation, Except Insurance And Pension Funding-Manufacture Of Chemicals And Chemical Products-Manufacture Of Other Non-Metallic Mineral Products-Manufacture Of Textiles-Manufacture Of Wood And Of Products Of Wood And Cork, Except Furniture, Manufacture Of Articles Of Straw And Plating Materials-Wholesale Trade And Commission Trade, Except Of Motor Vehicles And Motorcycles	Gujarat	Ahmedabad
33	Mr. Darshan Bharatbhai Patel	IBBI/IPA-001/IP-P01579/2018-2019/12442	ca.darshanbpatel@gmail.com	4	-Computer And Related Activities-Manufacture Of Chemicals And Chemical Products-Manufacture Of Food Products And Beverages-Manufacture Of Other Non-Metallic Mineral Products	Gujarat	Ahmedabad
34	Mr. Rajendra Jain	IBBI/IPA-002/IP-N00732/2018-2019/12353	iprajendragjain@gmail.com	4	-Manufacture Of Radio, Television And Communication Equipment And Apparatus-Manufacture Of Rubber And Plastic Products-Manufacture Of Textiles	Gujarat	Ahmedabad
35	Mr. Mahendra Prasad Jindal	IBBI/IPA-001/IP-P00616/2017-2018/11073	mpjindal@rediffmail.com	3	-Manufacture Of Paper And Paper Products-Manufacture Of Rubber And Plastic Products	Gujarat	Ahmedabad
36	Mr. Malhar Rashmikant Mehta	IBBI/IPA-001/IP-P01032/2017-2018/11686	malhar_mehta@hotmail.com	3	-Manufacture Of Machinery And Equipment N.E.C-Wholesale Trade And Commission Trade, Except Of Motor Vehicles And Motorcycles	Gujarat	Ahmedabad
37	Mr. Trupalkumar Patel	IBBI/IPA-001/IP-P01186/2018-2019/11907	trupal.ip@gmail.com	3	-Manufacture Of Basic Metals-Manufacture Of Electrical Machinery And Apparatus N.E.C.-Manufacture Of Machinery And Equipment N.E.C-Manufacture Of Rubber And Plastic Products-Other Business Activities	Gujarat	Ahmedabad

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA

PANEL FOR JANUARY 1, 2023 TO JUNE 30, 2023 - **For Ahmedabad Zone**

Panel of IPs for appointment as,

- Interim Resolution Professional (IRP) in a Corporate Insolvency Resolution Process (CIRP) under section 16(4),
 - Liquidator in a liquidation process under section 34(6),
 - Resolution Professional (RP) in an individual insolvency resolution process under section 97(4) or 98(3), and
 - Bankruptcy Trustee (BT) under section 125(4), 146(3) or 147(3)
- of the Insolvency and Bankruptcy Code, 2016, by Adjudicating Authority.

Areas Covered (The IPs having registered office in these areas shall be eligible for appointment by benches of NCLT and DRT located in these areas) - State of Gujarat, Union Territory of Dadra and Nagar Haveli, Union Territory of Daman and Diu

This panel is prepared in accordance with "Insolvency Professionals to act as Interim Resolution Professionals, Liquidators, Resolution Professionals and Bankruptcy Trustees (Recommendation) (Second Guidelines, 2022"

S.No	Name of Insolvency Professional (IP)	Registration Number of IP	Registered E-mail ID of IP	Total Number of Completed Assignments	Sectoral Experience	State	Zone
38	Mr. Sushil Vishwakant Tewary	IBBI/IPA-001/IP-P01288/2018-2019/12049	sushilt@hotmail.com	3	-Manufacture Of Chemicals And Chemical Products-Manufacture Of Fabricated Metal Products, Except Machinery And Equipments	Gujarat	Ahmedabad
39	Mr. Jaykumar Pesumal Arlani	IBBI/IPA-001/IP-P01582/2018-2019/12443	arlanijay@gmail.com	3	-Manufacture Of Textiles-Manufacture Of Wood And Of Products Of Wood And Cork, Except Furniture, Manufacture Of Articles Of Straw And Plating Materials-Other Business Activities	Gujarat	Ahmedabad
40	Mr. Nandish Sunilbhai Vin	IBBI/IPA-001/IP-P02117/2020-2021/13270	ip.nandish.vin@gmail.com	4	-Financial Intermediation, Except Insurance And Pension Funding-Manufacture Of Chemicals And Chemical Products-Manufacture Of Machinery And Equipment N.E.C-Manufacture Of Textiles	Gujarat	Ahmedabad
41	Mr. Chetan Patel	IBBI/IPA-002/IP-N00819/2019-2020/12561	chetanpatelcs@gmail.com	2	-Manufacture Of Other Non-Metallic Mineral Products-Manufacture Of Textiles-Wholesale Trade And Commission Trade, Except Of Motor Vehicles And Motorcycles	Gujarat	Ahmedabad
42	Mr. Atul Jashwantraai Sheth	IBBI/IPA-001/IP-P02463/2021-2022/13854	atulshethip@gmail.com	2	-Manufacture Of Food Products And Beverages-Manufacture Of Textiles	Gujarat	Ahmedabad
43	Mr. Hiten Ratilal Abhani	IBBI/IPA-001/IP-P02068/2020-2021/13231	habhani@gmail.com	1	-Manufacture Of Machinery And Equipment N.E.C	Gujarat	Ahmedabad
44	Mr. Darshan Priyakant Shah	IBBI/IPA-001/IP-P-02559/2021-2022/13893	cadarshan1982@gmail.com	1	-Manufacture Of Other Non-Metallic Mineral Products	Gujarat	Ahmedabad
45	Mr. Pankaj Prabhudayal Goenka	IBBI/IPA-001/IP-P-02129/2021-2022/13903	goenkap@gmail.com	1	-Manufacture Of Textiles	Gujarat	Ahmedabad

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA

PANEL FOR JANUARY 1, 2023 TO JUNE 30, 2023 - **For Ahmedabad Zone**

Panel of IPs for appointment as,

- Interim Resolution Professional (IRP) in a Corporate Insolvency Resolution Process (CIRP) under section 16(4),
 - Liquidator in a liquidation process under section 34(6),
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This panel is prepared in accordance with "Insolvency Professionals to act as Interim Resolution Professionals, Liquidators, Resolution Professionals and Bankruptcy Trustees (Recommendation) (Second Guidelines, 2022"

S.No	Name of Insolvency Professional (IP)	Registration Number of IP	Registered E-mail ID of IP	Total Number of Completed Assignments	Sectoral Experience	State	Zone
46	Mr. Mukesh Ramjibhai Dayani	IBBI/IPA-002/IP-N01138/2021-2022/13915	mukeshdayani.ip@gmail.com	1	-Other Business Activities	Gujarat	Ahmedabad
47	Mr. Rathin Amishbhai Majmudar	IBBI/IPA-001/IP-P02576/2021-2022/13928	info@carathin.com	1	-Manufacture Of Textiles	Gujarat	Ahmedabad
48	Mr. Dhaval C Khamar	IBBI/IPA-001/IP-P02574/2021-2022/13944	ca.dhavalkhamar@gmail.com	1	-Other Business Activities	Gujarat	Ahmedabad
49	Ms. Chandrika Manilal Parsiya	IBBI/IPA-001/IP-P00097/2017-18/10197	cmparsiya@gmail.com	0	None	Gujarat	Ahmedabad
50	Ms. Hemlata Sharma	IBBI/IPA-001/IP-P00829/2017-2018/11414	cahemlatasharma@gmail.com	0	None	Gujarat	Ahmedabad
51	Mr. Anil Kumar Satyanarayan Agarwal	IBBI/IPA-001/IP-P00957/2017-2018/11578	caanilagarwal1995@gmail.com	0	None	Gujarat	Ahmedabad
52	Ms. Shubham Agarwal Goyal	IBBI/IPA-002/IP-N01000/2020-2021/13229	fcs.shubhamgoyal@gmail.com	0	None	Gujarat	Ahmedabad
53	Mr. Gautam Deswal	IBBI/IPA-001/IP-P02111/2020-2021/13395	deswal01@hotmail.com	0	None	Gujarat	Ahmedabad

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA

PANEL FOR JANUARY 1, 2023 TO JUNE 30, 2023 - For Ahmedabad Zone

Panel of IPs for appointment as,

- Interim Resolution Professional (IRP) in a Corporate Insolvency Resolution Process (CIRP) under section 16(4),
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S.No	Name of Insolvency Professional (IP)	Registration Number of IP	Registered E-mail ID of IP	Total Number of Completed Assignments	Sectoral Experience	State	Zone
54	Mr. Kanhaiyalal Salawat	IBBI/IPA-001/IP-P02343/2021-2022/13529	RPKSALAWAT@GMAIL.COM	0	None	Gujarat	Ahmedabad
55	Mr. Kabra Rajendrakumar Radhakishan	IBBI/IPA-001/IP-P02385/2021-2022/13835	rajendra_kabra@rediffmail.com	0	None	Gujarat	Ahmedabad
56	Ms. Sejal Ronak Agrawal	IBBI/IPA-002/IP-N01170/2021-2022/13885	SWIFTSEJAL@GMAIL.COM	0	None	Gujarat	Ahmedabad
57	Mr. Patel Ativ Hasmukhbhai	IBBI/IPA-001/IP-P02585/2021-2022/13984	ativpatel168@yahoo.com	0	None	Gujarat	Ahmedabad
58	Mr. Nilesh Rajendra Kothari	IBBI/IPA-002/IP-N01225/2022-2023/14132	ca.nkothari@gmail.com	0	None	Gujarat	Ahmedabad
59	Mr. Mukesh Laddha	IBBI/IPA-001/IP-P02712/2022-2023/14155	MUKESHLADDHA@REDDIFFMAIL.COM	0	None	Gujarat	Ahmedabad
60	Ms. Niharika Maheshwari	IBBI/IPA-001/IP-P02725/2022-2023/14157	NIHARIKAMAHESHWARI2011@GMAIL.COM	0	None	Gujarat	Ahmedabad
61	Mr. Jaykishan Rameshwarlal Rathi	IBBI/IPA-001/IP-P02710/2022-2023/14166	JAYKISHAN.RATHI@GMAIL.COM	0	None	Gujarat	Ahmedabad

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA

PANEL FOR JANUARY 1, 2023 TO JUNE 30, 2023 - For Ahmedabad Zone

Panel of IPs for appointment as,

- Interim Resolution Professional (IRP) in a Corporate Insolvency Resolution Process (CIRP) under section 16(4),
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S.No	Name of Insolvency Professional (IP)	Registration Number of IP	Registered E-mail ID of IP	Total Number of Completed Assignments	Sectoral Experience	State	Zone
62	Mr. Bhavik Haribhai Rupapara	IBBI/IPA-001/IP-P02741/2022-2023/14196	cabhavikr3@gmail.com	0	None	Gujarat	Ahmedabad
63	Mr. Govind Laddha	IBBI/IPA-001/IP-P02730/2022-2023/14204	govindladdha75@gmail.com	0	None	Gujarat	Ahmedabad
64	Mr. Abhishek Choudhary	IBBI/IPA-001/IP-P02749/2022-2023/14209	abhishekchoudhary30@gmail.com	0	None	Gujarat	Ahmedabad
65	Mr. Sanjay Agarwal	IBBI/IPA-001/IP-P02753/2022-2023/14218	sanjay@adcaindia.com	0	None	Gujarat	Ahmedabad

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA

PANEL FOR JANUARY 1, 2023 TO JUNE 30, 2023 - **For Allahabad Zone**

Panel of IPs for appointment as,

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S.No	Name of Insolvency Professional (IP)	Registration Number of IP	Registered E-mail ID of IP	Total Number of Completed Assignments	Sectoral Experience	State	Zone
1	Mr. Shravan Kumar Vishnoi	IBBI/IPA-002/IP-N00040/2016-2017/10079	shravan.vishnoi@yahoo.com	23	-Construction-Education-Electricity, Gas, Steam And Hot Water Supply-Manufacture Of Basic Metals-Manufacture Of Chemicals And Chemical Products-Manufacture Of Food Products And Beverages-Manufacture Of Furniture, Manufacturing N.E.C-Manufacture Of Machinery And Equipment N.E.C-Manufacture Of Textiles-Other Business Activities	Uttar Pradesh	Allahabad
2	Mr. Arun Chadha	IBBI/IPA-001/IP-P00165/2017-18/10334	chadharun@yahoo.com	17	-Construction-Manufacture Of Basic Metals-Manufacture Of Fabricated Metal Products, Except Machinery And Equipments-Manufacture Of Wood And Of Products Of Wood And Cork, Except Furniture, Manufacture Of Articles Of Straw And Plating Materials-Other Business Activities-Other Mining And Quarrying-Real Estate Activities-Retail Trade, Except Of Motor Vehicles And Motorcycles, Repair Of Personal And Household Goods-Sale, Maintenance And Repair Of Motor Vehicles And Motorcycles, Retail Sale Of Automotive Fuel-Wholesale Trade And Commission Trade, Except Of Motor Vehicles And Motorcycles	Uttar Pradesh	Allahabad
3	Mr. Ashish Singh	IBBI/IPA-002/IP-N00416/2017-2018/11230	ashishsinghcs@gmail.com	18	-Construction-Electricity, Gas, Steam And Hot Water Supply-Extra Territorial Organizations And Bodies-Financial Intermediation, Except Insurance And Pension Funding-Hotels And Restaurants-Manufacture Of Basic Metals-Manufacture Of Food Products And Beverages-Other Business Activities-Other Service Activities-Real Estate Activities-Recreational, Cultural And Sporting Activities-Research And Development-Supporting And Auxilliary Transport Activities, Activities Of Travel Agencies-Wholesale Trade And Commission Trade, Except Of Motor Vehicles And Motorcycles	Uttar Pradesh	Allahabad
4	Mr. Sumit Shukla	IBBI/IPA-003/IP-N00064/2017-18/10550	sumit_shukla@rediffmail.com	11	-Construction-Hotels And Restaurants-Manufacture Of Basic Metals-Manufacture Of Electrical Machinery And Apparatus N.E.C.-Manufacture Of Textiles-Other Business Activities-Other Service Activities	Uttar Pradesh	Allahabad

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA

PANEL FOR JANUARY 1, 2023 TO JUNE 30, 2023 - For Allahabad Zone

Panel of IPs for appointment as,

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S.No	Name of Insolvency Professional (IP)	Registration Number of IP	Registered E-mail ID of IP	Total Number of Completed Assignments	Sectoral Experience	State	Zone
5	Ms. Reshma Mittal	IBBI/IPA-001/IP-P00297/2017-18/10541	careshmamittal@gmail.com	10	-Construction-Manufacture Of Basic Metals-Manufacture Of Chemicals And Chemical Products-Manufacture Of Electrical Machinery And Apparatus N.E.C.-Manufacture Of Wood And Of Products Of Wood And Cork, Except Furniture, Manufacture Of Articles Of Straw And Plating Materials-Other Business Activities-Publishing, Printing And Reproduction Of Recorded Media-Wholesale Trade And Commission Trade, Except Of Motor Vehicles And Motorcycles	Uttar Pradesh	Allahabad
6	Mr. Deepak Maini	IBBI/IPA-001/IP-P00676/2017-2018/11149	deepak.maini@insolvencyservices.in	7	-Construction-Electricity, Gas, Steam And Hot Water Supply-Manufacture Of Other Transport Equipment-Other Business Activities	Uttar Pradesh	Allahabad
7	Mr. Piyush Moona	IBBI/IPA-001/IP-P00990/2017-2018/11630	piyushmoona@gmail.com	9	-Manufacture Of Machinery And Equipment N.E.C-Manufacture Of Textiles-Other Business Activities	Uttar Pradesh	Allahabad
8	Mr. Rajiv Bhatnagar	IBBI/IPA-001/IP-P00075/2017-18/10160	carajivbhatnagar@gmail.com	5	-Computer And Related Activities-Manufacture Of Chemicals And Chemical Products-Manufacture Of Food Products And Beverages	Uttarakhand	Allahabad
9	Ms. Babita Jain	IBBI/IPA-002/IP-N00321/2017-2018/10926	jainbabita06@gmail.com	5	-Agriculture, Hunting And Related Service Activities-Manufacture Of Fabricated Metal Products, Except Machinery And Equipments-Manufacture Of Food Products And Beverages	Uttar Pradesh	Allahabad
10	Mr. Parag Singhal	IBBI/IPA-001/IP-P02127/2020-2021/13322	sparagca@yahoo.co.in	4	-Computer And Related Activities-Manufacture Of Rubber And Plastic Products-Wholesale Trade And Commission Trade, Except Of Motor Vehicles And Motorcycles	Uttar Pradesh	Allahabad

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA

PANEL FOR JANUARY 1, 2023 TO JUNE 30, 2023 - For Allahabad Zone

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- of the Insolvency and Bankruptcy Code, 2016, by Adjudicating Authority.

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S.No	Name of Insolvency Professional (IP)	Registration Number of IP	Registered E-mail ID of IP	Total Number of Completed Assignments	Sectoral Experience	State	Zone
11	Mr. Anil Kumar Mittal	IBBI/IPA-002/IP-N00742/2018 - 2019/12263	mittalanil.ubi@gmail.com	2	-Other Business Activities-Publishing, Printing And Reproduction Of Recorded Media-Real Estate Activities	Uttar Pradesh	Allahabad
12	Mr. Rajeev Kumar	IBBI/IPA-002/IP-N00850/2019-2020/12803	me.rajeev2129@gmail.com	2	-Other Business Activities	Uttar Pradesh	Allahabad
13	Mr. Rajeev Ranjan Singh	IBBI/IPA-002/IP-N00707/2018-2019/12418	rajeevranjan6476@gmail.com	2	-Construction-Financial Intermediation, Except Insurance And Pension Funding-Other Business Activities	Uttar Pradesh	Allahabad
14	Mr. Vimal Kumar	IBBI/IPA-002/IP-N00995/2020-2021/13236	maidvimal1@rediff.com	2	-Manufacture Of Wearing Apparel, Dressing And Dyeing Of Fur-Other Service Activities	Uttar Pradesh	Allahabad
15	Mr. Dev Vrat Rana	IBBI/IPA-001/IP-P02567/2021-2022/13936	cadevrana@gmail.com	2	-Manufacture Of Food Products And Beverages-Sale, Maintenance And Repair Of Motor Vehicles And Motorcycles, Retail Sale Of Automotive Fuel	Uttarakhand	Allahabad
16	Mr. Abhay Kumar	IBBI/IPA-002/IP-N00504/2017-2018/11559	km.abhay@gmail.com	1	Not Available	Uttar Pradesh	Allahabad
17	Mr. Bhoopesh Gupta	IBBI/IPA-001/IP-P-01468/2018 - 2019/12271	cabhoopesh@rediffmail.com	1	-Construction-Manufacture Of Radio, Television And Communication Equipment And Apparatus	Uttar Pradesh	Allahabad

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA

PANEL FOR JANUARY 1, 2023 TO JUNE 30, 2023 - For Allahabad Zone

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S.No	Name of Insolvency Professional (IP)	Registration Number of IP	Registered E-mail ID of IP	Total Number of Completed Assignments	Sectoral Experience	State	Zone
18	Mr. Sushil Kumar Singhal	IBBI/IPA-001/IP-P01655/2019-2020/12536	sksinghal66@gmail.com	1	-Other Business Activities	Uttar Pradesh	Allahabad
19	Mr. Abhiman Singh	IBBI/IPA-001/IP-P01871/2019-2020/12894	asparihar.pnb@gmail.com	1	-Construction	Uttar Pradesh	Allahabad
20	Mr. Deepak Mittal	IBBI/IPA-001/IP-P02096/2020-2021/13264	reshmaandco@gmail.com	1	-Other Business Activities	Uttar Pradesh	Allahabad
21	Mr. Abhishek Rana	IBBI/IPA-001/IP-P00567/2017-2018/11043	abhishek.rana@gmail.com	0	None	Uttar Pradesh	Allahabad
22	Mr. Manish Gupta	IBBI/IPA-001/IP-P-01452/2018 - 2019/12280	manee Gupta1@gmail.com	0	None	Uttar Pradesh	Allahabad
23	Mr. Sudhir Kumar Shukla	IBBI/IPA-001/IP-P01139/2018-2019/12386	skshukla22@hotmail.com	0	None	Uttar Pradesh	Allahabad
24	Mr. Deepak Kumar Garg	IBBI/IPA-002/IP-N00796/2019-2020/12560	deepakgarg07@rediffmail.com	0	None	Uttar Pradesh	Allahabad

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA

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S.No	Name of Insolvency Professional (IP)	Registration Number of IP	Registered E-mail ID of IP	Total Number of Completed Assignments	Sectoral Experience	State	Zone
25	Mr. Gyan Chandra Misra	IBBI/IPA-001/IP-P01797/2019-2020/12789	cagcmisra@gmail.com	0	None	Uttar Pradesh	Allahabad
26	Mr. Sushil Kumar Gupta	IBBI/IPA-002/IP-N00822/2019-2020/12823	sushilgassociates1@gmail.com	0	None	Uttar Pradesh	Allahabad
27	Mr. Ahsan Ahmad	IBBI/IPA-002/IP-N00987/2020-2021/13183	ahsan_123ahmad@yahoo.co.in	0	None	Uttar Pradesh	Allahabad
28	Ms. Alka Choudhary	IBBI/IPA-001/IP-P01937/2020-2021/13251	alkacaindia@gmail.com	0	None	Uttar Pradesh	Allahabad
29	Mr. Pawan Garg	IBBI/IPA-002/IP-N01011/2020-2021/13267	cspawan.garg@gmail.com	0	None	Uttar Pradesh	Allahabad
30	Mr. Varun Goel	IBBI/IPA-001/IP-P02165/2020-2021/13339	varun@casnva.com	0	None	Uttar Pradesh	Allahabad
31	Mr. Keshav Mittal	IBBI/IPA-001/IP-P02221/2020-2021/13354	advocatekmittal@gmail.com	0	None	Uttar Pradesh	Allahabad

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA

PANEL FOR JANUARY 1, 2023 TO JUNE 30, 2023 - For Allahabad Zone

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S.No	Name of Insolvency Professional (IP)	Registration Number of IP	Registered E-mail ID of IP	Total Number of Completed Assignments	Sectoral Experience	State	Zone
32	Mr. Ashwani Rastogi	IBBI/IPA-001/IP-P02137/2020-2021/13357	ashwani.rastogi.ca@gmail.com	0	None	Uttar Pradesh	Allahabad
33	Ms. Pooja Goel	IBBI/IPA-001/IP-P02511/2021-2022/13831	vedgoel@yahoo.co.in	0	None	Uttar Pradesh	Allahabad
34	Mr. Arun Kumar Sinha	IBBI/IPA-001/IP-P02516/2021-2022/13853	sinha_ak1@hotmail.com	0	None	Uttar Pradesh	Allahabad
35	Mr. Rajat Kumar Mehra	IBBI/IPA-002/IP-N01180/2021-2022/13933	mehra6@rediffmail.com	0	None	Uttar Pradesh	Allahabad
36	Ms. Charu Gupta	IBBI/IPA-001/IP-P02594/2021-2022/13949	IPCHARUGUPTA@GMAIL.COM	0	None	Uttar Pradesh	Allahabad
37	Mr. Rakesh Sehgal	IBBI/IPA-002/IP-N01194/2021-2022/13991	rakeshsehgal58@gmail.com	0	None	Uttar Pradesh	Allahabad
38	Mr. Ishant Jain	IBBI/IPA-001/IP-P02530/2021-2022/14038	caij1788@gmail.com	0	None	Uttar Pradesh	Allahabad

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA

PANEL FOR JANUARY 1, 2023 TO JUNE 30, 2023 - For Allahabad Zone

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- of the Insolvency and Bankruptcy Code, 2016, by Adjudicating Authority.

Areas Covered (The IPs having registered office in these areas shall be eligible for appointment by benches of NCLT and DRT located in these areas) - State of Uttar Pradesh and State of Uttarakhand

This panel is prepared in accordance with "Insolvency Professionals to act as Interim Resolution Professionals, Liquidators, Resolution Professionals and Bankruptcy Trustees (Recommendation) (Second) Guidelines, 2022"

S.No	Name of Insolvency Professional (IP)	Registration Number of IP	Registered E-mail ID of IP	Total Number of Completed Assignments	Sectoral Experience	State	Zone
39	Ms. Chhavi Pandey	IBBI/IPA-001/IP-P02689/2022-2023/14156	chhavi_consultant@yahoo.co.in	0	None	Uttar Pradesh	Allahabad
40	Mr. Shankar Kumar Jha	IBBI/IPA-001/IP-P02698/2022-2023/14172	kumarjhashankar@gmail.com	0	None	Uttar Pradesh	Allahabad
41	Mr. Ashish Panwar	IBBI/IPA-002/IP-N01232/2022-2023/14178	ashish.panwar@gmail.com	0	None	Uttarakhand	Allahabad
42	Mr. Shitanshu Sharma	IBBI/IPA-003/IP-N00400/2022-2023/14205	advocate.shitanshu@gmail.com	0	None	Uttar Pradesh	Allahabad

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA

PANEL FOR JANUARY 1, 2023 TO JUNE 30, 2023 - For Amravati Zone

Panel of IPs for appointment as,

- Interim Resolution Professional (IRP) in a Corporate Insolvency Resolution Process (CIRP) under section 16(4),
 - Liquidator in a liquidation process under section 34(6),
 - Resolution Professional (RP) in an individual insolvency resolution process under section 97(4) or 98(3), and
 - Bankruptcy Trustee (BT) under section 125(4), 146(3) or 147(3)
- of the Insolvency and Bankruptcy Code, 2016, by Adjudicating Authority.

Areas Covered (The IPs having registered office in these areas shall be eligible for appointment by benches of NCLT and DRT located in these areas) - State of Andhra Pradesh

This panel is prepared in accordance with "Insolvency Professionals to act as Interim Resolution Professionals, Liquidators, Resolution Professionals and Bankruptcy Trustees (Recommendation) (Second) Guidelines, 2022"

S.No	Name of Insolvency Professional (IP)	Registration Number of IP	Registered E-mail ID of IP	Total Number of Completed Assignments	Sectoral Experience	State	Zone
1	Mr. Kantipudi Venkata Raju	IBBI/IPA-002/IP-N01125/2021-2022/13675	kantipudiven@gmail.com	8	-Manufacture Of Food Products And Beverages-Manufacture Of Machinery And Equipment N.E.C-Manufacture Of Other Transport Equipment-Manufacture Of Textiles	Andhra Pradesh	Amravati
2	Mr. Srinivas Gudla Rao	IBBI/IPA-001/IP-P02093/2020-2021/13333	gudlasrinivasrao@gmail.com	5	-Computer And Related Activities-Construction-Electricity, Gas, Steam And Hot Water Supply-Manufacture Of Textiles-Other Business Activities-Publishing, Printing And Reproduction Of Recorded Media	Andhra Pradesh	Amravati
3	Mr. Mannava Divakara Sarma	IBBI/IPA-001/IP-P01192/2018-2019/11917	mdsarma2003@yahoo.com	3	-Computer And Related Activities-Wholesale Trade And Commission Trade, Except Of Motor Vehicles And Motorcycles	Andhra Pradesh	Amravati
4	Mr. Rajesh Chhaparia	IBBI/IPA-001/IP-P00474/2017-18/10817	rajesh_chhaparia@yahoo.co.in	3	-Fishing, Operation Of Fish Hatcheries And Fish Farms, Service Activities Incidental To Fishing-Manufacture Of Chemicals And Chemical Products-Manufacture Of Textiles	Andhra Pradesh	Amravati
5	Mr. Kammula Prabhakar Rao	IBBI/IPA-001/IP-P01467/2018-2019/12339	kammulaprabhakar@hotmail.com	2	-Construction-Manufacture Of Basic Metals-Manufacture Of Food Products And Beverages	Andhra Pradesh	Amravati
6	Ms. Gaddam Sritha Shireen	IBBI/IPA-001/IP-P01225/2018-2019/11974	gsshireen@yahoo.co.in	1	-Manufacture Of Food Products And Beverages	Andhra Pradesh	Amravati
7	Mr. P V S Kaliki Murthy	IBBI/IPA-003/IP-N00367/2021-2022/13871	pvskmurthy@yahoo.com	3	Not Available	Andhra Pradesh	Amravati

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA

PANEL FOR JANUARY 1, 2023 TO JUNE 30, 2023 - For Amravati Zone

Panel of IPs for appointment as,

- Interim Resolution Professional (IRP) in a Corporate Insolvency Resolution Process (CIRP) under section 16(4),
 - Liquidator in a liquidation process under section 34(6),
 - Resolution Professional (RP) in an individual insolvency resolution process under section 97(4) or 98(3), and
 - Bankruptcy Trustee (BT) under section 125(4), 146(3) or 147(3)
- of the Insolvency and Bankruptcy Code, 2016, by Adjudicating Authority.

Areas Covered (The IPs having registered office in these areas shall be eligible for appointment by benches of NCLT and DRT located in these areas) - State of Andhra Pradesh

This panel is prepared in accordance with "Insolvency Professionals to act as Interim Resolution Professionals, Liquidators, Resolution Professionals and Bankruptcy Trustees (Recommendation) (Second) Guidelines, 2022"

S.No	Name of Insolvency Professional (IP)	Registration Number of IP	Registered E-mail ID of IP	Total Number of Completed Assignments	Sectoral Experience	State	Zone
8	Mr. Karamsetty Kiran Kumar	IBBI/IPA-001/IP-P01354/2018-2019/12018	ipkiranca@gmail.com	0	None	Andhra Pradesh	Amravati
9	Mr. Jayaprakash Ravalla	IBBI/IPA-003/IP-N00351/2021-2022/13740	ravella.p@gmail.com	0	None	Andhra Pradesh	Amravati
10	Mr. Yannamsetti Muralikrishna	IBBI/IPA-001/IP-P-02526/2021-2022/13884	yannamsetti@gmail.com	0	None	Andhra Pradesh	Amravati
11	Mr. Nannapaneni Veeraiah Choudary	IBBI/IPA-001/IP-P02586/2021-2022/13958	nvchowdary@gmail.com	0	None	Andhra Pradesh	Amravati
12	Mr. Gudipati Siva Rama Prasad	IBBI/IPA-002/IP-N01233/2022-2023/14163	rp.gsivaramaprasad@gmail.com	0	None	Andhra Pradesh	Amravati
13	Mr. Ramakrishna Kurra	IBBI/IPA-003/IP-N00423/2022-2023/14188	rkrpadv@gmail.com	0	None	Andhra Pradesh	Amravati

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA

PANEL FOR JANUARY 1, 2023 TO JUNE 30, 2023 - **For Bengaluru Zone**

Panel of IPs for appointment as,

- Interim Resolution Professional (IRP) in a Corporate Insolvency Resolution Process (CIRP) under section 16(4),
 - Liquidator in a liquidation process under section 34(6),
 - Resolution Professional (RP) in an individual insolvency resolution process under section 97(4) or 98(3), and
 - Bankruptcy Trustee (BT) under section 125(4), 146(3) or 147(3)
- of the Insolvency and Bankruptcy Code, 2016, by Adjudicating Authority.

Areas Covered (The IPs having registered office in these areas shall be eligible for appointment by benches of NCLT and DRT located in these areas) - State of Karnataka

This panel is prepared in accordance with "Insolvency Professionals to act as Interim Resolution Professionals, Liquidators, Resolution Professionals and Bankruptcy Trustees (Recommendation) (Second Guidelines, 2022"

S.No	Name of Insolvency Professional (IP)	Registration Number of IP	Registered E-mail ID of IP	Total Number of Completed Assignments	Sectoral Experience	State	Zone
1	Ms. Ramanathan Bhuvaneshwari	IBBI/IPA-002/IP-N00306/2017-18/10864	bhoona.bhuvan@gmail.com	15	-Agriculture, Hunting And Related Service Activities-Computer And Related Activities-Construction-Financial Intermediation, Except Insurance And Pension Funding-Health And Social Work-Manufacture Of Chemicals And Chemical Products-Manufacture Of Electrical Machinery And Apparatus N.E.C.-Manufacture Of Fabricated Metal Products, Except Machinery And Equipments-Manufacture Of Wearing Apparel, Dressing And Dyeing Of Fur-Other Business Activities-Post And Telecommunications-Real Estate Activities	Karnataka	Bengaluru
2	Mr. Ravi Sankar Devarakonda	IBBI/IPA-001/IP-P00095/2017-2018/10195	ravicacsma@icai.org	15	-Computer And Related Activities-Construction-Electricity, Gas, Steam And Hot Water Supply-Manufacture Of Electrical Machinery And Apparatus N.E.C.-Manufacture Of Textiles-Other Business Activities-Post And Telecommunications-Real Estate Activities-Wholesale Trade And Commission Trade, Except Of Motor Vehicles And Motorcycles	Karnataka	Bengaluru
3	Mr. Pankaj Srivastava	IBBI/IPA-001/IP-P00245/2017-18/10474	psri@live.com	16	-Agriculture, Hunting And Related Service Activities-Electricity, Gas, Steam And Hot Water Supply-Financial Intermediation, Except Insurance And Pension Funding-Health And Social Work-Manufacture Of Chemicals And Chemical Products-Manufacture Of Food Products And Beverages-Manufacture Of Wearing Apparel, Dressing And Dyeing Of Fur-Other Business Activities-Real Estate Activities-Wholesale Trade And Commission Trade, Except Of Motor Vehicles And Motorcycles	Karnataka	Bengaluru
4	Mr. Madhugiri Venkatarayappa Sudarshan	IBBI/IPA-002/IP-N00561/2017-2018/11707	sudarshan.mv@outlook.com	10	-Air Transport-Computer And Related Activities-Electricity, Gas, Steam And Hot Water Supply-Health And Social Work-Manufacture Of Basic Metals-Manufacture Of Food Products And Beverages-Manufacture Of Machinery And Equipment N.E.C-Manufacture Of Wearing Apparel, Dressing And Dyeing Of Fur	Karnataka	Bengaluru
5	Mr. Ravindra Beleyur	IBBI/IPA-001/IP-P00189/2017-18/10368	ravi@beleyur.com	7	-Electricity, Gas, Steam And Hot Water Supply-Health And Social Work-Manufacture Of Chemicals And Chemical Products-Other Business Activities-Other Service Activities-Post And Telecommunications	Karnataka	Bengaluru
6	Mr. Ashwani Kumar Gupta	IBBI/IPA-001/IP-P00626/2017-2018/11082	ip.agnuptafca@gmail.com	7	-Manufacture Of Basic Metals-Manufacture Of Furniture, Manufacturing N.E.C-Other Business Activities-Other Service Activities-Retail Trade, Except Of Motor Vehicles And Motorcycles, Repair Of Personal And Household Goods-Sale, Maintenance And Repair Of Motor Vehicles And Motorcycles, Retail Sale Of Automotive Fuel	Karnataka	Bengaluru

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA

PANEL FOR JANUARY 1, 2023 TO JUNE 30, 2023 - For Bengaluru Zone

Panel of IPs for appointment as,

- Interim Resolution Professional (IRP) in a Corporate Insolvency Resolution Process (CIRP) under section 16(4),
 - Liquidator in a liquidation process under section 34(6),
 - Resolution Professional (RP) in an individual insolvency resolution process under section 97(4) or 98(3), and
 - Bankruptcy Trustee (BT) under section 125(4), 146(3) or 147(3)
- of the Insolvency and Bankruptcy Code, 2016, by Adjudicating Authority.

Areas Covered (The IPs having registered office in these areas shall be eligible for appointment by benches of NCLT and DRT located in these areas) - State of Karnataka

This panel is prepared in accordance with "Insolvency Professionals to act as Interim Resolution Professionals, Liquidators, Resolution Professionals and Bankruptcy Trustees (Recommendation) (Second Guidelines, 2022"

S.No	Name of Insolvency Professional (IP)	Registration Number of IP	Registered E-mail ID of IP	Total Number of Completed Assignments	Sectoral Experience	State	Zone
7	Mr. Ramanahalli Shivanna Dodda Byregowda	IBBI/IPA-002/IP-N00583/2017-18/11775	rsdgowda@yahoo.co.in	8	-Manufacture Of Basic Metals-Manufacture Of Electrical Machinery And Apparatus N.E.C.- Manufacture Of Textiles	Karnataka	Bengaluru
8	Mr. Kanekal Chandrasekhar	IBBI/IPA-002/IP-N00642/2018-2019/11964	kanekal.chandru@gmail.com	10	-Construction-Manufacture Of Electrical Machinery And Apparatus N.E.C.-Manufacture Of Radio, Television And Communication Equipment And Apparatus-Other Business Activities	Karnataka	Bengaluru
9	Mr. Srikantiah Shivaswamy	IBBI/IPA-001/IP-P00411/2017-18/10727	shivaswamys2@gmail.com	6	-Computer And Related Activities-Manufacture Of Chemicals And Chemical Products- Manufacture Of Machinery And Equipment N.E.C-Retail Trade, Except Of Motor Vehicles And Motorcycles, Repair Of Personal And Household Goods	Karnataka	Bengaluru
10	Mr. Konduru Prasanth Raju	IBBI/IPA-002/IP-N00708/2018-2019/12200	ipkpraju@gmail.com	5	-Construction-Fishing, Operation Of Fish Hatcheries And Fish Farms, Service Activities Incidental To Fishing-Manufacture Of Machinery And Equipment N.E.C-Manufacture Of Office, Accounting And Computing Machinery-Manufacture Of Radio, Television And Communication Equipment And Apparatus-Other Business Activities-Real Estate Activities-Supporting And Auxilliary Transport Activities, Activities Of Travel Agencies	Karnataka	Bengaluru
11	Mr. Suresh Kannan	IBBI/IPA-001/IP-P-01434/2018 - 2019/12277	sureshkannan10@gmail.com	3	-Health And Social Work-Real Estate Activities-Tanning And Dressing Of Leather, Manufacture Of Luggage, Handbags Saddlery, Harness And Footwear	Karnataka	Bengaluru
12	Mr. Surender Devasani	IBBI/IPA-001/IP-P00775/2017-2018/11348	surenderdevasani@gmail.com	3	-Computer And Related Activities-Construction-Other Business Activities	Karnataka	Bengaluru
13	Mr. Vinay Mruthyunjaya	IBBI/IPA-001/IP-P02052/2020-2021/13173	vinay@vkca.com	2	-Construction-Real Estate Activities	Karnataka	Bengaluru

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA

PANEL FOR JANUARY 1, 2023 TO JUNE 30, 2023 - For Bengaluru Zone

Panel of IPs for appointment as,

- Interim Resolution Professional (IRP) in a Corporate Insolvency Resolution Process (CIRP) under section 16(4),
 - Liquidator in a liquidation process under section 34(6),
 - Resolution Professional (RP) in an individual insolvency resolution process under section 97(4) or 98(3), and
 - Bankruptcy Trustee (BT) under section 125(4), 146(3) or 147(3)
- of the Insolvency and Bankruptcy Code, 2016, by Adjudicating Authority.

Areas Covered (The IPs having registered office in these areas shall be eligible for appointment by benches of NCLT and DRT located in these areas) - State of Karnataka

This panel is prepared in accordance with "Insolvency Professionals to act as Interim Resolution Professionals, Liquidators, Resolution Professionals and Bankruptcy Trustees (Recommendation) (Second) Guidelines, 2022"

S.No	Name of Insolvency Professional (IP)	Registration Number of IP	Registered E-mail ID of IP	Total Number of Completed Assignments	Sectoral Experience	State	Zone
14	Mr. Girish Kambadaraya	IBBI/IPA-003/IP-N000127/2017-2018/11403	cmagirish999@gmail.com	1	-Computer And Related Activities-Manufacture Of Electrical Machinery And Apparatus N.E.C.- Manufacture Of Fabricated Metal Products, Except Machinery And Equipments-Other Business Activities-Real Estate Activities	Karnataka	Bengaluru
15	Ms. Pavitra Vyas	IBBI/IPA-002/IP-N01144/2021-2022/13844	cspavitravyas@gmail.com	1	-Manufacture Of Food Products And Beverages-Wholesale Trade And Commission Trade, Except Of Motor Vehicles And Motorcycles	Karnataka	Bengaluru
16	Mr. Ramamoorthi Srinivasan	IBBI/IPA-001/IP-P01163/2018-2019/11916	Usne902@gmail.com	0	None	Karnataka	Bengaluru
17	Mr. Balasundaram D	IBBI/IPA-003/IP-N00315/2020-2021/13347	balasundaram091@gmail.com	0	None	Karnataka	Bengaluru
18	Mr. Haralahalli Shekarappa Chandrasekar	IBBI/IPA-001/IP-P02484/2021-2022/13777	crp@cachandru.in	0	None	Karnataka	Bengaluru
19	Mr. Ramakrishna Kamat	IBBI/IPA-001/IP-P02579/2021-2022/13935	kamatca2002@yahoo.com	0	None	Karnataka	Bengaluru
20	Ms. Ranjana Singh	IBBI/IPA-002/IP-N01181/2021-2022/13968	ipranjanasingh@gmail.com	0	None	Karnataka	Bengaluru
21	Mr. Praveen Prakash Ghali	IBBI/IPA-001/IP-P02714/2022-2023/14190	cappghali@gmail.com	0	None	Karnataka	Bengaluru

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA

PANEL FOR JANUARY 1, 2023 TO JUNE 30, 2023 - For Bengaluru Zone

Panel of IPs for appointment as,

- Interim Resolution Professional (IRP) in a Corporate Insolvency Resolution Process (CIRP) under section 16(4),
 - Liquidator in a liquidation process under section 34(6),
 - Resolution Professional (RP) in an individual insolvency resolution process under section 97(4) or 98(3), and
 - Bankruptcy Trustee (BT) under section 125(4), 146(3) or 147(3)
- of the Insolvency and Bankruptcy Code, 2016, by Adjudicating Authority.

Areas Covered (The IPs having registered office in these areas shall be eligible for appointment by benches of NCLT and DRT located in these areas) - State of Karnataka

This panel is prepared in accordance with "Insolvency Professionals to act as Interim Resolution Professionals, Liquidators, Resolution Professionals and Bankruptcy Trustees (Recommendation) (Second) Guidelines, 2022"

S.No	Name of Insolvency Professional (IP)	Registration Number of IP	Registered E-mail ID of IP	Total Number of Completed Assignments	Sectoral Experience	State	Zone
22	Mr. Sai Krishnaiah Medikonda	IBBI/IPA-001/IP-P02765/2022-2023/14244	casaikrishna@gmail.com	0	None	Karnataka	Bengaluru

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA

PANEL FOR JANUARY 1, 2023 TO JUNE 30, 2023 - For Chandigarh Zone

Panel of IPs for appointment as,

- Interim Resolution Professional (IRP) in a Corporate Insolvency Resolution Process (CIRP) under section 16(4),
 - Liquidator in a liquidation process under section 34(6),
 - Resolution Professional (RP) in an individual insolvency resolution process under section 97(4) or 98(3), and
 - Bankruptcy Trustee (BT) under section 125(4), 146(3) or 147(3)
- of the Insolvency and Bankruptcy Code, 2016, by Adjudicating Authority.

Areas Covered (The IPs having registered office in these areas shall be eligible for appointment by benches of NCLT and DRT located in these areas) - State of Himachal Pradesh, State of Punjab, State of Haryana, Union Territory of Chandigarh, Union Territory of Jammu and Kashmir, Union Territory of Ladakh

This panel is prepared in accordance with "Insolvency Professionals to act as Interim Resolution Professionals, Liquidators, Resolution Professionals and Bankruptcy Trustees (Recommendation) (Second Guidelines, 2022"

S.No	Name of Insolvency Professional (IP)	Registration Number of IP	Registered E-mail ID of IP	Total Number of Completed Assignments	Sectoral Experience	State	Zone
1	Mr. Ajit Kumar	IBBI/IPA-003/IP-N00062/2017-18/10548	cmaajitjha@gmail.com	18	-Construction-Manufacture Of Basic Metals-Manufacture Of Food Products And Beverages-Manufacture Of Machinery And Equipment N.E.C-Manufacture Of Paper And Paper Products-Manufacture Of Radio, Television And Communication Equipment And Apparatus-Manufacture Of Wearing Apparel, Dressing And Dyeing Of Fur-Other Business Activities-Publishing, Printing And Reproduction Of Recorded Media-Real Estate Activities-Retail Trade, Except Of Motor Vehicles And Motorcycles, Repair Of Personal And Household Goods-Supporting And Auxilliary Transport Activities, Activities Of Travel Agencies	Haryana	Chandigarh
2	Mr. Rohit Sehgal	IBBI/IPA-001/IP-P00528/2017-2018/10953	iamrs101@gmail.com	13	-Manufacture Of Food Products And Beverages-Manufacture Of Motor Vehicles, Trailers And Semi-Trailers-Manufacture Of Radio, Television And Communication Equipment And Apparatus-Manufacture Of Textiles-Other Business Activities-Other Service Activities-Retail Trade, Except Of Motor Vehicles And Motorcycles, Repair Of Personal And Household Goods	Haryana	Chandigarh
3	Mr. Sandeep Chandna	IBBI/IPA-002/IP-N00447/2017-2018/11237	cssandeep@live.in	17	-Computer And Related Activities-Construction-Electricity, Gas, Steam And Hot Water Supply-Financial Intermediation, Except Insurance And Pension Funding-Manufacture Of Food Products And Beverages-Manufacture Of Radio, Television And Communication Equipment And Apparatus-Other Business Activities-Other Mining And Quarrying-Other Service Activities-Wholesale Trade And Commission Trade, Except Of Motor Vehicles And Motorcycles	Haryana	Chandigarh
4	Mr. Sanjay Kumar Aggarwal	IBBI/IPA-002/IP-N00126/2017-18/10295	sanjayaggarwal.fcs@gmail.com	14	-Manufacture Of Chemicals And Chemical Products-Manufacture Of Fabricated Metal Products, Except Machinery And Equipments-Manufacture Of Food Products And Beverages-Manufacture Of Textiles-Manufacture Of Wearing Apparel, Dressing And Dyeing Of Fur	Punjab	Chandigarh
5	Mr. Anil Kumar	IBBI/IPA-001/IP-P00144/2017-2018/10308	anil2566@gmail.com	14	-Construction-Extra Territorial Organizations And Bodies-Manufacture Of Basic Metals-Manufacture Of Other Transport Equipment-Manufacture Of Rubber And Plastic Products-Manufacture Of Textiles-Other Business Activities-Real Estate Activities-Recreational, Cultural And Sporting Activities	Haryana	Chandigarh

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA

PANEL FOR JANUARY 1, 2023 TO JUNE 30, 2023 - For Chandigarh Zone

Panel of IPs for appointment as,

- Interim Resolution Professional (IRP) in a Corporate Insolvency Resolution Process (CIRP) under section 16(4),
 - Liquidator in a liquidation process under section 34(6),
 - Resolution Professional (RP) in an individual insolvency resolution process under section 97(4) or 98(3), and
 - Bankruptcy Trustee (BT) under section 125(4), 146(3) or 147(3)
- of the Insolvency and Bankruptcy Code, 2016, by Adjudicating Authority.

Areas Covered (The IPs having registered office in these areas shall be eligible for appointment by benches of NCLT and DRT located in these areas) - State of Himachal Pradesh, State of Punjab, State of Haryana, Union Territory of Chandigarh, Union Territory of Jammu and Kashmir, Union Territory of Ladakh

This panel is prepared in accordance with "Insolvency Professionals to act as Interim Resolution Professionals, Liquidators, Resolution Professionals and Bankruptcy Trustees (Recommendation) (Second Guidelines, 2022"

S.No	Name of Insolvency Professional (IP)	Registration Number of IP	Registered E-mail ID of IP	Total Number of Completed Assignments	Sectoral Experience	State	Zone
6	Mr. Alok Kumar Agarwal	IBBI/IPA-001/IP-P00059/2017-2018/10137	alok@insolvencyservices.in	14	-Computer And Related Activities-Construction-Manufacture Of Basic Metals-Other Business Activities-Real Estate Activities-Retail Trade, Except Of Motor Vehicles And Motorcycles, Repair Of Personal And Household Goods-Supporting And Auxilliary Transport Activities, Activities Of Travel Agencies-Wholesale Trade And Commission Trade, Except Of Motor Vehicles And Motorcycles	Haryana	Chandigarh
7	Mr. Gyaneshwar Sahai	IBBI/IPA-002/IP-N00130/2017-2018/10546	gyaneshwar.sahai@gmail.com	14	-Agriculture, Hunting And Related Service Activities-Other Business Activities-Supporting And Auxilliary Transport Activities, Activities Of Travel Agencies-Wholesale Trade And Commission Trade, Except Of Motor Vehicles And Motorcycles	Haryana	Chandigarh
8	Mr. Nipan Bansal	IBBI/IPA-001/IP-P00039/2017-2018/10100	irp@parshotamandassociates.com	8	-Electricity, Gas, Steam And Hot Water Supply-Manufacture Of Fabricated Metal Products, Except Machinery And Equipments-Manufacture Of Food Products And Beverages-Manufacture Of Other Transport Equipment-Manufacture Of Textiles	Punjab	Chandigarh
9	Mr. Arvind Kumar	IBBI/IPA-001/IP-P00178/2017-18/10357	sankhyain@gmail.com	8	-Agriculture, Hunting And Related Service Activities-Computer And Related Activities-Manufacture Of Food Products And Beverages-Manufacture Of Textiles-Real Estate Activities-Sale, Maintenance And Repair Of Motor Vehicles And Motorcycles, Retail Sale Of Automotive Fuel	Punjab	Chandigarh
10	Mr. Rajeev Bhambri	IBBI/IPA-002/IP-N00152/2017-2018/10399	rajeev.bhambri@gmail.com	7	-Manufacture Of Food Products And Beverages-Manufacture Of Paper And Paper Products-Manufacture Of Rubber And Plastic Products-Manufacture Of Wearing Apparel, Dressing And Dyeing Of Fur-Other Business Activities-Post And Telecommunications-Real Estate Activities-Wholesale Trade And Commission Trade, Except Of Motor Vehicles And Motorcycles	Punjab	Chandigarh
11	Mr. Narender Kumar Sharma	IBBI/IPA-002/IP-N00125/2017-2018/10294	nksharma.fcs@gmail.com	5	-Electricity, Gas, Steam And Hot Water Supply-Manufacture Of Basic Metals-Other Business Activities	Haryana	Chandigarh

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA

PANEL FOR JANUARY 1, 2023 TO JUNE 30, 2023 - For Chandigarh Zone

Panel of IPs for appointment as,

- Interim Resolution Professional (IRP) in a Corporate Insolvency Resolution Process (CIRP) under section 16(4),
 - Liquidator in a liquidation process under section 34(6),
 - Resolution Professional (RP) in an individual insolvency resolution process under section 97(4) or 98(3), and
 - Bankruptcy Trustee (BT) under section 125(4), 146(3) or 147(3)
- of the Insolvency and Bankruptcy Code, 2016, by Adjudicating Authority.

Areas Covered (The IPs having registered office in these areas shall be eligible for appointment by benches of NCLT and DRT located in these areas) - State of Himachal Pradesh, State of Punjab, State of Haryana, Union Territory of Chandigarh, Union Territory of Jammu and Kashmir, Union Territory of Ladakh

This panel is prepared in accordance with "Insolvency Professionals to act as Interim Resolution Professionals, Liquidators, Resolution Professionals and Bankruptcy Trustees (Recommendation) (Second Guidelines, 2022"

S.No	Name of Insolvency Professional (IP)	Registration Number of IP	Registered E-mail ID of IP	Total Number of Completed Assignments	Sectoral Experience	State	Zone
12	Mr. Tarun Batra	IBBI/IPA-001/IP-P00572/2017-2018/11013	batratarun@gmail.com	5	-Agriculture, Hunting And Related Service Activities-Manufacture Of Food Products And Beverages-Manufacture Of Medical, Precision And Optical Instruments, Watches And Clocks-Wholesale Trade And Commission Trade, Except Of Motor Vehicles And Motorcycles	Haryana	Chandigarh
13	Mr. Naveen Kumar Jain	IBBI/IPA-001/IP-P00650/2017-2018/11097	insolvencyprofessional@rediffmail.com	6	-Manufacture Of Food Products And Beverages-Other Business Activities-Real Estate Activities-Wholesale Trade And Commission Trade, Except Of Motor Vehicles And Motorcycles	Haryana	Chandigarh
14	Mr. Anjum Goyal	IBBI/IPA-002/IP-N00251/2017-2018/10765	agoyal4u@yahoo.com	5	-Electricity, Gas, Steam And Hot Water Supply-Financial Intermediation, Except Insurance And Pension Funding-Manufacture Of Food Products And Beverages-Manufacture Of Wearing Apparel, Dressing And Dyeing Of Fur	Punjab	Chandigarh
15	Mr. Naresh Kumar Goel	IBBI/IPA-002/IP-N00696/2018-2019/12323	nkg1964@rediffmail.com	3	-Manufacture Of Wearing Apparel, Dressing And Dyeing Of Fur-Manufacture Of Wood And Of Products Of Wood And Cork, Except Furniture, Manufacture Of Articles Of Straw And Plating Materials	Haryana	Chandigarh
16	Mr. Prem Chand Goyal	IBBI/IPA-001/IP-P01780/2019-2020/12710	pcg47758@gmail.com	3	-Manufacture Of Basic Metals-Manufacture Of Textiles-Wholesale Trade And Commission Trade, Except Of Motor Vehicles And Motorcycles	Punjab	Chandigarh
17	Ms. Nisha Malpani	IBBI/IPA-001/IP-P00058/2017-2018/10136	ip.nmalpani@gmail.com	3	-Computer And Related Activities-Construction-Electricity, Gas, Steam And Hot Water Supply-Supporting And Auxilliary Transport Activities, Activities Of Travel Agencies	Haryana	Chandigarh
18	Mr. Navneet Gupta	IBBI/IPA-001/IP-P00361/2017-18/10619	navguptaca@gmail.com	3	-Hotels And Restaurants-Manufacture Of Paper And Paper Products-Manufacture Of Textiles	U. T. of Chandigarh	Chandigarh

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA

PANEL FOR JANUARY 1, 2023 TO JUNE 30, 2023 - For Chandigarh Zone

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S.No	Name of Insolvency Professional (IP)	Registration Number of IP	Registered E-mail ID of IP	Total Number of Completed Assignments	Sectoral Experience	State	Zone
19	Mr. Mohit Chawla	IBBI/IPA-001/IP-P00524/2017-2018/10949	ipservices@embeegroup.in	3	-Construction-Manufacture Of Basic Metals-Manufacture Of Fabricated Metal Products, Except Machinery And Equipments-Manufacture Of Food Products And Beverages-Manufacture Of Textiles	U. T. of Chandigarh	Chandigarh
20	Mr. Ravinder Kumar Goel	IBBI/IPA-001/IP-P00705/2017-2018/11252	ravinderkumargoel@yahoo.in	4	-Construction-Manufacture Of Textiles-Sale, Maintenance And Repair Of Motor Vehicles And Motorcycles, Retail Sale Of Automotive Fuel	Punjab	Chandigarh
21	Mr. Parvinder Singh	IBBI/IPA-001/IP-P01603/2019-2020/12468	caparvinder03@gmail.com	3	-Construction	Punjab	Chandigarh
22	Mr. Khushvinder Singhal	IBBI/IPA-002/IP-N00888/2019-2020/12833	kvsinghal@gmail.com	3	-Construction-Real Estate Activities-Supporting And Auxilliary Transport Activities, Activities Of Travel Agencies	Haryana	Chandigarh
23	Mr. Narinder Bhushan Aggarwal	IBBI/IPA-001/IP-P00649/2017-2018/11103	nbaggarwal@rediffmail.com	2	-Agriculture, Hunting And Related Service Activities	Punjab	Chandigarh
24	Mr. Rakesh Phull	IBBI/IPA-003/IP-N000122/2017-2018/11305	rakeshphul@gmail.com	2	-Manufacture Of Food Products And Beverages-Tanning And Dressing Of Leather, Manufacture Of Luggage, Handbags Saddlery, Harness And Footwear	Punjab	Chandigarh
25	Mr. Vigyan Prakash Arora	IBBI/IPA-001/IP-P01106/2017-18/11797	vigyan@vigyanarora.com	2	-Manufacture Of Rubber And Plastic Products	U. T. of Chandigarh	Chandigarh

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PANEL FOR JANUARY 1, 2023 TO JUNE 30, 2023 - For Chandigarh Zone

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26	Mr. Dharmendra Kumar Bhasin	IBBI/IPA-002/IP-N00816/2019-2020/12564	ipdkbhasin@gmail.com	2	-Manufacture Of Wearing Apparel, Dressing And Dyeing Of Fur	Punjab	Chandigarh
27	Mr. Naresh Kumar Aggarwal	IBBI/IPA-001/IP-P02116/2020-2021/13274	nareshaggarwal375@gmail.com	2	-Real Estate Activities	Haryana	Chandigarh
28	Mr. Somnath Gupta	IBBI/IPA-002/IP-N00042/2016-17/10081	somgupta_62@rediffmail.com	2	-Publishing, Printing And Reproduction Of Recorded Media-Supporting And Auxilliary Transport Activities, Activities Of Travel Agencies	Punjab	Chandigarh
29	Mr. Jalesh Kumar Grover	IBBI/IPA-001/IP-P00200/2017-18/10390	jk.grover27@gmail.com	1	-Construction-Manufacture Of Basic Metals-Manufacture Of Electrical Machinery And Apparatus N.E.C.-Manufacture Of Paper And Paper Products-Manufacture Of Rubber And Plastic Products-Manufacture Of Textiles-Publishing, Printing And Reproduction Of Recorded Media-Real Estate Activities	U. T. of Chandigarh	Chandigarh
30	Mr. Deepak Thukral	IBBI/IPA-002/IP-N00182/2017-18/10453	deepakthukral1@gmail.com	2	-Manufacture Of Fabricated Metal Products, Except Machinery And Equipments-Manufacture Of Other Transport Equipment	U. T. of Chandigarh	Chandigarh
31	Mr. Manik Goyal	IBBI/IPA-001/IP-P00278/2017-18/10522	camanikgoyal@gmail.com	2	-Manufacture Of Food Products And Beverages-Manufacture Of Motor Vehicles, Trailers And Semi-Trailers-Sale, Maintenance And Repair Of Motor Vehicles And Motorcycles, Retail Sale Of Automotive Fuel	U. T. of Chandigarh	Chandigarh
32	Mr. Rajender Kumar Jain	IBBI/IPA-001/IP-P00543/2017-2018/10968	rkjain.ip@gmail.com	1	-Manufacture Of Chemicals And Chemical Products-Manufacture Of Food Products And Beverages-Manufacture Of Machinery And Equipment N.E.C-Manufacture Of Textiles-Other Business Activities-Sale, Maintenance And Repair Of Motor Vehicles And Motorcycles, Retail Sale Of Automotive Fuel	U. T. of Chandigarh	Chandigarh

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S.No	Name of Insolvency Professional (IP)	Registration Number of IP	Registered E-mail ID of IP	Total Number of Completed Assignments	Sectoral Experience	State	Zone
33	Mr. Gaurav Gupta	IBBI/IPA-001/IP-P00556/2017-2018/10986	gauravinduca@gmail.com	2	-Manufacture Of Textiles-Other Business Activities	Punjab	Chandigarh
34	Mr. Desh Deepak	IBBI/IPA-001/IP-P00648/2017-2018/11105	deshdeepak297@gmail.com	2	-Construction-Manufacture Of Machinery And Equipment N.E.C	U. T. of Chandigarh	Chandigarh
35	Mr. Dinesh Kumar	IBBI/IPA-001/IP-P00860/2017-2018/11442	dkgc2004@yahoo.com	2	-Manufacture Of Textiles-Wholesale Trade And Commission Trade, Except Of Motor Vehicles And Motorcycles	Haryana	Chandigarh
36	Mr. Rajesh Dhawan	IBBI/IPA-001/IP-P00952/2017-2018/11572	rdshivam@yahoo.co.uk	2	-Construction-Hotels And Restaurants-Manufacture Of Food Products And Beverages-Manufacture Of Machinery And Equipment N.E.C-Manufacture Of Textiles	Punjab	Chandigarh
37	Mr. Davinder Singh Gandhi	IBBI/IPA-001/IP-P00345/2017-18/10646	davindersinghgandhi@gmail.com	1	-Manufacture Of Textiles	Punjab	Chandigarh
38	Mr. Ashok Kumar Singla	IBBI/IPA-002/IP-N00229/2017-18/10680	asingla_cs@yahoo.co.in	1	-Manufacture Of Textiles	Punjab	Chandigarh
39	Mr. Krishan Rajesh Chaudhary	IBBI/IPA-001/IP-P00684/2017-2018/11161	krajeshchaudhary@gmail.com	1	-Manufacture Of Food Products And Beverages	Haryana	Chandigarh

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PANEL FOR JANUARY 1, 2023 TO JUNE 30, 2023 - For Chandigarh Zone

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40	Mr. Chand Ji Tiku	IBBI/IPA-003/IP-N000125/2017-2018/11389	chand11tiku@gmail.com	1	-Extraction Of Crude Petroleum And Natural Gas, Service Activities Incidental To Oil And Gas Extraction Excluding Surveying	U. T. of Jammu and Kashmir	Chandigarh
41	Mr. Tara Chand Meenia	IBBI/IPA-001/IP-P01125/2018-2019/11822	tc.meenia@gmail.com	1	-Manufacture Of Machinery And Equipment N.E.C	Haryana	Chandigarh
42	Mr. Arun Gupta	IBBI/IPA-001/IP-P01323/2018-2019/12055	arunsapna.ca@gmail.com	1	-Manufacture Of Fabricated Metal Products, Except Machinery And Equipments	Punjab	Chandigarh
43	Ms. Pooja Trikha	IBBI/IPA-001/IP-P01375/2018-2019/12173	pooja_trikha@hotmail.com	1	-Manufacture Of Electrical Machinery And Apparatus N.E.C.	Punjab	Chandigarh
44	Mr. Vivek Bansal	IBBI/IPA-001/IP-P01475/2018 - 2019/12249	irp.vivekbansalca@gmail.com	1	-Manufacture Of Basic Metals-Wholesale Trade And Commission Trade, Except Of Motor Vehicles And Motorcycles	Punjab	Chandigarh
45	Mr. Gurdev Bassi	IBBI/IPA-001/IP-P01633/2019-2020/12504	ipgurdevbassi@gmail.com	1	-Manufacture Of Food Products And Beverages-Other Business Activities	U. T. of Chandigarh	Chandigarh
46	Mr. Naveen Singal	IBBI/IPA-001/IP-P01650/2019-2020/12520	naveen.singal@yahoo.co.in	1	-Manufacture Of Chemicals And Chemical Products	Haryana	Chandigarh

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47	Ms. Shilpa Singhal	IBBI/IPA-001/IP-P02061/2020-2021/13230	ipshilpasinghal@gmail.com	1	-Manufacture Of Wearing Apparel, Dressing And Dyeing Of Fur	U. T. of Chandigarh	Chandigarh
48	Mr. Bhupinder Sethi	IBBI/IPA-001/IP-P02144/2020-2021/13366	ip.brsethi@gmail.com	1	-Land Transport, Transport Via Pipelines-Other Business Activities	Punjab	Chandigarh
49	Mr. Rajeev Bansal	IBBI/IPA-001/IP-P00226/2017-18/10425	carajeevbansal@yahoo.com	0	None	Haryana	Chandigarh
50	Mr. Hemanshu Jetley	IBBI/IPA-001/IP-P00219/2017-2018/10457	hejetley@gmail.com	0	None	U. T. of Chandigarh	Chandigarh
51	Mr. Nishant Garg	IBBI/IPA-001/IP-P00373/2017-18/10630	canishantgarg@rediffmail.com	0	None	Himachal Pradesh	Chandigarh
52	Mr. Priya Bhushan Sharma	IBBI/IPA-001/IP-P00351/2017-2018/10652	bhushansharma@hotmail.com	0	None	U. T. of Chandigarh	Chandigarh
53	Mr. Sukhen Pal Babuta	IBBI/IPA-001/IP-P00424/2017-18/10747	spbabuta@hotmail.com	0	None	U. T. of Chandigarh	Chandigarh

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54	Ms. Taruna Goel	IBBI/IPA-002/IP-N00314/2017-18/10902	tarunagoelcs@gmail.com	0	None	Punjab	Chandigarh
55	Mr. Kailashnath Ramnath Verma	IBBI/IPA-003/IP-N000128/2017-2018/11404	kailash.verma221@gmail.com	0	None	Punjab	Chandigarh
56	Mr. Madan Lal Aggarwal	IBBI/IPA-002/IP-N00497/2017-2018/11553	aggarwalmadan@gmail.com	0	None	U. T. of Chandigarh	Chandigarh
57	Ms. Sapna Gupta	IBBI/IPA-001/IP-P01324/2018-2019/12056	sapnaarun.ca@gmail.com	0	None	Punjab	Chandigarh
58	Mr. Gautam Mittal	IBBI/IPA-001/IP-P01331/2018-2019/12058	mittalgautam@yahoo.com	0	None	Punjab	Chandigarh
59	Mr. Praveen Ranka	IBBI/IPA-002/IP-N00746/2018 - 2019/12261	unitymgt@rediffmail.com	0	None	Haryana	Chandigarh
60	Mr. Poonam Chand Jain	IBBI/IPA-002/IP-N00702/2018 - 2019/12274	cspcjain@gmail.com	0	None	Haryana	Chandigarh

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61	Mr. Vikas Gupta	IBBI/IPA-001/IP-P01317/2018-2019/12420	vikas_fca@yahoo.com	0	None	Punjab	Chandigarh
62	Mr. Vineet Gupta	IBBI/IPA-001/IP-P01689/2019-2020/12680	vrsk.office@gmail.com	0	None	Haryana	Chandigarh
63	Mr. Rajeesh Gupta	IBBI/IPA-001/IP-P01747/2019-2020/12705	rajeesh_chd@yahoo.com	0	None	U. T. of Chandigarh	Chandigarh
64	Mr. Madan Mohan Dhupar	IBBI/IPA-002/IP-N00860/2019-2020/12768	dhuparmm@gmail.com	0	None	Haryana	Chandigarh
65	Mr. Basant Singh	IBBI/IPA-002/IP-N00837/2019-2020/12802	basantsingh97@rediffmail.com	0	None	Punjab	Chandigarh
66	Mr. Abhimanyu Mittal	IBBI/IPA-001/IP-P01870/2019-2020/12893	ca.mittalabhi@gmail.com	0	None	Haryana	Chandigarh
67	Mr. Kapil Dev Dhir	IBBI/IPA-001/IP-P02077/2020-2021/13227	kdhir.ip@gmail.com	0	None	Haryana	Chandigarh

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68	Ms. Uma Garg	IBBI/IPA-001/IP-P02088/2020-2021/13256	garg.uma@icai.org	0	None	Haryana	Chandigarh
69	Mr. Vikas Aggarwal	IBBI/IPA-001/IP-P02126/2020-2021/13313	ipvikas.aggarwal@gmail.com	0	None	U. T. of Chandigarh	Chandigarh
70	Mr. Amit Kumar Goyal	IBBI/IPA-003/IP-N00317/2020-2021/13342	akgoyal47@yahoo.com	0	None	Punjab	Chandigarh
71	Mr. Mayank Jindal	IBBI/IPA-001/IP-P02334/2021-2022/13556	jindal.mayank@gmail.com	0	None	Punjab	Chandigarh
72	Ms. Satvinder Kaur Walia	IBBI/IPA-001/IP-P02433/2021-2022/13723	ipskwalia@gmail.com	0	None	Punjab	Chandigarh
73	Mr. Sushil Kumar Jain	IBBI/IPA-001/IP-P02473/2021-2022/13765	casushiljain@gmail.com	0	None	Haryana	Chandigarh
74	Mr. Ankur Bansal	IBBI/IPA-003/IP-N00370/2021-2022/13820	ip.caankur@gmail.com	0	None	U. T. of Chandigarh	Chandigarh

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75	Mr. Sunil Kumar Jain	IBBI/IPA-001/IP-P02487/2021-2022/13850	suniljain313@gmail.com	0	None	Haryana	Chandigarh
76	Mr. Prashant Gupta	IBBI/IPA-001/IP-P02471/2021-2022/13868	pgupta.rp@gmail.com	0	None	Haryana	Chandigarh
77	Mr. Ashish Gupta	IBBI/IPA-003/IP-N00382/2021-2022/13925	ipashish007@gmail.com	0	None	Haryana	Chandigarh
78	Mr. Raj Kumar Soni	IBBI/IPA-002/IP-N01219/2022-2023/14136	rksoni.ip@gmail.com	0	None	Haryana	Chandigarh
79	Mr. Rakesh Kumar	IBBI/IPA-001/IP-P02728/2022-2023/14148	rakesh.sharma1723@gmail.com	0	None	Punjab	Chandigarh
80	Mr. Sunil Sethi	IBBI/IPA-003/IP-N00426/2022-2023/14179	ssethi412@gmail.com	0	None	Haryana	Chandigarh
81	Mr. Nikhil Sachdeva	IBBI/IPA-001/IP-P02743/2022-2023/14184	nikhilsachdeva.ca@gmail.com	0	None	Punjab	Chandigarh

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 - Bankruptcy Trustee (BT) under section 125(4), 146(3) or 147(3)
- of the Insolvency and Bankruptcy Code, 2016, by Adjudicating Authority.

Areas Covered (The IPs having registered office in these areas shall be eligible for appointment by benches of NCLT and DRT located in these areas) - State of Himachal Pradesh, State of Punjab, State of Haryana, Union Territory of Chandigarh, Union Territory of Jammu and Kashmir, Union Territory of Ladakh

This panel is prepared in accordance with "Insolvency Professionals to act as Interim Resolution Professionals, Liquidators, Resolution Professionals and Bankruptcy Trustees (Recommendation) (Second Guidelines, 2022"

S.No	Name of Insolvency Professional (IP)	Registration Number of IP	Registered E-mail ID of IP	Total Number of Completed Assignments	Sectoral Experience	State	Zone
82	Mr. Anand Kumar Prusty	IBBI/IPA-003/IP-N00412/2022-2023/14225	anandprusty65@gmail.com	0	None	Haryana	Chandigarh

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA

PANEL FOR JANUARY 1, 2023 TO JUNE 30, 2023 - **For Cuttack Zone**

Panel of IPs for appointment as,

- Interim Resolution Professional (IRP) in a Corporate Insolvency Resolution Process (CIRP) under section 16(4),
 - Liquidator in a liquidation process under section 34(6),
 - Resolution Professional (RP) in an individual insolvency resolution process under section 97(4) or 98(3), and
 - Bankruptcy Trustee (BT) under section 125(4), 146(3) or 147(3)
- of the Insolvency and Bankruptcy Code, 2016, by Adjudicating Authority.

Areas Covered (The IPs having registered office in these areas shall be eligible for appointment by benches of NCLT and DRT located in these areas) - State of Chhattisgarh and State of Odisha

This panel is prepared in accordance with "Insolvency Professionals to act as Interim Resolution Professionals, Liquidators, Resolution Professionals and Bankruptcy Trustees (Recommendation) (Second Guidelines, 2022"

S.No	Name of Insolvency Professional (IP)	Registration Number of IP	Registered E-mail ID of IP	Total Number of Completed Assignments	Sectoral Experience	State	Zone
1	Mr. Shikhar Chand Jain	IBBI/IPA-001/IP-P00495/2017-18/10883	kajain92@gmail.com	5	-Electricity, Gas, Steam And Hot Water Supply-Manufacture Of Food Products And Beverages-Real Estate Activities-Wholesale Trade And Commission Trade, Except Of Motor Vehicles And Motorcycles	Chhattisgarh	Cuttack
2	Mr. Saradindu Jena	IBBI/IPA-002/IP-N00520/2017-2018/11622	ip.jena2017@gmail.com	6	-Computer And Related Activities-Manufacture Of Basic Metals-Manufacture Of Fabricated Metal Products, Except Machinery And Equipments-Manufacture Of Machinery And Equipment N.E.C-Manufacture Of Rubber And Plastic Products	Odisha	Cuttack
3	Mr. Bankim Shukla	IBBI/IPA-001/IP-P00606/2017-2018/11067	bankimshukla2016@gmail.com	3	-Manufacture Of Basic Metals-Manufacture Of Chemicals And Chemical Products-Wholesale Trade And Commission Trade, Except Of Motor Vehicles And Motorcycles	Chhattisgarh	Cuttack
4	Mr. Suresh Chandra Pattanayak	IBBI/IPA-002/IP-N00759/2018-2019/12384	suresh_pattanayak@yahoo.co.in	5	-Construction-Hotels And Restaurants-Manufacture Of Chemicals And Chemical Products-Wholesale Trade And Commission Trade, Except Of Motor Vehicles And Motorcycles	Odisha	Cuttack
5	Mr. Mukesh Kumar Jain	IBBI/IPA-001/IP-P01236/2018-2019/11944	mkj2822@gmail.com	3	-Health And Social Work-Manufacture Of Basic Metals-Wholesale Trade And Commission Trade, Except Of Motor Vehicles And Motorcycles	Chhattisgarh	Cuttack
6	Mr. Chaitanya Kumar Ray	IBBI/IPA-003/IP-N00032/2017-18/10260	cma.chaitanya@yahoo.com	3	-Construction-Manufacture Of Basic Metals-Manufacture Of Electrical Machinery And Apparatus N.E.C.	Odisha	Cuttack
7	Mr. Anil Kumar Agrawal	IBBI/IPA-001/IP-P02461/2021-2022/13779	anilrgopal1968@gmail.com	2	-Electricity, Gas, Steam And Hot Water Supply	Chhattisgarh	Cuttack

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA

PANEL FOR JANUARY 1, 2023 TO JUNE 30, 2023 - For Cuttack Zone

Panel of IPs for appointment as,

- Interim Resolution Professional (IRP) in a Corporate Insolvency Resolution Process (CIRP) under section 16(4),
 - Liquidator in a liquidation process under section 34(6),
 - Resolution Professional (RP) in an individual insolvency resolution process under section 97(4) or 98(3), and
 - Bankruptcy Trustee (BT) under section 125(4), 146(3) or 147(3)
- of the Insolvency and Bankruptcy Code, 2016, by Adjudicating Authority.

Areas Covered (The IPs having registered office in these areas shall be eligible for appointment by benches of NCLT and DRT located in these areas) - State of Chhattisgarh and State of Odisha

This panel is prepared in accordance with "Insolvency Professionals to act as Interim Resolution Professionals, Liquidators, Resolution Professionals and Bankruptcy Trustees (Recommendation) (Second) Guidelines, 2022"

S.No	Name of Insolvency Professional (IP)	Registration Number of IP	Registered E-mail ID of IP	Total Number of Completed Assignments	Sectoral Experience	State	Zone
8	Mr. Saroja Kumar Prusty	IBBI/IPA-002/IP-N00803/2019-2020/12890	sarojprusty.adv13@gmail.com	2	-Manufacture Of Chemicals And Chemical Products-Manufacture Of Food Products And Beverages	Odisha	Cuttack
9	Mr. Umesh Chandra Sahoo	IBBI/IPA-002/IP-N00621/2018-19/11855	info@nayadarshan.com	1	-Manufacture Of Paper And Paper Products-Other Business Activities-Wholesale Trade And Commission Trade, Except Of Motor Vehicles And Motorcycles	Odisha	Cuttack
10	Mr. Chittaranjan Panda	IBBI/IPA-001/IP-P01003/2017-2018/11650	crpanda2001@gmail.com	0	None	Odisha	Cuttack
11	Ms. Sagarika Mishra	IBBI/IPA-001/IP-P01014/2017-2018/11665	mishrasagarika@yahoo.com	0	None	Odisha	Cuttack
12	Mr. Suresh Chandra Mohanty	IBBI/IPA-003/IP-N00335-C01/2019-2020/12804	mohantysc@gmail.com	0	None	Odisha	Cuttack
13	Ms. Payal Agarwal	IBBI/IPA-001/IP-P02254/2021-2022/13571	agarwalpayal2008@gmail.com	0	None	Odisha	Cuttack
14	Mr. Sunil Kumar Agrawal	IBBI/IPA-001/IP-P02430/2021-2022/13735	casunil1979@gmail.com	0	None	Odisha	Cuttack

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA

PANEL FOR JANUARY 1, 2023 TO JUNE 30, 2023 - For Cuttack Zone

Panel of IPs for appointment as,

- Interim Resolution Professional (IRP) in a Corporate Insolvency Resolution Process (CIRP) under section 16(4),
 - Liquidator in a liquidation process under section 34(6),
 - Resolution Professional (RP) in an individual insolvency resolution process under section 97(4) or 98(3), and
 - Bankruptcy Trustee (BT) under section 125(4), 146(3) or 147(3)
- of the Insolvency and Bankruptcy Code, 2016, by Adjudicating Authority.

Areas Covered (The IPs having registered office in these areas shall be eligible for appointment by benches of NCLT and DRT located in these areas) - State of Chhattisgarh and State of Odisha

This panel is prepared in accordance with "Insolvency Professionals to act as Interim Resolution Professionals, Liquidators, Resolution Professionals and Bankruptcy Trustees (Recommendation) (Second) Guidelines, 2022"

S.No	Name of Insolvency Professional (IP)	Registration Number of IP	Registered E-mail ID of IP	Total Number of Completed Assignments	Sectoral Experience	State	Zone
15	Mr. Neelav Agarwala	IBBI/IPA-001/IP-P02514/2021-2022/13824	ipneelav@gmail.com	0	None	Odisha	Cuttack
16	Mr. Alok Kumar Agrawal	IBBI/IPA-001/IP-P02429/2021-2022/13867	alok.rgh@gmail.com	0	None	Chhattisgarh	Cuttack
17	Mr. Ashutosh Khemani	IBBI/IPA-002/IP-N01177/2021-2022/13902	ashutosh.khemani@gmail.com	0	None	Chhattisgarh	Cuttack
18	Mr. Pradip Kumar Kar	IBBI/IPA-001/IP-P02544/2022-2023/14189	pradipkumar@gmail.com	0	None	Odisha	Cuttack

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA

PANEL FOR JANUARY 1, 2023 TO JUNE 30, 2023 - **For Chennai Zone**

Panel of IPs for appointment as,

- Interim Resolution Professional (IRP) in a Corporate Insolvency Resolution Process (CIRP) under section 16(4),
 - Liquidator in a liquidation process under section 34(6),
 - Resolution Professional (RP) in an individual insolvency resolution process under section 97(4) or 98(3), and
 - Bankruptcy Trustee (BT) under section 125(4), 146(3) or 147(3)
- of the Insolvency and Bankruptcy Code, 2016, by Adjudicating Authority.

Areas Covered (The IPs having registered office in these areas shall be eligible for appointment by benches of NCLT and DRT located in these areas) - **State of Tamil Nadu and Union Territory of Puducherry**

This panel is prepared in accordance with "Insolvency Professionals to act as Interim Resolution Professionals, Liquidators, Resolution Professionals and Bankruptcy Trustees (Recommendation) (Second) Guidelines, 2022"

S.No	Name of Insolvency Professional (IP)	Registration Number of IP	Registered E-mail ID of IP	Total Number of Completed Assignments	Sectoral Experience	State	Zone
1	Mr. Mahalingam Suresh Kumar	IBBI/IPA-001/IP-P00110/2017-18/10217	msureshkumar@icai.org	23	-Health And Social Work-Hotels And Restaurants-Manufacture Of Basic Metals-Manufacture Of Electrical Machinery And Apparatus N.E.C.- Manufacture Of Food Products And Beverages-Manufacture Of Furniture, Manufacturing N.E.C-Manufacture Of Medical, Precision And Optical Instruments, Watches And Clocks-Manufacture Of Textiles-Manufacture Of Wearing Apparel, Dressing And Dyeing Of Fur-Tanning And Dressing Of Leather, Manufacture Of Luggage, Handbags Saddlery, Harness And Footwear-Wholesale Trade And Commission Trade, Except Of Motor Vehicles And Motorcycles	Tamil Nadu	Chennai
2	Mr. Rajendran Shanmugam	IBBI/IPA-002/IP-N00098/2017-18/10241	cs.srajendran.associates@gmail.com	19	-Activities Of Membership Organisations N.E.C-Construction-Electricity, Gas, Steam And Hot Water Supply-Financial Intermediation, Except Insurance And Pension Funding-Health And Social Work-Hotels And Restaurants-Manufacture Of Food Products And Beverages-Manufacture Of Office, Accounting And Computing Machinery-Other Business Activities-Wholesale Trade And Commission Trade, Except Of Motor Vehicles And Motorcycles	Tamil Nadu	Chennai
3	Mr. Radhakrishnan Dharmarajan	IBBI/IPA-001/IP-P00508/2017-2018/10909	dharma@rdhandco.com	16	-Electricity, Gas, Steam And Hot Water Supply-Manufacture Of Chemicals And Chemical Products-Manufacture Of Machinery And Equipment N.E.C-Manufacture Of Wearing Apparel, Dressing And Dyeing Of Fur-Other Business Activities-Real Estate Activities-Recreational, Cultural And Sporting Activities-Research And Development-Tanning And Dressing Of Leather, Manufacture Of Luggage, Handbags Saddlery, Harness And Footwear	Tamil Nadu	Chennai

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA

PANEL FOR JANUARY 1, 2023 TO JUNE 30, 2023 - For Chennai Zone

Panel of IPs for appointment as,

- Interim Resolution Professional (IRP) in a Corporate Insolvency Resolution Process (CIRP) under section 16(4),
 - Liquidator in a liquidation process under section 34(6),
 - Resolution Professional (RP) in an individual insolvency resolution process under section 97(4) or 98(3), and
 - Bankruptcy Trustee (BT) under section 125(4), 146(3) or 147(3)
- of the Insolvency and Bankruptcy Code, 2016, by Adjudicating Authority.

Areas Covered (The IPs having registered office in these areas shall be eligible for appointment by benches of NCLT and DRT located in these areas) - State of Tamil Nadu and Union Territory of Puducherry

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S.No	Name of Insolvency Professional (IP)	Registration Number of IP	Registered E-mail ID of IP	Total Number of Completed Assignments	Sectoral Experience	State	Zone
4	Mr. Tharuvai Ramachandran Ravichandran	IBBI/IPA-002/IP-N00241/2017-18/10692	trravichandran@yahoo.com	18	-Construction-Electricity, Gas, Steam And Hot Water Supply-Forestry, Logging And Related Service Activities-Hotels And Restaurants-Manufacture Of Basic Metals-Manufacture Of Chemicals And Chemical Products-Manufacture Of Furniture, Manufacturing N.E.C-Manufacture Of Machinery And Equipment N.E.C-Manufacture Of Textiles-Other Business Activities-Real Estate Activities-Wholesale Trade And Commission Trade, Except Of Motor Vehicles And Motorcycles	Tamil Nadu	Chennai
5	Mr. Muthuiah Thevar Rajapandian	IBBI/IPA-003/IP-N00090/2017-18/10854	rajapandianm1955@gmail.com	15	-Construction-Manufacture Of Basic Metals-Manufacture Of Fabricated Metal Products, Except Machinery And Equipments-Manufacture Of Paper And Paper Products-Manufacture Of Textiles-Other Business Activities-Retail Trade, Except Of Motor Vehicles And Motorcycles, Repair Of Personal And Household Goods	Tamil Nadu	Chennai
6	Mr. R.Venkatakrishnan	IBBI/IPA-001/IP-P00115/2017-18/10250	rvk@rvkassociates.com	15	-Construction-Electricity, Gas, Steam And Hot Water Supply-Forestry, Logging And Related Service Activities-Health And Social Work-Hotels And Restaurants-Manufacture Of Basic Metals-Other Business Activities	Tamil Nadu	Chennai
7	Mr. Ramakrishnan Sadasivan	IBBI/IPA-001/IP-P00108/2017-18/10215	sadasivanr@gmail.com	12	-Electricity, Gas, Steam And Hot Water Supply-Financial Intermediation, Except Insurance And Pension Funding-Forestry, Logging And Related Service Activities-Manufacture Of Basic Metals-Manufacture Of Food Products And Beverages-Manufacture Of Machinery And Equipment N.E.C-Manufacture Of Wearing Apparel, Dressing And Dyeing Of Fur-Retail Trade, Except Of Motor Vehicles And Motorcycles, Repair Of Personal And Household Goods	Tamil Nadu	Chennai

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA

PANEL FOR JANUARY 1, 2023 TO JUNE 30, 2023 - For Chennai Zone

Panel of IPs for appointment as,

- Interim Resolution Professional (IRP) in a Corporate Insolvency Resolution Process (CIRP) under section 16(4),
 - Liquidator in a liquidation process under section 34(6),
 - Resolution Professional (RP) in an individual insolvency resolution process under section 97(4) or 98(3), and
 - Bankruptcy Trustee (BT) under section 125(4), 146(3) or 147(3)
- of the Insolvency and Bankruptcy Code, 2016, by Adjudicating Authority.

Areas Covered (The IPs having registered office in these areas shall be eligible for appointment by benches of NCLT and DRT located in these areas) - State of Tamil Nadu and Union Territory of Puducherry

This panel is prepared in accordance with "Insolvency Professionals to act as Interim Resolution Professionals, Liquidators, Resolution Professionals and Bankruptcy Trustees (Recommendation) (Second) Guidelines, 2022"

S.No	Name of Insolvency Professional (IP)	Registration Number of IP	Registered E-mail ID of IP	Total Number of Completed Assignments	Sectoral Experience	State	Zone
8	Ms. Satyadevi A	IBBI/PA-002/IP-N00071/2017-18/10205	satyadevifcs@gmail.com	10	-Computer And Related Activities-Hotels And Restaurants-Manufacture Of Electrical Machinery And Apparatus N.E.C.-Manufacture Of Fabricated Metal Products, Except Machinery And Equipments-Manufacture Of Machinery And Equipment N.E.C-Manufacture Of Paper And Paper Products-Other Business Activities	Tamil Nadu	Chennai
9	Mr. R. Raghavendran	IBBI/PA-001/IP-P00211/2017-2018/10411	ragavca@gmail.com	10	-Construction-Electricity, Gas, Steam And Hot Water Supply-Manufacture Of Basic Metals-Manufacture Of Food Products And Beverages-Manufacture Of Machinery And Equipment N.E.C-Manufacture Of Medical, Precision And Optical Instruments, Watches And Clocks-Manufacture Of Paper And Paper Products-Manufacture Of Textiles-Manufacture Of Wearing Apparel, Dressing And Dyeing Of Fur	Tamil Nadu	Chennai
10	Mr. Prabhu S	IBBI/PA-001/IP-P01275/2018-2019/11948	carpprabhu@gmail.com	10	-Manufacture Of Basic Metals-Manufacture Of Textiles-Manufacture Of Wearing Apparel, Dressing And Dyeing Of Fur-Other Business Activities-Retail Trade, Except Of Motor Vehicles And Motorcycles, Repair Of Personal And Household Goods-Sale, Maintenance And Repair Of Motor Vehicles And Motorcycles, Retail Sale Of Automotive Fuel	Tamil Nadu	Chennai
11	Mr. Mathur Sabhapathy Viswanathan	IBBI/PA-001/IP-P00674/2017-2018/11148	msv8200@gmail.com	10	-Health And Social Work-Manufacture Of Basic Metals-Manufacture Of Fabricated Metal Products, Except Machinery And Equipments-Manufacture Of Furniture, Manufacturing N.E.C-Manufacture Of Machinery And Equipment N.E.C-Manufacture Of Radio, Television And Communication Equipment And Apparatus-Other Business Activities	Tamil Nadu	Chennai

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA

PANEL FOR JANUARY 1, 2023 TO JUNE 30, 2023 - For Chennai Zone

Panel of IPs for appointment as,

- Interim Resolution Professional (IRP) in a Corporate Insolvency Resolution Process (CIRP) under section 16(4),
 - Liquidator in a liquidation process under section 34(6),
 - Resolution Professional (RP) in an individual insolvency resolution process under section 97(4) or 98(3), and
 - Bankruptcy Trustee (BT) under section 125(4), 146(3) or 147(3)
- of the Insolvency and Bankruptcy Code, 2016, by Adjudicating Authority.

Areas Covered (The IPs having registered office in these areas shall be eligible for appointment by benches of NCLT and DRT located in these areas) - State of Tamil Nadu and Union Territory of Puducherry

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S.No	Name of Insolvency Professional (IP)	Registration Number of IP	Registered E-mail ID of IP	Total Number of Completed Assignments	Sectoral Experience	State	Zone
12	Mr. Nagalingam Muthiah	IBBI/IPA-001/IP-P00774/2017-2018/11347	mnaga2050@gmail.com	10	-Hotels And Restaurants-Manufacture Of Chemicals And Chemical Products-Manufacture Of Motor Vehicles, Trailers And Semi-Trailers-Manufacture Of Paper And Paper Products-Other Business Activities-Other Mining And Quarrying	Tamil Nadu	Chennai
13	Mr. A R Ramasubramania Raja	IBBI/IPA-002/IP-N00635/2018-2019/11982	arrsraja@yahoo.com	10	-Agriculture, Hunting And Related Service Activities-Construction-Hotels And Restaurants-Manufacture Of Textiles-Manufacture Of Wearing Apparel, Dressing And Dyeing Of Fur	Tamil Nadu	Chennai
14	Ms. Raja Lakshmi Vardarajan	IBBI/IPA-003/IP-N000145/2017-2018/11597	cma.rajalakshmi@gmail.com	8	-Computer And Related Activities-Construction-Manufacture Of Fabricated Metal Products, Except Machinery And Equipments-Manufacture Of Food Products And Beverages-Manufacture Of Medical, Precision And Optical Instruments, Watches And Clocks-Manufacture Of Paper And Paper Products	Tamil Nadu	Chennai
15	Mr. B Sathrukkanan	IBBI/IPA-001/IP-P00301/2017-18/10545	prathyumnann2002@yahoo.com	8	-Manufacture Of Machinery And Equipment N.E.C-Manufacture Of Textiles-Retail Trade, Except Of Motor Vehicles And Motorcycles, Repair Of Personal And Household Goods-Sale, Maintenance And Repair Of Motor Vehicles And Motorcycles, Retail Sale Of Automotive Fuel	Tamil Nadu	Chennai
16	Mr. Palanigounder Eswaramoorthy	IBBI/IPA-002/IP-N00284/2017-18/10842	eswarfcs@gmail.com	8	-Financial Intermediation, Except Insurance And Pension Funding-Forestry, Logging And Related Service Activities-Manufacture Of Basic Metals-Manufacture Of Food Products And Beverages-Manufacture Of Paper And Paper Products-Publishing, Printing And Reproduction Of Recorded Media	Tamil Nadu	Chennai
17	Mr. N. Kumar	IBBI/IPA-001/IP-P00724/2017-2018/11254	naraykumar71@rediffmail.com	8	-Computer And Related Activities-Construction-Manufacture Of Basic Metals-Other Business Activities-Retail Trade, Except Of Motor Vehicles And Motorcycles, Repair Of Personal And Household Goods	Tamil Nadu	Chennai

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA

PANEL FOR JANUARY 1, 2023 TO JUNE 30, 2023 - **For Chennai Zone**

Panel of IPs for appointment as,

- Interim Resolution Professional (IRP) in a Corporate Insolvency Resolution Process (CIRP) under section 16(4),
 - Liquidator in a liquidation process under section 34(6),
 - Resolution Professional (RP) in an individual insolvency resolution process under section 97(4) or 98(3), and
 - Bankruptcy Trustee (BT) under section 125(4), 146(3) or 147(3)
- of the Insolvency and Bankruptcy Code, 2016, by Adjudicating Authority.

Areas Covered (The IPs having registered office in these areas shall be eligible for appointment by benches of NCLT and DRT located in these areas) - State of Tamil Nadu and Union Territory of Puducherry

This panel is prepared in accordance with "Insolvency Professionals to act as Interim Resolution Professionals, Liquidators, Resolution Professionals and Bankruptcy Trustees (Recommendation) (Second) Guidelines, 2022"

S.No	Name of Insolvency Professional (IP)	Registration Number of IP	Registered E-mail ID of IP	Total Number of Completed Assignments	Sectoral Experience	State	Zone
18	Mr. Madhu Desikan	IBBI/IPA-001/IP-P00579/2017-2018/11021	desikan.madhu@gmail.com	7	-Construction-Other Business Activities-Other Mining And Quarrying-Water Transport	Tamil Nadu	Chennai
19	Ms. Ramela Rangasamy	IBBI/IPA-002/IP-N00506/2017-2018/11700	rum_jai@yahoo.com	7	-Manufacture Of Food Products And Beverages-Manufacture Of Textiles-Retail Trade, Except Of Motor Vehicles And Motorcycles, Repair Of Personal And Household Goods-Tanning And Dressing Of Leather, Manufacture Of Luggage, Handbags Saddlery, Harness And Footwear	Tamil Nadu	Chennai
20	Mr. B. Ramana Kumar	IBBI/IPA-001/IP-P00657/2017-2018/11140	ramanakumar@ovopaxlegal.com	7	-Electricity, Gas, Steam And Hot Water Supply-Manufacture Of Basic Metals-Manufacture Of Food Products And Beverages-Manufacture Of Furniture, Manufacturing N.E.C-Manufacture Of Radio, Television And Communication Equipment And Apparatus	Tamil Nadu	Chennai
21	Mr. Ashok Velamur Seshadri	IBBI/IPA-001/IP-P00937/2017-2018/11541	ashokseshadrig@gmail.com	6	-Computer And Related Activities-Sale, Maintenance And Repair Of Motor Vehicles And Motorcycles, Retail Sale Of Automotive Fuel-Wholesale Trade And Commission Trade, Except Of Motor Vehicles And Motorcycles	Tamil Nadu	Chennai
22	Mr. G. Gunasekaran	IBBI/IPA-001/IP-P00681/2017-2018/11178	cagunasekar@yahoo.com	5	-Manufacture Of Textiles-Other Business Activities	Tamil Nadu	Chennai
23	Mr. Madurai Sundaram Sankar	IBBI/IPA-001/IP-P00770/2017-2018/11315	m.s.sankar@outlook.com	7	-Construction-Electricity, Gas, Steam And Hot Water Supply-Manufacture Of Basic Metals-Manufacture Of Food Products And Beverages-Manufacture Of Motor Vehicles, Trailers And Semi-Trailers-Wholesale Trade And Commission Trade, Except Of Motor Vehicles And Motorcycles	Tamil Nadu	Chennai

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA

PANEL FOR JANUARY 1, 2023 TO JUNE 30, 2023 - For Chennai Zone

Panel of IPs for appointment as,

- Interim Resolution Professional (IRP) in a Corporate Insolvency Resolution Process (CIRP) under section 16(4),
 - Liquidator in a liquidation process under section 34(6),
 - Resolution Professional (RP) in an individual insolvency resolution process under section 97(4) or 98(3), and
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- of the Insolvency and Bankruptcy Code, 2016, by Adjudicating Authority.

Areas Covered (The IPs having registered office in these areas shall be eligible for appointment by benches of NCLT and DRT located in these areas) - State of Tamil Nadu and Union Territory of Puducherry

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S.No	Name of Insolvency Professional (IP)	Registration Number of IP	Registered E-mail ID of IP	Total Number of Completed Assignments	Sectoral Experience	State	Zone
24	Mr. S R Krishnan	IBBI/IPA-001/IP-P00909/2017-2018/11509	krishnansroman@gmail.com	6	-Construction-Education-Real Estate Activities	Tamil Nadu	Chennai
25	Ms. Jayashree S Iyer	IBBI/IPA-002/IP-N00741/2018 - 2019/12211	jayashree2505@gmail.com	6	-Electricity, Gas, Steam And Hot Water Supply-Financial Intermediation, Except Insurance And Pension Funding-Manufacture Of Food Products And Beverages-Manufacture Of Machinery And Equipment N.E.C- Research And Development-Retail Trade, Except Of Motor Vehicles And Motorcycles, Repair Of Personal And Household Goods-Wholesale Trade And Commission Trade, Except Of Motor Vehicles And Motorcycles	Tamil Nadu	Chennai
26	Ms. Sripriya Kumar	IBBI/IPA-001/IP-P00771/2017-2018/11316	sripriya@spka.in	4	-Agriculture, Hunting And Related Service Activities-Health And Social Work-Manufacture Of Food Products And Beverages-Manufacture Of Motor Vehicles, Trailers And Semi-Trailers-Other Business Activities-Real Estate Activities	Tamil Nadu	Chennai
27	Mr. Chandrasekhar Sagutoor	IBBI/IPA-001/IP-P00960/2017-2018/11581	sagutoor@gmail.com	5	-Computer And Related Activities-Construction-Manufacture Of Food Products And Beverages-Manufacture Of Wearing Apparel, Dressing And Dyeing Of Fur-Sale, Maintenance And Repair Of Motor Vehicles And Motorcycles, Retail Sale Of Automotive Fuel	Tamil Nadu	Chennai
28	Mr. Karuppiah Muruganandan	IBBI/IPA-001/IP-P01061/2017-18/11754	kanandca@gmail.com	5	-Manufacture Of Wearing Apparel, Dressing And Dyeing Of Fur-Other Business Activities-Real Estate Activities	Tamil Nadu	Chennai
29	Mr. Amier Hamsa Ali Abbas Rawther	IBBI/IPA-001/IP-P01727/2019-2020/12620	amierhamsa@gmail.com	5	-Electricity, Gas, Steam And Hot Water Supply-Hotels And Restaurants-Manufacture Of Wearing Apparel, Dressing And Dyeing Of Fur	Tamil Nadu	Chennai

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA

PANEL FOR JANUARY 1, 2023 TO JUNE 30, 2023 - For Chennai Zone

Panel of IPs for appointment as,

- Interim Resolution Professional (IRP) in a Corporate Insolvency Resolution Process (CIRP) under section 16(4),
 - Liquidator in a liquidation process under section 34(6),
 - Resolution Professional (RP) in an individual insolvency resolution process under section 97(4) or 98(3), and
 - Bankruptcy Trustee (BT) under section 125(4), 146(3) or 147(3)
- of the Insolvency and Bankruptcy Code, 2016, by Adjudicating Authority.

Areas Covered (The IPs having registered office in these areas shall be eligible for appointment by benches of NCLT and DRT located in these areas) - State of Tamil Nadu and Union Territory of Puducherry

This panel is prepared in accordance with "Insolvency Professionals to act as Interim Resolution Professionals, Liquidators, Resolution Professionals and Bankruptcy Trustees (Recommendation) (Second) Guidelines, 2022"

S.No	Name of Insolvency Professional (IP)	Registration Number of IP	Registered E-mail ID of IP	Total Number of Completed Assignments	Sectoral Experience	State	Zone
30	Mr. Lakshminaraynapuram Krishnan Sivaramakrishnan	IBBI/IPA-001/IP-P00045/2017-18/10119	lks@rvkassociates.com	4	-Construction-Electricity, Gas, Steam And Hot Water Supply- Manufacture Of Food Products And Beverages	Tamil Nadu	Chennai
31	Mr. S.R. Shriraam Shekher	IBBI/IPA-003/IP-N000144/2017-2018/11598	shekhershiraam@gmail.com	4	-Electricity, Gas, Steam And Hot Water Supply-Hotels And Restaurants- Manufacture Of Electrical Machinery And Apparatus N.E.C.- Manufacture Of Machinery And Equipment N.E.C-Tanning And Dressing Of Leather, Manufacture Of Luggage, Handbags Saddlery, Harness And Footwear	Tamil Nadu	Chennai
32	Mr. Velli Paramasivam	IBBI/IPA-002/IP-N00311/2017-2018/10940	velliparamasivam@rediffmail.com	5	-Construction-Manufacture Of Machinery And Equipment N.E.C-Other Business Activities	Tamil Nadu	Chennai
33	Mr. S.Kamaraj	IBBI/IPA-001/IP-P00116/2017-18/10251	rsadasivanandco@yahoo.com	4	-Manufacture Of Other Non-Metallic Mineral Products-Other Business Activities-Retail Trade, Except Of Motor Vehicles And Motorcycles, Repair Of Personal And Household Goods	Tamil Nadu	Chennai
34	Mr. Perumal Ulaganathan	IBBI/IPA-001/IP-P00970/2017-2018/11600	apunathan@yahoo.co.in	4	-Manufacture Of Rubber And Plastic Products-Other Business Activities	Tamil Nadu	Chennai
35	Mr. S Kangayan	IBBI/IPA-002/IP-N00866/2019-2020/12770	kangayan.s@gmail.com	3	-Manufacture Of Textiles	Tamil Nadu	Chennai

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA

PANEL FOR JANUARY 1, 2023 TO JUNE 30, 2023 - **For Chennai Zone**

Panel of IPs for appointment as,

- Interim Resolution Professional (IRP) in a Corporate Insolvency Resolution Process (CIRP) under section 16(4),
 - Liquidator in a liquidation process under section 34(6),
 - Resolution Professional (RP) in an individual insolvency resolution process under section 97(4) or 98(3), and
 - Bankruptcy Trustee (BT) under section 125(4), 146(3) or 147(3)
- of the Insolvency and Bankruptcy Code, 2016, by Adjudicating Authority.

Areas Covered (The IPs having registered office in these areas shall be eligible for appointment by benches of NCLT and DRT located in these areas) - **State of Tamil Nadu and Union Territory of Puducherry**

This panel is prepared in accordance with "Insolvency Professionals to act as Interim Resolution Professionals, Liquidators, Resolution Professionals and Bankruptcy Trustees (Recommendation) (Second) Guidelines, 2022"

S.No	Name of Insolvency Professional (IP)	Registration Number of IP	Registered E-mail ID of IP	Total Number of Completed Assignments	Sectoral Experience	State	Zone
36	Mr. Ramasamy Shanmuggam	IBBI/IPA-001/IP-P00811/2017-2018/11378	shanmuggam@yahoo.co.in	3	-Electricity, Gas, Steam And Hot Water Supply-Manufacture Of Basic Metals-Manufacture Of Textiles	Tamil Nadu	Chennai
37	Mr. Vasudevan Navneeth	IBBI/IPA-001/IP-P01048/2017-2018/11731	navneethv@gmail.com	3	-Computer And Related Activities-Hotels And Restaurants-Manufacture Of Paper And Paper Products-Other Business Activities	Tamil Nadu	Chennai
38	Ms. Chitra Perinkulam Ragavan	IBBI/IPA-002/IP-N00720/2019-2020/12558	chitraprc@yahoo.com	3	-Agriculture, Hunting And Related Service Activities-Financial Intermediation, Except Insurance And Pension Funding-Manufacture Of Chemicals And Chemical Products-Manufacture Of Paper And Paper Products-Other Business Activities-Recycling	Tamil Nadu	Chennai
39	Mr. Anil Kumar Khicha	IBBI/IPA-001/IP-P00422/2017-18/10745	knpchennai@gmail.com	3	-Computer And Related Activities-Financial Intermediation, Except Insurance And Pension Funding-Manufacture Of Electrical Machinery And Apparatus N.E.C.-Manufacture Of Furniture, Manufacturing N.E.C.-Real Estate Activities-Retail Trade, Except Of Motor Vehicles And Motorcycles, Repair Of Personal And Household Goods	Tamil Nadu	Chennai
40	Mr. Sanjeevi C	IBBI/IPA-003/IP-N000108/2017-2018/11215	sanjeevicra@yahoo.co.in	2	-Construction-Electricity, Gas, Steam And Hot Water Supply-Manufacture Of Fabricated Metal Products, Except Machinery And Equipments	Tamil Nadu	Chennai
41	Ms. Ganesan Geetha	IBBI/IPA-001/IP-P00857/2017-2018/11439	kumarsgeetha@gmail.com	3	-Construction-Health And Social Work	Tamil Nadu	Chennai

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA

PANEL FOR JANUARY 1, 2023 TO JUNE 30, 2023 - For Chennai Zone

Panel of IPs for appointment as,

- Interim Resolution Professional (IRP) in a Corporate Insolvency Resolution Process (CIRP) under section 16(4),
 - Liquidator in a liquidation process under section 34(6),
 - Resolution Professional (RP) in an individual insolvency resolution process under section 97(4) or 98(3), and
 - Bankruptcy Trustee (BT) under section 125(4), 146(3) or 147(3)
- of the Insolvency and Bankruptcy Code, 2016, by Adjudicating Authority.

Areas Covered (The IPs having registered office in these areas shall be eligible for appointment by benches of NCLT and DRT located in these areas) - State of Tamil Nadu and Union Territory of Puducherry

This panel is prepared in accordance with "Insolvency Professionals to act as Interim Resolution Professionals, Liquidators, Resolution Professionals and Bankruptcy Trustees (Recommendation) (Second) Guidelines, 2022"

S.No	Name of Insolvency Professional (IP)	Registration Number of IP	Registered E-mail ID of IP	Total Number of Completed Assignments	Sectoral Experience	State	Zone
42	Mr. Ramji M.	IBBI/IPA-001/IP-P-01507/2018 - 2019/12258	yahooramji@gmail.com	2	-Construction-Manufacture Of Textiles	Tamil Nadu	Chennai
43	Mr. J John Ohilvi	IBBI/IPA-002/IP-N00902/2019-2020/12921	johnohilvi@yahoo.co.in	2	-Manufacture Of Machinery And Equipment N.E.C-Manufacture Of Textiles	Tamil Nadu	Chennai
44	Mr. Sugumaran R.	IBBI/IPA-001/IP-P00677/2017-2018/11147	rsmaran@yahoo.co.in	2	-Manufacture Of Paper And Paper Products-Wholesale Trade And Commission Trade, Except Of Motor Vehicles And Motorcycles	Tamil Nadu	Chennai
45	Mr. K K Balasubramanian	IBBI/IPA-001/IP-P01544/2018-2019/12401	kkbala2015@gmail.com	2	-Electricity, Gas, Steam And Hot Water Supply-Other Business Activities	Tamil Nadu	Chennai
46	Mr. C Prabakaran	IBBI/IPA-001/IP-P01596/2018-2019/12444	gkecpn@gmail.com	2	-Manufacture Of Medical, Precision And Optical Instruments, Watches And Clocks-Manufacture Of Motor Vehicles, Trailers And Semi-Trailers-Other Service Activities	Tamil Nadu	Chennai
47	Mr. Ajay S Jain	IBBI/IPA-001/IP-P01684/2019-2020/12631	ajaypagariya@gmail.com	2	-Manufacture Of Food Products And Beverages-Manufacture Of Paper And Paper Products-Manufacture Of Rubber And Plastic Products	Tamil Nadu	Chennai

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA

PANEL FOR JANUARY 1, 2023 TO JUNE 30, 2023 - For Chennai Zone

Panel of IPs for appointment as,

- Interim Resolution Professional (IRP) in a Corporate Insolvency Resolution Process (CIRP) under section 16(4),
 - Liquidator in a liquidation process under section 34(6),
 - Resolution Professional (RP) in an individual insolvency resolution process under section 97(4) or 98(3), and
 - Bankruptcy Trustee (BT) under section 125(4), 146(3) or 147(3)
- of the Insolvency and Bankruptcy Code, 2016, by Adjudicating Authority.

Areas Covered (The IPs having registered office in these areas shall be eligible for appointment by benches of NCLT and DRT located in these areas) - State of Tamil Nadu and Union Territory of Puducherry

This panel is prepared in accordance with "Insolvency Professionals to act as Interim Resolution Professionals, Liquidators, Resolution Professionals and Bankruptcy Trustees (Recommendation) (Second) Guidelines, 2022"

S.No	Name of Insolvency Professional (IP)	Registration Number of IP	Registered E-mail ID of IP	Total Number of Completed Assignments	Sectoral Experience	State	Zone
48	Mr. Arpit Kothari	IBBI/IPA-001/IP-P02140/2020-2021/13287	AK@NIRMALANDARPIT.COM	2	-Hotels And Restaurants-Manufacture Of Textiles	Tamil Nadu	Chennai
49	Mr. Subramaniam S	IBBI/IPA-001/IP-P00946/2017-2018/11566	suvilhaoman@gmail.com	1	-Manufacture Of Food Products And Beverages-Manufacture Of Wearing Apparel, Dressing And Dyeing Of Fur-Other Business Activities	Tamil Nadu	Chennai
50	Ms. Vijayakumari Natarajan	IBBI/IPA-001/IP-P00972/2017-2018/11602	natarajviji@gmail.com	1	-Wholesale Trade And Commission Trade, Except Of Motor Vehicles And Motorcycles	Tamil Nadu	Chennai
51	Mr. S Amarendran	IBBI/IPA-002/IP-N00634/2018-2019/11962	sivakumar.amarendran@gmail.com	1	-Real Estate Activities-Wholesale Trade And Commission Trade, Except Of Motor Vehicles And Motorcycles	Tamil Nadu	Chennai
52	Mr. Ramaswamy M.	IBBI/IPA-001/IP-P-01432/2018 - 2019/12238	ramsattirupur@gmail.com	1	-Manufacture Of Textiles	Tamil Nadu	Chennai
53	Mr. V M Gurusamy	IBBI/IPA-003/IP-N00193/2019-2020/12512	vmgurusamy@yahoo.in	1	-Manufacture Of Food Products And Beverages	Tamil Nadu	Chennai

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA

PANEL FOR JANUARY 1, 2023 TO JUNE 30, 2023 - For Chennai Zone

Panel of IPs for appointment as,

- Interim Resolution Professional (IRP) in a Corporate Insolvency Resolution Process (CIRP) under section 16(4),
 - Liquidator in a liquidation process under section 34(6),
 - Resolution Professional (RP) in an individual insolvency resolution process under section 97(4) or 98(3), and
 - Bankruptcy Trustee (BT) under section 125(4), 146(3) or 147(3)
- of the Insolvency and Bankruptcy Code, 2016, by Adjudicating Authority.

Areas Covered (The IPs having registered office in these areas shall be eligible for appointment by benches of NCLT and DRT located in these areas) - State of Tamil Nadu and Union Territory of Puducherry

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S.No	Name of Insolvency Professional (IP)	Registration Number of IP	Registered E-mail ID of IP	Total Number of Completed Assignments	Sectoral Experience	State	Zone
54	Mr. R. Sankaran	IBBI/IPA-001/IP-P01692/2019-2020/12608	sanumlegal@gmail.com	1	-Electricity, Gas, Steam And Hot Water Supply	Tamil Nadu	Chennai
55	Mrs. Geetha Sridhar	IBBI/IPA-002/IP-N00854/2019-2020/12733	gs.gsconsultants@gmail.com	1	-Real Estate Activities-Water Transport	Tamil Nadu	Chennai
56	Ms. Renuka Devi Rangaswamy	IBBI/IPA-001/IP-P01863/2019-2020/12871	jrassociatescbe@gmail.com	1	-Construction-Electricity, Gas, Steam And Hot Water Supply- Manufacture Of Basic Metals-Manufacture Of Other Transport Equipment-Manufacture Of Textiles	Tamil Nadu	Chennai
57	Mr. L Bhadri	IBBI/IPA-001/IP-P02059/2020-2021/13245	l.bhadri@gmail.com	1	-Construction-Electricity, Gas, Steam And Hot Water Supply- Manufacture Of Furniture, Manufacturing N.E.C	Tamil Nadu	Chennai
58	Mr. Govindarajan M	IBBI/IPA-003/IP-N00293/2020-2021/13290	govind.ayyan@gmail.com	1	Not Available	Tamil Nadu	Chennai
59	Mr. N Veerapandian	IBBI/IPA-001/IP-P02148/2020-2021/13301	veerapandian.cbi@gmail.com	1	-Real Estate Activities	Tamil Nadu	Chennai

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA

PANEL FOR JANUARY 1, 2023 TO JUNE 30, 2023 - For Chennai Zone

Panel of IPs for appointment as,

- Interim Resolution Professional (IRP) in a Corporate Insolvency Resolution Process (CIRP) under section 16(4),
 - Liquidator in a liquidation process under section 34(6),
 - Resolution Professional (RP) in an individual insolvency resolution process under section 97(4) or 98(3), and
 - Bankruptcy Trustee (BT) under section 125(4), 146(3) or 147(3)
- of the Insolvency and Bankruptcy Code, 2016, by Adjudicating Authority.

Areas Covered (The IPs having registered office in these areas shall be eligible for appointment by benches of NCLT and DRT located in these areas) - **State of Tamil Nadu and Union Territory of Puducherry**

This panel is prepared in accordance with "Insolvency Professionals to act as Interim Resolution Professionals, Liquidators, Resolution Professionals and Bankruptcy Trustees (Recommendation) (Second) Guidelines, 2022"

S.No	Name of Insolvency Professional (IP)	Registration Number of IP	Registered E-mail ID of IP	Total Number of Completed Assignments	Sectoral Experience	State	Zone
60	Mr. Kabiladoss R	IBBI/IPA-001/IP-P02412/2021-2022/13662	kabiladoss.r@gmail.com	1	-Other Business Activities	Tamil Nadu	Chennai
61	Mr. Elumalai Elango	IBBI/IPA-002/IP-N01159/2021-2022/13901	elumalaielango15@gmail.com	1	-Manufacture Of Wearing Apparel, Dressing And Dyeing Of Fur	Tamil Nadu	Chennai
62	Mr. Devadoss Duraiswami Reddy	IBBI/IPA-002/IP-N00440/2017-2018/11195	devadossd@gmail.com	0	None	Tamil Nadu	Chennai
63	Ms. M. Jayasree	IBBI/IPA-001/IP-P00733/2017-2018/11236	jayashree_muralidharan@yahoo.co.uk	0	None	Tamil Nadu	Chennai
64	Mr. Bhaskar B	IBBI/IPA-002/IP-N00644/2018-2019/12024	bhasja@gmail.com	0	None	Tamil Nadu	Chennai
65	Mr. Francis Kani Charles	IBBI/IPA-001/IP-P01514/2018-2019/12299	charleskani@gmail.com	0	None	Tamil Nadu	Chennai

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA

PANEL FOR JANUARY 1, 2023 TO JUNE 30, 2023 - For Chennai Zone

Panel of IPs for appointment as,

- Interim Resolution Professional (IRP) in a Corporate Insolvency Resolution Process (CIRP) under section 16(4),
 - Liquidator in a liquidation process under section 34(6),
 - Resolution Professional (RP) in an individual insolvency resolution process under section 97(4) or 98(3), and
 - Bankruptcy Trustee (BT) under section 125(4), 146(3) or 147(3)
- of the Insolvency and Bankruptcy Code, 2016, by Adjudicating Authority.

Areas Covered (The IPs having registered office in these areas shall be eligible for appointment by benches of NCLT and DRT located in these areas) - **State of Tamil Nadu and Union Territory of Puducherry**

This panel is prepared in accordance with "Insolvency Professionals to act as Interim Resolution Professionals, Liquidators, Resolution Professionals and Bankruptcy Trustees (Recommendation) (Second) Guidelines, 2022"

S.No	Name of Insolvency Professional (IP)	Registration Number of IP	Registered E-mail ID of IP	Total Number of Completed Assignments	Sectoral Experience	State	Zone
66	Ms. Balasubramanian Mekala	IBBI/IPA-002/IP-N00675/2018-2019/12416	mekalasivamohan@gmail.com	0	None	Tamil Nadu	Chennai
67	Mr. Pitchakkan Asary Ganesan	IBBI/IPA-001/IP-P01382/2019-2020/12491	ganesan73@rediffmail.com	0	None	Tamil Nadu	Chennai
68	Mr. Lakshmanan Krishnan	IBBI/IPA-002/IP-N00783/2019-2020/12511	kichaa_feb05@yahoo.co.in	0	None	Tamil Nadu	Chennai
69	Ms. Priya A	IBBI/IPA-001/IP-P01466/2019-2020/12537	apriyaandcompany@gmail.com	0	None	Tamil Nadu	Chennai
70	Mr. S Lakshmisubramanian	IBBI/IPA-003/IP-N00232/2019-2020/12697	slsip@slswin.com	0	None	Tamil Nadu	Chennai
71	Mr. Chandrasekar Lakshmishanker	IBBI/IPA-001/IP-P01782/2019-2020/12968	chan58@gmail.com	0	None	Tamil Nadu	Chennai

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA

PANEL FOR JANUARY 1, 2023 TO JUNE 30, 2023 - For Chennai Zone

Panel of IPs for appointment as,

- Interim Resolution Professional (IRP) in a Corporate Insolvency Resolution Process (CIRP) under section 16(4),
 - Liquidator in a liquidation process under section 34(6),
 - Resolution Professional (RP) in an individual insolvency resolution process under section 97(4) or 98(3), and
 - Bankruptcy Trustee (BT) under section 125(4), 146(3) or 147(3)
- of the Insolvency and Bankruptcy Code, 2016, by Adjudicating Authority.

Areas Covered (The IPs having registered office in these areas shall be eligible for appointment by benches of NCLT and DRT located in these areas) - **State of Tamil Nadu and Union Territory of Puducherry**

This panel is prepared in accordance with "Insolvency Professionals to act as Interim Resolution Professionals, Liquidators, Resolution Professionals and Bankruptcy Trustees (Recommendation) (Second) Guidelines, 2022"

S.No	Name of Insolvency Professional (IP)	Registration Number of IP	Registered E-mail ID of IP	Total Number of Completed Assignments	Sectoral Experience	State	Zone
72	Mr. Selvarajan Chokkan	IBBI/IPA-002/IP-N00918/2019-2020/12971	selvarajan.c@gmail.com	0	None	Tamil Nadu	Chennai
73	Mr. S Shivshanker	IBBI/IPA-001/IP-P02141/2020-2021/13294	shivshanker93@gmail.com	0	None	Tamil Nadu	Chennai
74	Mr. Gopinath	IBBI/IPA-003/IP-N00302/2020-2021/13297	gopinathsai2000@gmail.com	0	None	Tamil Nadu	Chennai
75	Mr. P R Rama Subramanian	IBBI/IPA-001/IP-P02291/2021-2022/13618	arunrajaca@gmail.com	0	None	Tamil Nadu	Chennai
76	Mr. Yashvant	IBBI/IPA-001/IP-P02290/2021-2022/13730	YASH@PSDY.IN	0	None	Tamil Nadu	Chennai
77	Mr. T Ranganathan	IBBI/IPA-003/IP-N00364/2021-2022/13807	balrang2000@yahoo.co.in	0	None	Tamil Nadu	Chennai

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA

PANEL FOR JANUARY 1, 2023 TO JUNE 30, 2023 - For Chennai Zone

Panel of IPs for appointment as,

- Interim Resolution Professional (IRP) in a Corporate Insolvency Resolution Process (CIRP) under section 16(4),
 - Liquidator in a liquidation process under section 34(6),
 - Resolution Professional (RP) in an individual insolvency resolution process under section 97(4) or 98(3), and
 - Bankruptcy Trustee (BT) under section 125(4), 146(3) or 147(3)
- of the Insolvency and Bankruptcy Code, 2016, by Adjudicating Authority.

Areas Covered (The IPs having registered office in these areas shall be eligible for appointment by benches of NCLT and DRT located in these areas) - **State of Tamil Nadu and Union Territory of Puducherry**

This panel is prepared in accordance with "Insolvency Professionals to act as Interim Resolution Professionals, Liquidators, Resolution Professionals and Bankruptcy Trustees (Recommendation) (Second) Guidelines, 2022"

S.No	Name of Insolvency Professional (IP)	Registration Number of IP	Registered E-mail ID of IP	Total Number of Completed Assignments	Sectoral Experience	State	Zone
78	Mr. K Narasimha Prakash	IBBI/IPA-001/IP-P02488/2021-2022/13828	kna3350@gmail.com	0	None	Tamil Nadu	Chennai
79	Mr. A.Pitchai	IBBI/IPA-001/IP-P02527/2021-2022/14040	pitchai.a1958@gmail.com	0	None	Tamil Nadu	Chennai
80	Ms. Shruti Lohia	IBBI/IPA-001/IP-P02717/2022-2023/14167	cashrutilohia@gmail.com	0	None	Tamil Nadu	Chennai
81	Ms. Anuradha Jayaraman	IBBI/IPA-001/IP-P02697/2022-2023/14169	ca.anuradhajayaraman@gmail.com	0	None	Tamil Nadu	Chennai
82	Mr. Sudhir Gs	IBBI/IPA-001/IP-P02744/2022-2023/14183	sudhircaip@gmail.com	0	None	Tamil Nadu	Chennai
83	Mr. Kadaperi Vaidyanathan Sekar	IBBI/IPA-002/IP-N01231/2022-2023/14187	sekaarsv@gmail.com	0	None	Tamil Nadu	Chennai

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA

PANEL FOR JANUARY 1, 2023 TO JUNE 30, 2023 - For Guwahati Zone

Panel of IPs for appointment as,

- Interim Resolution Professional (IRP) in a Corporate Insolvency Resolution Process (CIRP) under section 16(4),
 - Liquidator in a liquidation process under section 34(6),
 - Resolution Professional (RP) in an individual insolvency resolution process under section 97(4) or 98(3), and
 - Bankruptcy Trustee (BT) under section 125(4), 146(3) or 147(3)
- of the Insolvency and Bankruptcy Code, 2016, by Adjudicating Authority.

Areas Covered (The IPs having registered office in these areas shall be eligible for appointment by benches of NCLT and DRT located in these areas) - State of Arunachal Pradesh, State of Assam, State of Manipur, State of Mizoram, State of Meghalaya, State of Nagaland, State of Sikkim, State of Tripura

This panel is prepared in accordance with "Insolvency Professionals to act as Interim Resolution Professionals, Liquidators, Resolution Professionals and Bankruptcy Trustees (Recommendation) (Second) Guidelines, 2022"

S.No	Name of Insolvency Professional (IP)	Registration Number of IP	Registered E-mail ID of IP	Total Number of Completed Assignments	Sectoral Experience	State	Zone
1	Mr. Sandeep Khaitan	IBBI/IPA-001/IP-P00532/2017-2018/10957	khaitansandeep@gmail.com	5	-Manufacture Of Chemicals And Chemical Products-Manufacture Of Wearing Apparel, Dressing And Dyeing Of Fur-Manufacture Of Wood And Of Products Of Wood And Cork, Except Furniture, Manufacture Of Articles Of Straw And Plating Materials	Assam	Guwahati
2	Mr. Manish Agarwalla	IBBI/IPA-001/IP-P02082/2020-2021/13198	camanishagarwalla@gmail.com	2	-Manufacture Of Basic Metals-Manufacture Of Other Non-Metallic Mineral Products	Assam	Guwahati
3	Mr. Ujwal Kumar Kalita	IBBI/IPA-002/IP-N00952/2020-2021/13157	ujwalkalita1@gmail.com	0	None	Assam	Guwahati

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA

PANEL FOR JANUARY 1, 2023 TO JUNE 30, 2023 - For Hyderabad Zone

Panel of IPs for appointment as,

- Interim Resolution Professional (IRP) in a Corporate Insolvency Resolution Process (CIRP) under section 16(4),
 - Liquidator in a liquidation process under section 34(6),
 - Resolution Professional (RP) in an individual insolvency resolution process under section 97(4) or 98(3), and
 - Bankruptcy Trustee (BT) under section 125(4), 146(3) or 147(3)
- of the Insolvency and Bankruptcy Code, 2016, by Adjudicating Authority.

Areas Covered (The IPs having registered office in these areas shall be eligible for appointment by benches of NCLT and DRT located in these areas) - State of Telangana

This panel is prepared in accordance with "Insolvency Professionals to act as Interim Resolution Professionals, Liquidators, Resolution Professionals and Bankruptcy Trustees (Recommendation) (Second) Guidelines, 2022"

S.No	Name of Insolvency Professional (IP)	Registration Number of IP	Registered E-mail ID of IP	Total Number of Completed Assignments	Sectoral Experience	State	Zone
1	Mr. Gonugunta Madhusudhan Rao	IBBI/IPA-001/IP-P00181/2017-18/10360	madhucs1@gmail.com	24	-Construction-Electricity, Gas, Steam And Hot Water Supply-Health And Social Work-Hotels And Restaurants-Manufacture Of Basic Metals-Manufacture Of Chemicals And Chemical Products-Manufacture Of Electrical Machinery And Apparatus N.E.C.-Manufacture Of Food Products And Beverages-Manufacture Of Machinery And Equipment N.E.C-Manufacture Of Other Non-Metallic Mineral Products-Manufacture Of Paper And Paper Products-Other Business Activities-Recreational, Cultural And Sporting Activities	Telangana	Hyderabad
2	Mr. Kondapalli Venkat Srinivas	IBBI/IPA-001/IP-P00520/2017-2018/10945	ip_kvs@assetsadvisory.com	19	-Agriculture, Hunting And Related Service Activities-Financial Intermediation, Except Insurance And Pension Funding-Manufacture Of Basic Metals-Manufacture Of Chemicals And Chemical Products-Manufacture Of Fabricated Metal Products, Except Machinery And Equipments-Manufacture Of Machinery And Equipment N.E.C-Other Business Activities-Wholesale Trade And Commission Trade, Except Of Motor Vehicles And Motorcycles	Telangana	Hyderabad
3	Mr. Gonugunta Murali	IBBI/IPA-001/IP-P00654/2017-2018/11139	gmurali34@gmail.com	16	-Computer And Related Activities-Construction-Electricity, Gas, Steam And Hot Water Supply-Manufacture Of Basic Metals-Manufacture Of Chemicals And Chemical Products-Manufacture Of Food Products And Beverages-Other Business Activities	Telangana	Hyderabad
4	Ms. Kalpana G	IBBI/IPA-001/IP-P00756/2017-2018/11288	kalpanagonugunta1@gmail.com	18	-Computer And Related Activities-Construction-Manufacture Of Basic Metals-Manufacture Of Electrical Machinery And Apparatus N.E.C.-Manufacture Of Food Products And Beverages-Manufacture Of Paper And Paper Products-Manufacture Of Rubber And Plastic Products-Retail Trade, Except Of Motor Vehicles And Motorcycles, Repair Of Personal And Household Goods-Supporting And Auxilliary Transport Activities, Activities Of Travel Agencies-Water Transport-Wholesale Trade And Commission Trade, Except Of Motor Vehicles And Motorcycles	Telangana	Hyderabad
5	Mr. Kalvakolanu Murali Krishna Prasad	IBBI/IPA-001/IP-P00967/2017-2018/11588	kmk123ip@gmail.com	14	-Computer And Related Activities-Construction-Electricity, Gas, Steam And Hot Water Supply-Health And Social Work-Manufacture Of Basic Metals-Manufacture Of Chemicals And Chemical Products-Manufacture Of Fabricated Metal Products, Except Machinery And Equipments-Manufacture Of Other Non-Metallic Mineral Products-Manufacture Of Other Transport Equipment	Telangana	Hyderabad
6	Ms. Narala Varalakshmi	IBBI/IPA-002/IP-N00620/2018-2019/11980	ip.varalakshmin@gmail.com	13	-Computer And Related Activities-Electricity, Gas, Steam And Hot Water Supply-Manufacture Of Basic Metals-Manufacture Of Paper And Paper Products-Manufacture Of Textiles-Other Business Activities	Telangana	Hyderabad

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA

PANEL FOR JANUARY 1, 2023 TO JUNE 30, 2023 - **For Hyderabad Zone**

Panel of IPs for appointment as,

- Interim Resolution Professional (IRP) in a Corporate Insolvency Resolution Process (CIRP) under section 16(4),
 - Liquidator in a liquidation process under section 34(6),
 - Resolution Professional (RP) in an individual insolvency resolution process under section 97(4) or 98(3), and
 - Bankruptcy Trustee (BT) under section 125(4), 146(3) or 147(3)
- of the Insolvency and Bankruptcy Code, 2016, by Adjudicating Authority.

Areas Covered (The IPs having registered office in these areas shall be eligible for appointment by benches of NCLT and DRT located in these areas) - **State of Telangana**

This panel is prepared in accordance with "Insolvency Professionals to act as Interim Resolution Professionals, Liquidators, Resolution Professionals and Bankruptcy Trustees (Recommendation) (Second) Guidelines, 2022"

S.No	Name of Insolvency Professional (IP)	Registration Number of IP	Registered E-mail ID of IP	Total Number of Completed Assignments	Sectoral Experience	State	Zone
7	Mr. Madhusudhana Reddy Maligi	IBBI/IPA-001/IP-P00843/2017-2018/11427	mmreddyandco@gmail.com	15	-Computer And Related Activities-Extra Territorial Organizations And Bodies-Manufacture Of Basic Metals-Manufacture Of Chemicals And Chemical Products-Manufacture Of Electrical Machinery And Apparatus N.E.C.-Manufacture Of Textiles-Manufacture Of Wearing Apparel, Dressing And Dyeing Of Fur	Telangana	Hyderabad
8	Mr. Chillale Rajesh	IBBI/IPA-001/IP-P00699/2017-2018/11226	chillalrajesh@yahoo.co.in	10	-Computer And Related Activities-Electricity, Gas, Steam And Hot Water Supply-Fishing, Operation Of Fish Hatcheries And Fish Farms, Service Activities Incidental To Fishing-Manufacture Of Basic Metals-Manufacture Of Food Products And Beverages-Other Business Activities-Real Estate Activities	Telangana	Hyderabad
9	Mr. Chandra Sekhar Arasada	IBBI/IPA-001/IP-P00670/2017-2018/11138	chandra61ca@gmail.com	9	-Construction-Manufacture Of Basic Metals-Manufacture Of Electrical Machinery And Apparatus N.E.C.-Mining Of Metal Ores	Telangana	Hyderabad
10	Ms. Mummaneni Vazra Laxmi	IBBI/IPA-001/IP-P00919/2017-2018/11526	emailtolak@gmail.com	9	-Computer And Related Activities-Construction-Manufacture Of Basic Metals-Manufacture Of Electrical Machinery And Apparatus N.E.C.-Manufacture Of Machinery And Equipment N.E.C.-Manufacture Of Paper And Paper Products-Other Business Activities-Wholesale Trade And Commission Trade, Except Of Motor Vehicles And Motorcycles	Telangana	Hyderabad
11	Mr. Madasa Kumar	IBBI/IPA-001/IP-P01590/2019-2020/12465	kumarmadas@gmail.com	9	-Construction-Health And Social Work-Manufacture Of Basic Metals-Manufacture Of Chemicals And Chemical Products-Manufacture Of Machinery And Equipment N.E.C	Telangana	Hyderabad
12	Mr. Sivanagaraja Taduvai	IBBI/IPA-003/IP-N00065/2017-2018/10551	tsnraja@gmail.com	8	-Construction-Fishing, Operation Of Fish Hatcheries And Fish Farms, Service Activities Incidental To Fishing-Hotels And Restaurants-Manufacture Of Fabricated Metal Products, Except Machinery And Equipments-Manufacture Of Food Products And Beverages-Manufacture Of Machinery And Equipment N.E.C-Manufacture Of Textiles-Wholesale Trade And Commission Trade, Except Of Motor Vehicles And Motorcycles	Telangana	Hyderabad
13	Mr. Chinnam Poorna Chandra Rao	IBBI/IPA-003/IP-N000119/2017-2018/11298	chinnam.poorna@gmail.com	8	-Computer And Related Activities-Manufacture Of Electrical Machinery And Apparatus N.E.C.-Manufacture Of Machinery And Equipment N.E.C-Manufacture Of Textiles	Telangana	Hyderabad

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA

PANEL FOR JANUARY 1, 2023 TO JUNE 30, 2023 - **For Hyderabad Zone**

Panel of IPs for appointment as,

- Interim Resolution Professional (IRP) in a Corporate Insolvency Resolution Process (CIRP) under section 16(4),
 - Liquidator in a liquidation process under section 34(6),
 - Resolution Professional (RP) in an individual insolvency resolution process under section 97(4) or 98(3), and
 - Bankruptcy Trustee (BT) under section 125(4), 146(3) or 147(3)
- of the Insolvency and Bankruptcy Code, 2016, by Adjudicating Authority.

Areas Covered (The IPs having registered office in these areas shall be eligible for appointment by benches of NCLT and DRT located in these areas) - **State of Telangana**

This panel is prepared in accordance with "Insolvency Professionals to act as Interim Resolution Professionals, Liquidators, Resolution Professionals and Bankruptcy Trustees (Recommendation) (Second) Guidelines, 2022"

S.No	Name of Insolvency Professional (IP)	Registration Number of IP	Registered E-mail ID of IP	Total Number of Completed Assignments	Sectoral Experience	State	Zone
14	Mr. Nethi Mallikarjuna Setty	IBBI/IPA-001/IP-P01251/2018-2019/11958	malliknethi@gmail.com	8	-Agriculture, Hunting And Related Service Activities-Computer And Related Activities-Electricity, Gas, Steam And Hot Water Supply-Manufacture Of Basic Metals-Manufacture Of Machinery And Equipment N.E.C-Manufacture Of Other Non-Metallic Mineral Products-Manufacture Of Rubber And Plastic Products-Publishing, Printing And Reproduction Of Recorded Media-Wholesale Trade And Commission Trade, Except Of Motor Vehicles And Motorcycles	Telangana	Hyderabad
15	Mr. Ritesh Mittal	IBBI/IPA-001/IP-P00888/2017-2018/11485	mrriteshmittal@gmail.com	9	-Agriculture, Hunting And Related Service Activities-Computer And Related Activities-Construction-Manufacture Of Food Products And Beverages-Manufacture Of Wearing Apparel, Dressing And Dyeing Of Fur	Telangana	Hyderabad
16	Mr. Govindarajula Venkata Narasimha Rao	IBBI/IPA-003/IP-N00093/2017-2018/10893	raogvn@gmail.com	13	-Construction-Electricity, Gas, Steam And Hot Water Supply-Hotels And Restaurants-Manufacture Of Rubber And Plastic Products-Other Business Activities	Telangana	Hyderabad
17	Mr. Ramachander Rao Bikumalla	IBBI/IPA-001/IP-P00740/2017-2018/11261	brreemailid@gmail.com	7	-Computer And Related Activities-Electricity, Gas, Steam And Hot Water Supply-Manufacture Of Basic Metals	Telangana	Hyderabad
18	Mr. Mahadev Tirunagari	IBBI/IPA-002/IP-N00320/2017-2018/10925	mahadev.pcs@gmail.com	6	-Electricity, Gas, Steam And Hot Water Supply-Manufacture Of Basic Metals-Manufacture Of Paper And Paper Products	Telangana	Hyderabad
19	Mr. Sreenivasa Rao Ravinuthala	IBBI/IPA-003/IP-N00081/2017-18/10704	cma.ravisrao@gmail.com	5	-Agriculture, Hunting And Related Service Activities-Electricity, Gas, Steam And Hot Water Supply-Manufacture Of Chemicals And Chemical Products-Manufacture Of Other Non-Metallic Mineral Products-Post And Telecommunications	Telangana	Hyderabad
20	Mr. Ravichandra Mohan Kadiyala	IBBI/IPA-002/IP-N00406/2017-2018/11179	mohan.ravichandra@gmail.com	5	-Manufacture Of Office, Accounting And Computing Machinery-Other Business Activities-Sewage And Refuse Disposal, Sanitation And Similar Activities	Telangana	Hyderabad

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA

PANEL FOR JANUARY 1, 2023 TO JUNE 30, 2023 - **For Hyderabad Zone**

Panel of IPs for appointment as,

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 - Liquidator in a liquidation process under section 34(6),
 - Resolution Professional (RP) in an individual insolvency resolution process under section 97(4) or 98(3), and
 - Bankruptcy Trustee (BT) under section 125(4), 146(3) or 147(3)
- of the Insolvency and Bankruptcy Code, 2016, by Adjudicating Authority.

Areas Covered (The IPs having registered office in these areas shall be eligible for appointment by benches of NCLT and DRT located in these areas) - **State of Telangana**

This panel is prepared in accordance with "Insolvency Professionals to act as Interim Resolution Professionals, Liquidators, Resolution Professionals and Bankruptcy Trustees (Recommendation) (Second) Guidelines, 2022"

S.No	Name of Insolvency Professional (IP)	Registration Number of IP	Registered E-mail ID of IP	Total Number of Completed Assignments	Sectoral Experience	State	Zone
21	Mr. Dommeti Surya Rama Krishna Saibaba	IBBI/IPA-003/IP-N000165/2018-2019/12106	dsrk39@yahoo.com	5	-Agriculture, Hunting And Related Service Activities-Construction-Other Business Activities-Wholesale Trade And Commission Trade, Except Of Motor Vehicles And Motorcycles	Telangana	Hyderabad
22	Ms. Sandhya Tadla	IBBI/IPA-002/IP-N00186/2017-2018/10503	sandhyatadla@gmail.com	5	-Manufacture Of Basic Metals-Manufacture Of Electrical Machinery And Apparatus N.E.C.-Manufacture Of Wearing Apparel, Dressing And Dyeing Of Fur-Real Estate Activities	Telangana	Hyderabad
23	Mr. Niranjan Miriyala	IBBI/IPA-001/IP-P00642/2017-2018/11094	caniranjan@yahoo.com	4	-Agriculture, Hunting And Related Service Activities-Manufacture Of Textiles-Retail Trade, Except Of Motor Vehicles And Motorcycles, Repair Of Personal And Household Goods	Telangana	Hyderabad
24	Ms. Beena Nayar	IBBI/IPA-002/IP-N00463/2017-2018/11335	beenanayar@rediffmail.com	5	-Construction-Health And Social Work-Manufacture Of Chemicals And Chemical Products-Wholesale Trade And Commission Trade, Except Of Motor Vehicles And Motorcycles	Telangana	Hyderabad
25	Mr. Rajesh Donkeshwar	IBBI/IPA-001/IP-P01245/2018-2019/11960	reachcadr@gmail.com	4	-Manufacture Of Machinery And Equipment N.E.C-Real Estate Activities	Telangana	Hyderabad
26	Mr. Rachamalla Ramachandrareddy	IBBI/IPA-001/IP-P-01472/2018 - 2019/12270	umarachamalla12081961@gmail.com	4	-Electricity, Gas, Steam And Hot Water Supply-Health And Social Work	Telangana	Hyderabad
27	Mr. Ahalada Rao Vummenthala	IBBI/IPA-002/IP-N00074/2017-2018/10172	rp.ahaladarao@gmail.com	4	-Computer And Related Activities-Hotels And Restaurants-Manufacture Of Fabricated Metal Products, Except Machinery And Equipments-Manufacture Of Machinery And Equipment N.E.C-Manufacture Of Other Non-Metallic Mineral Products-Other Business Activities-Recreational, Cultural And Sporting Activities	Telangana	Hyderabad
28	Mr. Kasa Venkata Ramanaiah	IBBI/IPA-003/IP-N00066/2017-18/10552	ramanaiahkasa@gmail.com	3	-Agriculture, Hunting And Related Service Activities-Construction-Manufacture Of Chemicals And Chemical Products	Telangana	Hyderabad

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA

PANEL FOR JANUARY 1, 2023 TO JUNE 30, 2023 - **For Hyderabad Zone**

Panel of IPs for appointment as,

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 - Bankruptcy Trustee (BT) under section 125(4), 146(3) or 147(3)
- of the Insolvency and Bankruptcy Code, 2016, by Adjudicating Authority.

Areas Covered (The IPs having registered office in these areas shall be eligible for appointment by benches of NCLT and DRT located in these areas) - **State of Telangana**

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S.No	Name of Insolvency Professional (IP)	Registration Number of IP	Registered E-mail ID of IP	Total Number of Completed Assignments	Sectoral Experience	State	Zone
29	Mr. Narasimha Rao venkata Lakshmi Turlapati	IBBI/IPA-002/IP-N00204/2017-18/10658	omnelawsolutions@gmail.com	3	-Construction-Wholesale Trade And Commission Trade, Except Of Motor Vehicles And Motorcycles	Telangana	Hyderabad
30	Mr. Satyanarayana Veera Venkata Chebrolu	IBBI/IPA-003/IP-N00224/2019-2020/12677	chvvsniob@yahoo.co.in	3	-Other Business Activities	Telangana	Hyderabad
31	Mr. Sreedhar Nukala	IBBI/IPA-001/IP-P00432/2017-2018/10755	sreenuka_1@yahoo.com	3	-Computer And Related Activities-Extra Territorial Organizations And Bodies-Other Business Activities	Telangana	Hyderabad
32	Ms. Azra Banu	IBBI/IPA-001/IP-P00955/2017-2018/11576	caazra27@gmail.com	2	-Health And Social Work-Manufacture Of Radio, Television And Communication Equipment And Apparatus	Telangana	Hyderabad
33	Mr. Dantu Indu Sekhar	IBBI/IPA-003/IP-N00233/2019-2020/12773	indu.sekhar3@gmail.com	7	-Hotels And Restaurants-Manufacture Of Chemicals And Chemical Products-Real Estate Activities	Telangana	Hyderabad
34	Mr. Sivarama Prasad Bhamidi	IBBI/IPA-003/IP-N00084/2017-18/10822	bsprasad9@gmail.com	1	-Manufacture Of Textiles-Supporting And Auxilliary Transport Activities, Activities Of Travel Agencies	Telangana	Hyderabad
35	Mr. Sudhir Gonugunta	IBBI/IPA-001/IP-P00573/2017-2018/11014	sudhirca123@gmail.com	2	-Computer And Related Activities-Manufacture Of Textiles	Telangana	Hyderabad
36	Ms. Medarametla Srinivasa Mano Ranjani	IBBI/IPA-001/IP-P00736/2017-2018/11235	mano3ranjani@gmail.com	2	-Computer And Related Activities-Manufacture Of Fabricated Metal Products, Except Machinery And Equipments-Other Business Activities	Telangana	Hyderabad

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA

PANEL FOR JANUARY 1, 2023 TO JUNE 30, 2023 - **For Hyderabad Zone**

Panel of IPs for appointment as,

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 - Bankruptcy Trustee (BT) under section 125(4), 146(3) or 147(3)
- of the Insolvency and Bankruptcy Code, 2016, by Adjudicating Authority.

Areas Covered (The IPs having registered office in these areas shall be eligible for appointment by benches of NCLT and DRT located in these areas) - **State of Telangana**

This panel is prepared in accordance with "Insolvency Professionals to act as Interim Resolution Professionals, Liquidators, Resolution Professionals and Bankruptcy Trustees (Recommendation) (Second) Guidelines, 2022"

S.No	Name of Insolvency Professional (IP)	Registration Number of IP	Registered E-mail ID of IP	Total Number of Completed Assignments	Sectoral Experience	State	Zone
37	Mr. Prabhakar Reddy Palakolanu	IBBI/IPA-001/IP-P01171/2018-2019/11904	prabhakarreddyca@gmail.com	1	-Manufacture Of Electrical Machinery And Apparatus N.E.C.	Telangana	Hyderabad
38	Mr. Venka Reddy Bathina	IBBI/IPA-002/IP-N00645/2018-2019/12032	bvracs123@gmail.com	2	Activities Auxiliary To Financial Intermediation-Agriculture, Hunting And Related Service Activities-Manufacture Of Chemicals And Chemical Products	Telangana	Hyderabad
39	Mr. Manjeet Bucha	IBBI/IPA-002/IP-N00808/2019-2020/12551	manjeetbucha@gmail.com	2	-Computer And Related Activities-Fishing, Operation Of Fish Hatcheries And Fish Farms, Service Activities Incidental To Fishing-Health And Social Work-Manufacture Of Paper And Paper Products-Other Business Activities	Telangana	Hyderabad
40	Mr. Golla Ramakantha Rao	IBBI/IPA-003/IP-N00310/2020-2021/13364	gollarama@yahoo.com	2	-Computer And Related Activities-Manufacture Of Basic Metals	Telangana	Hyderabad
41	Mr. Prakul Thadi	IBBI/IPA-002/IP-N01149/2021-2022/13806	prakulthadi@hotmail.com	2	-Construction-Real Estate Activities	Telangana	Hyderabad
42	Mr. Gullapalli Kishore Babu	IBBI/IPA-003/IP-N00384/2021-2022/13926	gkishorebabu@gmail.com	2	-Manufacture Of Paper And Paper Products-Other Business Activities	Telangana	Hyderabad
43	Mr. P V B Sudhakararao	IBBI/IPA-002/IP-N00795/2019-2020/12547	pasalasudhakar3@gmail.com	4	-Manufacture Of Chemicals And Chemical Products-Other Business Activities	Telangana	Hyderabad
44	Mr. Murali Prasad Nalam	IBBI/IPA-001/IP-P00933/2017-2018/11537	murali.advice@gmail.com	1	-Electricity, Gas, Steam And Hot Water Supply-Manufacture Of Basic Metals-Manufacture Of Textiles	Telangana	Hyderabad

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA

PANEL FOR JANUARY 1, 2023 TO JUNE 30, 2023 - **For Hyderabad Zone**

Panel of IPs for appointment as,

- Interim Resolution Professional (IRP) in a Corporate Insolvency Resolution Process (CIRP) under section 16(4),
 - Liquidator in a liquidation process under section 34(6),
 - Resolution Professional (RP) in an individual insolvency resolution process under section 97(4) or 98(3), and
 - Bankruptcy Trustee (BT) under section 125(4), 146(3) or 147(3)
- of the Insolvency and Bankruptcy Code, 2016, by Adjudicating Authority.

Areas Covered (The IPs having registered office in these areas shall be eligible for appointment by benches of NCLT and DRT located in these areas) - **State of Telangana**

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S.No	Name of Insolvency Professional (IP)	Registration Number of IP	Registered E-mail ID of IP	Total Number of Completed Assignments	Sectoral Experience	State	Zone
45	Mr. Kurapati Singarayya Chowdary	IBBI/IPA-003/IP-N000149/2017-2018/11728	kurapatchowdary55@gmail.com	1	-Fishing, Operation Of Fish Hatcheries And Fish Farms, Service Activities Incidental To Fishing- Manufacture Of Electrical Machinery And Apparatus N.E.C.-Manufacture Of Textiles- Manufacture Of Wearing Apparel, Dressing And Dyeing Of Fur-Other Business Activities	Telangana	Hyderabad
46	Mr. Boliseti Jaya Babu	IBBI/IPA-003/IP-N000168/2018-2019/11989	jayababu.sbi@gmail.com	1	-Construction	Telangana	Hyderabad
47	Mr. Venkat Narsinga Rao Kalvakota	IBBI/IPA-001/IP-P01361/2018-2019/12130	kvnassociates@gmail.com	1	-Construction-Manufacture Of Machinery And Equipment N.E.C-Recreational, Cultural And Sporting Activities	Telangana	Hyderabad
48	Mr. Kedari Narsimha Rao	IBBI/IPA-001/IP-P01531/2018-2019/12397	kedarinarsimha@yahoo.co.in	1	-Electricity, Gas, Steam And Hot Water Supply	Telangana	Hyderabad
49	Mr. Venugopal Kaspera	IBBI/IPA-001/IP-P01661/2019-2020/12580	kaspavenugopal@gmail.com	1	-Construction	Telangana	Hyderabad
50	Mr. P V Narayana Rao	IBBI/IPA-001/IP-P01706/2019-2020/12633	rao_ca60@rediffmail.com	1	-Manufacture Of Fabricated Metal Products, Except Machinery And Equipments-Retail Trade, Except Of Motor Vehicles And Motorcycles, Repair Of Personal And Household Goods	Telangana	Hyderabad
51	Mr. Bondalapati Srinivasarao	IBBI/IPA-001/IP-P01643/2019-2020/12743	bsrfca@gmail.com	1	-Manufacture Of Rubber And Plastic Products	Telangana	Hyderabad
52	Mr. Govada Venkata Subbarao	IBBI/IPA-003/IP-N00358/2021-2022/13753	govada.subbarao1@gmail.com	1	-Manufacture Of Wearing Apparel, Dressing And Dyeing Of Fur	Telangana	Hyderabad

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA

PANEL FOR JANUARY 1, 2023 TO JUNE 30, 2023 - For Hyderabad Zone

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- of the Insolvency and Bankruptcy Code, 2016, by Adjudicating Authority.

Areas Covered (The IPs having registered office in these areas shall be eligible for appointment by benches of NCLT and DRT located in these areas) - State of Telangana

This panel is prepared in accordance with "Insolvency Professionals to act as Interim Resolution Professionals, Liquidators, Resolution Professionals and Bankruptcy Trustees (Recommendation) (Second) Guidelines, 2022"

S.No	Name of Insolvency Professional (IP)	Registration Number of IP	Registered E-mail ID of IP	Total Number of Completed Assignments	Sectoral Experience	State	Zone
53	Mr. Maheswara Rao Gokada	IBBI/IPA-003/IP-N00381/2021-2022/13921	mrgokada@gmail.com	1	-Fishing, Operation Of Fish Hatcheries And Fish Farms, Service Activities Incidental To Fishing	Telangana	Hyderabad
54	Mr. Purnachandra Rao Kethe	IBBI/IPA-002/IP-N00404/2017-2018/11176	kpcrao.india@gmail.com	0	None	Telangana	Hyderabad
55	Mr. Madhava Reddy Gudapureddy	IBBI/IPA-001/IP-P01322/2018-2019/12074	gmreddy2009@gmail.com	0	None	Telangana	Hyderabad
56	Mr. Kondapuram Anil Kumar	IBBI/IPA-001/IP-P01513/2018 - 2019/12275	ca.anilkumar16@gmail.com	0	None	Telangana	Hyderabad
57	Mr. Amirisetty Raja Mogili	IBBI/IPA-002/IP-N00878/2019-2020/12772	dr.arm1957@gmail.com	0	None	Telangana	Hyderabad
58	Mr. Sakhamuru Venu	IBBI/IPA-001/IP-P01749/2019-2020/12866	sakhamuruvenu@gmail.com	0	None	Telangana	Hyderabad
59	Mr. Medarametla Rama Rao	IBBI/IPA-001/IP-P01894/2019-2020/12896	ramarao_metla@yahoo.com	0	None	Telangana	Hyderabad
60	Mr. Pondari Jayaramakrishna	IBBI/IPA-003/IP-N00254/2019-2020/12998	jayaramakrishna_p@rediffmail.com	0	None	Telangana	Hyderabad

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA

PANEL FOR JANUARY 1, 2023 TO JUNE 30, 2023 - For Hyderabad Zone

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 - Bankruptcy Trustee (BT) under section 125(4), 146(3) or 147(3)
- of the Insolvency and Bankruptcy Code, 2016, by Adjudicating Authority.

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S.No	Name of Insolvency Professional (IP)	Registration Number of IP	Registered E-mail ID of IP	Total Number of Completed Assignments	Sectoral Experience	State	Zone
61	Mr. Venkateswara Reddy Rachamalla	IBBI/IPA-001/IP-P01951/2020-2021/13020	RVR@RVSR.CO.IN	0	None	Telangana	Hyderabad
62	Mr. Boddikurapati Nagesh Babu	IBBI/IPA-002/IP-N01018/2020-2021/13261	nagpapai@gmail.com	0	None	Telangana	Hyderabad
63	Mr. Gorantla Madhavaiah	IBBI/IPA-003/IP-N00357/2021-2022/13762	madhav_cwa@yahoo.co.in	0	None	Telangana	Hyderabad
64	Mr. Rajaram Mohan Dev K	IBBI/IPA-001/IP-P02166/2021-2022/13789	rajaram2105@gmail.com	0	None	Telangana	Hyderabad
65	Mr. Naidi Jaipal Reddy	IBBI/IPA-002/IP-N01167/2021-2022/13905	JP@JRACS.IN	0	None	Telangana	Hyderabad
66	Ms. T K Sharada	IBBI/IPA-003/IP-N00380/2021-2022/13931	tksyer1960@gmail.com	0	None	Telangana	Hyderabad
67	Mr. Bethanabhotla Sudhakar	IBBI/IPA-003/IP-N00402/2022-2023/14091	bethanabhotla.sudhakar@gmail.com	0	None	Telangana	Hyderabad
68	Mr. Boga Ram Narayana	IBBI/IPA-003/IP-N00401/2022-2023/14095	ramnboga@gmail.com	0	None	Telangana	Hyderabad

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA

PANEL FOR JANUARY 1, 2023 TO JUNE 30, 2023 - For Hyderabad Zone

Panel of IPs for appointment as,

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 - Liquidator in a liquidation process under section 34(6),
 - Resolution Professional (RP) in an individual insolvency resolution process under section 97(4) or 98(3), and
 - Bankruptcy Trustee (BT) under section 125(4), 146(3) or 147(3)
- of the Insolvency and Bankruptcy Code, 2016, by Adjudicating Authority.

Areas Covered (The IPs having registered office in these areas shall be eligible for appointment by benches of NCLT and DRT located in these areas) - State of Telangana

This panel is prepared in accordance with "Insolvency Professionals to act as Interim Resolution Professionals, Liquidators, Resolution Professionals and Bankruptcy Trustees (Recommendation) (Second) Guidelines, 2022"

S.No	Name of Insolvency Professional (IP)	Registration Number of IP	Registered E-mail ID of IP	Total Number of Completed Assignments	Sectoral Experience	State	Zone
69	Mr. Ravuru Hari Prasad	IBBI/IPA-001/IP-P02690/2022-2023/14126	hariprasadr17@gmail.com	0	None	Telangana	Hyderabad
70	Mr. Akash Mandelia	IBBI/IPA-001/IP-P02655/2022-2023/14212	aakashandassociates@gmail.com	0	None	Telangana	Hyderabad
71	Mr. Vakiti Vineeth Reddy	IBBI/IPA-002/IP-N01250/2022-2023/14240	vineethreddy.vakiti@gmail.com	0	None	Telangana	Hyderabad

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA

PANEL FOR JANUARY 1, 2023 TO JUNE 30, 2023 - For Indore Zone

Panel of IPs for appointment as,

- Interim Resolution Professional (IRP) in a Corporate Insolvency Resolution Process (CIRP) under section 16(4),
 - Liquidator in a liquidation process under section 34(6),
 - Resolution Professional (RP) in an individual insolvency resolution process under section 97(4) or 98(3), and
 - Bankruptcy Trustee (BT) under section 125(4), 146(3) or 147(3)
- of the Insolvency and Bankruptcy Code, 2016, by Adjudicating Authority.

Areas Covered (The IPs having registered office in these areas shall be eligible for appointment by benches of NCLT and DRT located in these areas) - State of Madhya Pradesh

This panel is prepared in accordance with "Insolvency Professionals to act as Interim Resolution Professionals, Liquidators, Resolution Professionals and Bankruptcy Trustees (Recommendation) (Second) Guidelines, 2022"

S.No	Name of Insolvency Professional (IP)	Registration Number of IP	Registered E-mail ID of IP	Total Number of Completed Assignments	Sectoral Experience	State	Zone
1	Mr. Amresh Shukla	IBBI/IPA-001/IP-P00120/2017-18/10255	insolvencyprofessionalsindia@gmail.com	20	-Agriculture, Hunting And Related Service Activities-Construction-Manufacture Of Basic Metals-Manufacture Of Chemicals And Chemical Products-Manufacture Of Food Products And Beverages-Manufacture Of Paper And Paper Products-Publishing, Printing And Reproduction Of Recorded Media-Wholesale Trade And Commission Trade, Except Of Motor Vehicles And Motorcycles	Madhya Pradesh	Indore
2	Ms. Teena Saraswat Pandey	IBBI/IPA-001/IP-P00652/2017-2018/11126	teenasaraswat@yahoo.co.in	12	-Construction-Manufacture Of Food Products And Beverages-Manufacture Of Machinery And Equipment N.E.C-Manufacture Of Motor Vehicles, Trailers And Semi-Trailers-Sale, Maintenance And Repair Of Motor Vehicles And Motorcycles, Retail Sale Of Automotive Fuel-Wholesale Trade And Commission Trade, Except Of Motor Vehicles And Motorcycles	Madhya Pradesh	Indore
3	Mr. Mangesh Vitthal Kekre	IBBI/IPA-001/IP-P00539/2017-2018/10964	ca.mangesh@gmail.com	7	-Agriculture, Hunting And Related Service Activities-Manufacture Of Basic Metals-Manufacture Of Machinery And Equipment N.E.C-Manufacture Of Rubber And Plastic Products-Publishing, Printing And Reproduction Of Recorded Media-Wholesale Trade And Commission Trade, Except Of Motor Vehicles And Motorcycles	Madhya Pradesh	Indore
4	Mr. Navin Khandelwal	IBBI/IPA-001/IP-P00703/2017-2018/11301	navink25@yahoo.com	6	-Agriculture, Hunting And Related Service Activities-Construction-Education-Hotels And Restaurants-Manufacture Of Electrical Machinery And Apparatus N.E.C.-Manufacture Of Food Products And Beverages-Manufacture Of Machinery And Equipment N.E.C-Manufacture Of Motor Vehicles, Trailers And Semi-Trailers-Other Business Activities-Retail Trade, Except Of Motor Vehicles And Motorcycles, Repair Of Personal And Household Goods-Sale, Maintenance And Repair Of Motor Vehicles And Motorcycles, Retail Sale Of Automotive Fuel-Wholesale Trade And Commission Trade, Except Of Motor Vehicles And Motorcycles	Madhya Pradesh	Indore

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA

PANEL FOR JANUARY 1, 2023 TO JUNE 30, 2023 - **For Indore Zone**

Panel of IPs for appointment as,

- Interim Resolution Professional (IRP) in a Corporate Insolvency Resolution Process (CIRP) under section 16(4),
 - Liquidator in a liquidation process under section 34(6),
 - Resolution Professional (RP) in an individual insolvency resolution process under section 97(4) or 98(3), and
 - Bankruptcy Trustee (BT) under section 125(4), 146(3) or 147(3)
- of the Insolvency and Bankruptcy Code, 2016, by Adjudicating Authority.

Areas Covered (The IPs having registered office in these areas shall be eligible for appointment by benches of NCLT and DRT located in these areas) - **State of Madhya Pradesh**

This panel is prepared in accordance with "Insolvency Professionals to act as Interim Resolution Professionals, Liquidators, Resolution Professionals and Bankruptcy Trustees (Recommendation) (Second) Guidelines, 2022"

S.No	Name of Insolvency Professional (IP)	Registration Number of IP	Registered E-mail ID of IP	Total Number of Completed Assignments	Sectoral Experience	State	Zone
5	Mr. Sajjan Kumar Dokania	IBBI/IPA-003/IP-N000150/2017-2018/11729	sajjan_suman@hotmail.com	6	-Agriculture, Hunting And Related Service Activities-Construction-Manufacture Of Basic Metals-Manufacture Of Food Products And Beverages	Madhya Pradesh	Indore
6	Mr. Vichitra Narayan Pathak	IBBI/IPA-001/IP-P01353/2018-2019/12063	drvnpathak@yahoo.co.in	5	-Construction-Manufacture Of Tobacco Products-Manufacture Of Wood And Of Products Of Wood And Cork, Except Furniture, Manufacture Of Articles Of Straw And Plating Materials-Real Estate Activities	Madhya Pradesh	Indore
7	Mr. Sanjeev Chaudhary	IBBI/IPA-001/IP-P01892/2019-2020/12911	rpncitbc@gmail.com	2	-Manufacture Of Chemicals And Chemical Products-Other Business Activities	Madhya Pradesh	Indore
8	Mr. Piyush Kumar Kapoor	IBBI/IPA-001/IP-P02083/2020-2021/13216	capiyushkapoor@yahoo.com	1	-Manufacture Of Machinery And Equipment N.E.C	Madhya Pradesh	Indore
9	Mr. Nishant Agrawal	IBBI/IPA-001/IP-P02100/2020-2021/13283	nishantagrwalca@gmail.com	1	-Mining Of Coal And Lignite, Extraction Of Peat	Madhya Pradesh	Indore
10	Mr. Naveen Kumar Sood	IBBI/IPA-001/IP-P00132/2017-18/10274	naveensood17@gmail.com	0	None	Madhya Pradesh	Indore

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA

PANEL FOR JANUARY 1, 2023 TO JUNE 30, 2023 - For Indore Zone

Panel of IPs for appointment as,

- Interim Resolution Professional (IRP) in a Corporate Insolvency Resolution Process (CIRP) under section 16(4),
 - Liquidator in a liquidation process under section 34(6),
 - Resolution Professional (RP) in an individual insolvency resolution process under section 97(4) or 98(3), and
 - Bankruptcy Trustee (BT) under section 125(4), 146(3) or 147(3)
- of the Insolvency and Bankruptcy Code, 2016, by Adjudicating Authority.

Areas Covered (The IPs having registered office in these areas shall be eligible for appointment by benches of NCLT and DRT located in these areas) - State of Madhya Pradesh

This panel is prepared in accordance with "Insolvency Professionals to act as Interim Resolution Professionals, Liquidators, Resolution Professionals and Bankruptcy Trustees (Recommendation) (Second) Guidelines, 2022"

S.No	Name of Insolvency Professional (IP)	Registration Number of IP	Registered E-mail ID of IP	Total Number of Completed Assignments	Sectoral Experience	State	Zone
11	Mr. Rahul Anand	IBBI/IPA-003/IP-N000166/2018-2019/11955	rahulpnb@hotmail.com	0	None	Madhya Pradesh	Indore
12	Mr. Mohd. Raees Sheikh	IBBI/IPA-002/IP-N00957/2020-2021/13094	mrsheikh.pcs@gmail.com	0	None	Madhya Pradesh	Indore
13	Mr. Harsh Vijayvargiya	IBBI/IPA-001/IP-P02057/2020-2021/13186	harshvijayvargiya@gmail.com	0	None	Madhya Pradesh	Indore
14	Mr. Vikas Lalwani	IBBI/IPA-001/IP-P02458/2021-2022/13766	ipvikaslalwani@gmail.com	0	None	Madhya Pradesh	Indore
15	Ms. Megha Jain	IBBI/IPA-001/IP-P02466/2021-2022/13857	ca.meghaj@gmail.com	0	None	Madhya Pradesh	Indore
16	Mr. Ashwin Sethi	IBBI/IPA-001/IP-P02584/2022-2023/14121	caashwinsethi@gmail.com	0	None	Madhya Pradesh	Indore

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA

PANEL FOR JANUARY 1, 2023 TO JUNE 30, 2023 - For Indore Zone

Panel of IPs for appointment as,

- Interim Resolution Professional (IRP) in a Corporate Insolvency Resolution Process (CIRP) under section 16(4),
 - Liquidator in a liquidation process under section 34(6),
 - Resolution Professional (RP) in an individual insolvency resolution process under section 97(4) or 98(3), and
 - Bankruptcy Trustee (BT) under section 125(4), 146(3) or 147(3)
- of the Insolvency and Bankruptcy Code, 2016, by Adjudicating Authority.

Areas Covered (The IPs having registered office in these areas shall be eligible for appointment by benches of NCLT and DRT located in these areas) - State of Madhya Pradesh

This panel is prepared in accordance with "Insolvency Professionals to act as Interim Resolution Professionals, Liquidators, Resolution Professionals and Bankruptcy Trustees (Recommendation) (Second) Guidelines, 2022"

S.No	Name of Insolvency Professional (IP)	Registration Number of IP	Registered E-mail ID of IP	Total Number of Completed Assignments	Sectoral Experience	State	Zone
17	Mr. Rohit Dubey	IBBI/IPA-001/IP-P02747/2022-2023/14180	rohitdubey@jmvlegal.com	0	None	Madhya Pradesh	Indore
18	Mr. Arvind Kumar Agrawal	IBBI/IPA-003/IP-N00332/2022-2023/14220	aka.valuer@gmail.com	0	None	Madhya Pradesh	Indore
19	Mr. Anand Mohan Pandeya	IBBI/IPA-002/IP-N01243/2022-2023/14223	anand_pandeya@yahoo.com	0	None	Madhya Pradesh	Indore

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA

PANEL FOR JANUARY 1, 2023 TO JUNE 30, 2023 - For Jaipur Zone

Panel of IPs for appointment as,

- Interim Resolution Professional (IRP) in a Corporate Insolvency Resolution Process (CIRP) under section 16(4),
 - Liquidator in a liquidation process under section 34(6),
 - Resolution Professional (RP) in an individual insolvency resolution process under section 97(4) or 98(3), and
 - Bankruptcy Trustee (BT) under section 125(4), 146(3) or 147(3)
- of the Insolvency and Bankruptcy Code, 2016, by Adjudicating Authority.

Areas Covered (The IPs having registered office in these areas shall be eligible for appointment by benches of NCLT and DRT located in these areas) - State of Rajasthan

This panel is prepared in accordance with "Insolvency Professionals to act as Interim Resolution Professionals, Liquidators, Resolution Professionals and Bankruptcy Trustees (Recommendation) (Second Guidelines, 2022"

S.No	Name of Insolvency Professional (IP)	Registration Number of IP	Registered E-mail ID of IP	Total Number of Completed Assignments	Sectoral Experience	State	Zone
1	Mr. Prashant Agrawal	IBBI/IPA-001/IP-P00053/2017-18/10127	ippagrawal@gmail.com	23	Activities Auxiliary To Financial Intermediation-Computer And Related Activities-Construction-Manufacture Of Basic Metals-Manufacture Of Chemicals And Chemical Products-Manufacture Of Fabricated Metal Products, Except Machinery And Equipments-Manufacture Of Textiles-Manufacture Of Wearing Apparel, Dressing And Dyeing Of Fur-Real Estate Activities-Sale, Maintenance And Repair Of Motor Vehicles And Motorcycles, Retail Sale Of Automotive Fuel	Rajasthan	Jaipur
2	Ms. Pratibha Khandelwal	IBBI/IPA-002/IP-N00031/2016-17/10068	cspratibhak@gmail.com	8	-Agriculture, Hunting And Related Service Activities-Construction-Manufacture Of Food Products And Beverages-Manufacture Of Textiles-Retail Trade, Except Of Motor Vehicles And Motorcycles, Repair Of Personal And Household Goods	Rajasthan	Jaipur
3	Mr. Kamal Kumar Jain	IBBI/IPA-001/IP-P00092/2017-18/10192	cakamaljain07@gmail.com	6	-Manufacture Of Chemicals And Chemical Products-Manufacture Of Textiles-Manufacture Of Wearing Apparel, Dressing And Dyeing Of Fur-Supporting And Auxilliary Transport Activities, Activities Of Travel Agencies-Wholesale Trade And Commission Trade, Except Of Motor Vehicles And Motorcycles	Rajasthan	Jaipur
4	Mr. Sudhir Bhansali	IBBI/IPA-001/IP-P01109/2017-18/11799	sbhansalico@gmail.com	4	-Agriculture, Hunting And Related Service Activities-Manufacture Of Motor Vehicles, Trailers And Semi-Trailers-Other Business Activities-Other Service Activities	Rajasthan	Jaipur
5	Mr. Rajeev Sharma	IBBI/IPA-001/IP-P00366/2017-18/10695	rajiv_sharmaadv26@yahoo.co.in	3	-Manufacture Of Motor Vehicles, Trailers And Semi-Trailers-Manufacture Of Textiles-Other Business Activities	Rajasthan	Jaipur
6	Mr. Anoop Bhatia	IBBI/IPA-001/IP-P01142/2018-2019/11969	ip.anoopbhatia@gmail.com	3	-Manufacture Of Food Products And Beverages-Manufacture Of Wearing Apparel, Dressing And Dyeing Of Fur	Rajasthan	Jaipur
7	Mr. Arvind kaushik	IBBI/IPA-001/IP-P00291/2017-18/10535	ca73588@gmail.com	3	-Construction-Manufacture Of Rubber And Plastic Products-Manufacture Of Wearing Apparel, Dressing And Dyeing Of Fur	Rajasthan	Jaipur

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA

PANEL FOR JANUARY 1, 2023 TO JUNE 30, 2023 - For Jaipur Zone

Panel of IPs for appointment as,

- Interim Resolution Professional (IRP) in a Corporate Insolvency Resolution Process (CIRP) under section 16(4),
- Liquidator in a liquidation process under section 34(6),
- Resolution Professional (RP) in an individual insolvency resolution process under section 97(4) or 98(3), and
- Bankruptcy Trustee (BT) under section 125(4), 146(3) or 147(3) of the Insolvency and Bankruptcy Code, 2016, by Adjudicating Authority.

Areas Covered (The IPs having registered office in these areas shall be eligible for appointment by benches of NCLT and DRT located in these areas) - State of Rajasthan

This panel is prepared in accordance with "Insolvency Professionals to act as Interim Resolution Professionals, Liquidators, Resolution Professionals and Bankruptcy Trustees (Recommendation) (Second Guidelines, 2022"

S.No	Name of Insolvency Professional (IP)	Registration Number of IP	Registered E-mail ID of IP	Total Number of Completed Assignments	Sectoral Experience	State	Zone
8	Mr. Vishnu Upadhyay	IBBI/IPA-003/IP-N000153/2018-2019/11843	ipvishnu.upadhyay@gmail.com	2	-Manufacture Of Basic Metals	Rajasthan	Jaipur
9	Mr. Sourabh Malpani	IBBI/IPA-001/IP-P01265/2018-2019/12047	malpanijpr@gmail.com	2	-Construction-Manufacture Of Wearing Apparel, Dressing And Dyeing Of Fur	Rajasthan	Jaipur
10	Ms. Neelam Modi	IBBI/IPA-001/IP-P01700/2019-2020/12632	neelammodi1@gmail.com	2	-Education-Manufacture Of Textiles	Rajasthan	Jaipur
11	Mr. Prashant Sharma	IBBI/IPA-001/IP-P00290/2017-18/10534	prashantfcajaipur@yahoo.com	2	-Manufacture Of Basic Metals-Publishing, Printing And Reproduction Of Recorded Media	Rajasthan	Jaipur
12	Mr. Ramakishan Agarwal	IBBI/IPA-003/IP-N00212/2018-2019/12364	ramakishan@aaainsolvency.com	1	-Manufacture Of Rubber And Plastic Products	Rajasthan	Jaipur
13	Mr. Lalit Mohan Sharma	IBBI/IPA-002/IP-N00770/2018-2019/12379	lalitsharma7324@gmail.com	1	-Construction-Manufacture Of Fabricated Metal Products, Except Machinery And Equipments	Rajasthan	Jaipur
14	Mr. Hari Babu Sharma	IBBI/IPA-002/IP-N00767/2019-2020/12477	hari54_sharma@rediffmail.com	1	-Manufacture Of Food Products And Beverages-Other Mining And Quarrying	Rajasthan	Jaipur
15	Mr. Suresh Chand Garg	IBBI/IPA-001/IP-P00489/2017-18/10877	vsg_sgarg@yahoo.com	0	None	Rajasthan	Jaipur

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA

PANEL FOR JANUARY 1, 2023 TO JUNE 30, 2023 - For Jaipur Zone

Panel of IPs for appointment as,

- Interim Resolution Professional (IRP) in a Corporate Insolvency Resolution Process (CIRP) under section 16(4),
 - Liquidator in a liquidation process under section 34(6),
 - Resolution Professional (RP) in an individual insolvency resolution process under section 97(4) or 98(3), and
 - Bankruptcy Trustee (BT) under section 125(4), 146(3) or 147(3)
- of the Insolvency and Bankruptcy Code, 2016, by Adjudicating Authority.

Areas Covered (The IPs having registered office in these areas shall be eligible for appointment by benches of NCLT and DRT located in these areas) - State of Rajasthan

This panel is prepared in accordance with "Insolvency Professionals to act as Interim Resolution Professionals, Liquidators, Resolution Professionals and Bankruptcy Trustees (Recommendation) (Second Guidelines, 2022"

S.No	Name of Insolvency Professional (IP)	Registration Number of IP	Registered E-mail ID of IP	Total Number of Completed Assignments	Sectoral Experience	State	Zone
16	Mr. Babu Lal Sharma	IBBI/IPA-001/IP-P01151/2018-19/11832	tejgati@yahoo.com	0	None	Rajasthan	Jaipur
17	Mr. Suresh Agrawal	IBBI/IPA-002/IP-N00764/2018-2019/12417	suresh.neil@gmail.com	0	None	Rajasthan	Jaipur
18	Mr. Pawan Kumar Sharma	IBBI/IPA-001/IP-P01679/2019-2020/12645	ca.pawansharma1@gmail.com	0	None	Rajasthan	Jaipur
19	Mr. Babu Lal Gurjar	IBBI/IPA-003/IP-N00297/2020-2021/13260	cmablgurjar@gmail.com	0	None	Rajasthan	Jaipur
20	Mr. Asheesh Saxena	IBBI/IPA-001/IP-P02337/2021-2022/13737	saxena.asheesh@gmail.com	0	None	Rajasthan	Jaipur
21	Mr. Prabhu Dayal Parsoya	IBBI/IPA-002/IP-N01132/2021-2022/13748	pdparsoya60@gmail.com	0	None	Rajasthan	Jaipur
22	Mr. Amit Agarwal	IBBI/IPA-001/IP-P02709/2022-2023/14146	caamit9@gmail.com	0	None	Rajasthan	Jaipur

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA

PANEL FOR JANUARY 1, 2023 TO JUNE 30, 2023 - For Kochi Zone

Panel of IPs for appointment as,

- Interim Resolution Professional (IRP) in a Corporate Insolvency Resolution Process (CIRP) under section 16(4),
 - Liquidator in a liquidation process under section 34(6),
 - Resolution Professional (RP) in an individual insolvency resolution process under section 97(4) or 98(3), and
 - Bankruptcy Trustee (BT) under section 125(4), 146(3) or 147(3)
- of the Insolvency and Bankruptcy Code, 2016, by Adjudicating Authority.

Areas Covered (The IPs having registered office in these areas shall be eligible for appointment by benches of NCLT and DRT located in these areas) - State of Kerala, Union Territory of Lakshadweep

This panel is prepared in accordance with "Insolvency Professionals to act as Interim Resolution Professionals, Liquidators, Resolution Professionals and Bankruptcy Trustees (Recommendation) (Second) Guidelines, 2022"

S.No	Name of Insolvency Professional (IP)	Registration Number of IP	Registered E-mail ID of IP	Total Number of Completed Assignments	Sectoral Experience	State	Zone
1	Mr. Sankar P. Panicker	IBBI/IPA-003/IP-N00037/2017-2018/10300	sankarpanicker@gmail.com	9	-Construction-Financial Intermediation, Except Insurance And Pension Funding-Health And Social Work-Manufacture Of Medical, Precision And Optical Instruments, Watches And Clocks-Manufacture Of Office, Accounting And Computing Machinery-Sale, Maintenance And Repair Of Motor Vehicles And Motorcycles, Retail Sale Of Automotive Fuel	Kerala	Kochi
2	Mr. Renahan Vamakesan	IBBI/IPA-002/IP-N00630/2018-2019/11897	renahanv@gmail.com	6	-Health And Social Work-Manufacture Of Rubber And Plastic Products-Retail Trade, Except Of Motor Vehicles And Motorcycles, Repair Of Personal And Household Goods	Kerala	Kochi
3	Mr. Dileep K P	IBBI/IPA-001/IP-P-01310/2018 - 2019/12220	kpdileep57@gmail.com	5	-Construction-Manufacture Of Food Products And Beverages-Other Business Activities-Real Estate Activities	Kerala	Kochi
4	Mr. Prathap Pillai	IBBI/IPA-003/IP-N00371/2021-2022/13822	prathappillaiadv@gmail.com	2	-Agriculture, Hunting And Related Service Activities-Construction	Kerala	Kochi
5	Mr. Embrammadam Padmanabhan Madhusudhanan	IBBI/IPA-002/IP-N01163/2021-2022/13856	epmadhusudhanan@gmail.com	2	-Hotels And Restaurants	Kerala	Kochi
6	Mr. Balakrishnan Baburajan	IBBI/IPA-002/IP-N00544/2017-2018/11691	baburajanfcs@gmail.com	2	-Computer And Related Activities-Manufacture Of Paper And Paper Products-Manufacture Of Rubber And Plastic Products	Kerala	Kochi

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA

PANEL FOR JANUARY 1, 2023 TO JUNE 30, 2023 - For Kochi Zone

Panel of IPs for appointment as,

- Interim Resolution Professional (IRP) in a Corporate Insolvency Resolution Process (CIRP) under section 16(4),
 - Liquidator in a liquidation process under section 34(6),
 - Resolution Professional (RP) in an individual insolvency resolution process under section 97(4) or 98(3), and
 - Bankruptcy Trustee (BT) under section 125(4), 146(3) or 147(3)
- of the Insolvency and Bankruptcy Code, 2016, by Adjudicating Authority.

Areas Covered (The IPs having registered office in these areas shall be eligible for appointment by benches of NCLT and DRT located in these areas) - State of Kerala, Union Territory of Lakshadweep

This panel is prepared in accordance with "Insolvency Professionals to act as Interim Resolution Professionals, Liquidators, Resolution Professionals and Bankruptcy Trustees (Recommendation) (Second) Guidelines, 2022"

S.No	Name of Insolvency Professional (IP)	Registration Number of IP	Registered E-mail ID of IP	Total Number of Completed Assignments	Sectoral Experience	State	Zone
7	Mr. Shawn Jeff Christopher	IBBI/IPA-001/IP-P01617/2019-2020/12711	cashawnjvr@gmail.com	1	-Computer And Related Activities	Kerala	Kochi
8	Mr. Vibin Vincent	IBBI/IPA-001/IP-P01997/2020-2021/13134	vibinvchackiath@yahoo.com	1	-Sale, Maintenance And Repair Of Motor Vehicles And Motorcycles, Retail Sale Of Automotive Fuel	Kerala	Kochi
9	Mr. Ramachandran Thekkumkat Madathil	IBBI/IPA-002/IP-N01071/2021-2022/13715	iamramantm@gmail.com	1	-Retail Trade, Except Of Motor Vehicles And Motorcycles, Repair Of Personal And Household Goods	Kerala	Kochi
10	Mr. K. Parameswaran Nair	IBBI/IPA-001/IP-P01773/2019-2020/12702	cakpnair@gmail.com	0	None	Kerala	Kochi
11	Mr. Najeeb T P	IBBI/IPA-002/IP-N01014/2020-2021/13316	najeeb_tp@rediffmail.com	0	None	Kerala	Kochi
12	Ms. Annie Abraham	IBBI/IPA-001/IP-P02405/2021-2022/13758	abrahamannies@gmail.com	0	None	Kerala	Kochi

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA

PANEL FOR JANUARY 1, 2023 TO JUNE 30, 2023 - For Kochi Zone

Panel of IPs for appointment as,

- Interim Resolution Professional (IRP) in a Corporate Insolvency Resolution Process (CIRP) under section 16(4),
 - Liquidator in a liquidation process under section 34(6),
 - Resolution Professional (RP) in an individual insolvency resolution process under section 97(4) or 98(3), and
 - Bankruptcy Trustee (BT) under section 125(4), 146(3) or 147(3)
- of the Insolvency and Bankruptcy Code, 2016, by Adjudicating Authority.

Areas Covered (The IPs having registered office in these areas shall be eligible for appointment by benches of NCLT and DRT located in these areas) - **State of Kerala, Union Territory of Lakshadweep**

This panel is prepared in accordance with "Insolvency Professionals to act as Interim Resolution Professionals, Liquidators, Resolution Professionals and Bankruptcy Trustees (Recommendation) (Second) Guidelines, 2022"

S.No	Name of Insolvency Professional (IP)	Registration Number of IP	Registered E-mail ID of IP	Total Number of Completed Assignments	Sectoral Experience	State	Zone
13	Mr. Jaimon P John	IBBI/IPA-001/IP-P02566/2021-2022/13941	jaimonpjohn@gmail.com	0	None	Kerala	Kochi
14	Mr. Benny Mathew	IBBI/IPA-001/IP-P02638/2022-2023/14165	benny62tvm@yahoo.co.in	0	None	Kerala	Kochi
15	Mr. Allen Thomas Joseph	IBBI/IPA-001/IP-P02729/2022-2023/14207	allen.joseph@gja.co.in	0	None	Kerala	Kochi
16	Mr. Mujahid.Y	IBBI/IPA-001/IP-P02737/2022-2023/14215	mujahidyosuf@outlook.com	0	None	Kerala	Kochi

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA

PANEL FOR JANUARY 1, 2023 TO JUNE 30, 2023 - For Kolkata Zone

Panel of IPs for appointment as,

- Interim Resolution Professional (IRP) in a Corporate Insolvency Resolution Process (CIRP) under section 16(4),
 - Liquidator in a liquidation process under section 34(6),
 - Resolution Professional (RP) in an individual insolvency resolution process under section 97(4) or 98(3), and
 - Bankruptcy Trustee (BT) under section 125(4), 146(3) or 147(3)
- of the Insolvency and Bankruptcy Code, 2016, by Adjudicating Authority.

Areas Covered (The IPs having registered office in these areas shall be eligible for appointment by benches of NCLT and DRT located in these areas) - State of Bihar, State of Jharkhand, State of West Bengal, Union Territory of Andaman and Nicobar Islands

This panel is prepared in accordance with "Insolvency Professionals to act as Interim Resolution Professionals, Liquidators, Resolution Professionals and Bankruptcy Trustees (Recommendation) (Second Guidelines, 2022"

S.No	Name of Insolvency Professional (IP)	Registration Number of IP	Registered E-mail ID of IP	Total Number of Completed Assignments	Sectoral Experience	State	Zone
1	Mr. Sanjai Kumar Gupta	IBBI/IPA-001/IP-P00592/2017-2018/11045	casanjaigupta@gmail.com	19	-Agriculture, Hunting And Related Service Activities-Computer And Related Activities-Manufacture Of Basic Metals-Manufacture Of Chemicals And Chemical Products-Manufacture Of Machinery And Equipment N.E.C-Manufacture Of Medical, Precision And Optical Instruments, Watches And Clocks-Manufacture Of Other Transport Equipment-Manufacture Of Rubber And Plastic Products-Manufacture Of Textiles-Other Business Activities-Wholesale Trade And Commission Trade, Except Of Motor Vehicles And Motorcycles	West Bengal	Kolkata
2	Mr. Nitesh Kumar More	IBBI/IPA-001/IP-P01087/2017-18/11785	nmore2091@gmail.com	19	-Construction-Manufacture Of Basic Metals-Manufacture Of Chemicals And Chemical Products-Manufacture Of Rubber And Plastic Products-Other Business Activities-Real Estate Activities-Retail Trade, Except Of Motor Vehicles And Motorcycles, Repair Of Personal And Household Goods-Wholesale Trade And Commission Trade, Except Of Motor Vehicles And Motorcycles	West Bengal	Kolkata
3	Mr. Subodh Kumar Agrawal	IBBI/IPA-001/IP-P00087/2017-18/10183	subodhka@gmail.com	16	-Computer And Related Activities-Construction-Electricity, Gas, Steam And Hot Water Supply-Manufacture Of Basic Metals-Manufacture Of Electrical Machinery And Apparatus N.E.C.-Supporting And Auxilliary Transport Activities, Activities Of Travel Agencies-Wholesale Trade And Commission Trade, Except Of Motor Vehicles And Motorcycles	West Bengal	Kolkata
4	Mr. Kanchan Dutta	IBBI/IPA-001/IP-P00202/2017-18/10391	kanchan@kgrs.in	14	-Agriculture, Hunting And Related Service Activities-Construction-Manufacture Of Basic Metals-Manufacture Of Chemicals And Chemical Products-Manufacture Of Food Products And Beverages-Manufacture Of Wearing Apparel, Dressing And Dyeing Of Fur-Other Service Activities-Real Estate Activities-Wholesale Trade And Commission Trade, Except Of Motor Vehicles And Motorcycles	West Bengal	Kolkata
5	Mr. Soumitra Lahiri	IBBI/IPA-001/IP-P00734/2017-2018/11232	slahiri0207@gmail.com	14	-Agriculture, Hunting And Related Service Activities-Financial Intermediation, Except Insurance And Pension Funding-Manufacture Of Basic Metals-Manufacture Of Fabricated Metal Products, Except Machinery And Equipments-Other Business Activities-Supporting And Auxilliary Transport Activities, Activities Of Travel Agencies-Wholesale Trade And Commission Trade, Except Of Motor Vehicles And Motorcycles	West Bengal	Kolkata
6	Mr. Kannan Tiruvengadam	IBBI/IPA-001/IP-P00253/2017-18/10482	calkannan@gmail.com	13	-Agriculture, Hunting And Related Service Activities-Construction-Electricity, Gas, Steam And Hot Water Supply-Health And Social Work-Manufacture Of Basic Metals-Manufacture Of Chemicals And Chemical Products-Manufacture Of Machinery And Equipment N.E.C-Other Business Activities-Real Estate Activities-Wholesale Trade And Commission Trade, Except Of Motor Vehicles And Motorcycles	West Bengal	Kolkata

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA

PANEL FOR JANUARY 1, 2023 TO JUNE 30, 2023 - For Kolkata Zone

Panel of IPs for appointment as,

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 - Liquidator in a liquidation process under section 34(6),
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 - Bankruptcy Trustee (BT) under section 125(4), 146(3) or 147(3)
- of the Insolvency and Bankruptcy Code, 2016, by Adjudicating Authority.

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S.No	Name of Insolvency Professional (IP)	Registration Number of IP	Registered E-mail ID of IP	Total Number of Completed Assignments	Sectoral Experience	State	Zone
7	Mr. Aditya Kumar Tibrewal	IBBI/IPA-001/IP-P00743/2017-2018/11249	adityatibre@gmail.com	15	-Agriculture, Hunting And Related Service Activities-Construction-Hotels And Restaurants-Manufacture Of Electrical Machinery And Apparatus N.E.C.-Manufacture Of Machinery And Equipment N.E.C-Manufacture Of Wood And Of Products Of Wood And Cork, Except Furniture, Manufacture Of Articles Of Straw And Plating Materials-Mining Of Metal Ores-Other Business Activities-Sale, Maintenance And Repair Of Motor Vehicles And Motorcycles, Retail Sale Of Automotive Fuel	West Bengal	Kolkata
8	Mr. Anil Anchalia	IBBI/IPA-001/IP-P00049/2017-2018/10123	anilanchalia@yahoo.com	13	-Construction-Manufacture Of Basic Metals-Manufacture Of Electrical Machinery And Apparatus N.E.C.-Manufacture Of Other Transport Equipment-Manufacture Of Textiles-Supporting And Auxilliary Transport Activities, Activities Of Travel Agencies	West Bengal	Kolkata
9	Ms. Savita Agarwal	IBBI/IPA-001/IP-P00101/2017-18/10201	savita_22@hotmail.com	15	-Agriculture, Hunting And Related Service Activities-Construction-Electricity, Gas, Steam And Hot Water Supply-Hotels And Restaurants-Manufacture Of Basic Metals-Manufacture Of Chemicals And Chemical Products-Other Business Activities	West Bengal	Kolkata
10	Mr. Manish Jain	IBBI/IPA-001/IP-P00582/2017-2018/11023	manishmahavir@gmail.com	15	-Construction-Manufacture Of Basic Metals-Manufacture Of Furniture, Manufacturing N.E.C-Manufacture Of Machinery And Equipment N.E.C-Manufacture Of Other Non-Metallic Mineral Products-Manufacture Of Rubber And Plastic Products-Manufacture Of Textiles-Other Business Activities-Wholesale Trade And Commission Trade, Except Of Motor Vehicles And Motorcycles	West Bengal	Kolkata
11	Mr. Niraj Agrawal	IBBI/IPA-001/IP-P00130/2017-18/10272	niraj@execonservices.com	12	-Manufacture Of Basic Metals-Manufacture Of Food Products And Beverages-Supporting And Auxilliary Transport Activities, Activities Of Travel Agencies	West Bengal	Kolkata
12	Mr. Mahesh Chand Gupta	IBBI/IPA-001/IP-P01489/2018-2019/12304	mcgupta90@gmail.com	12	-Construction-Fishing, Operation Of Fish Hatcheries And Fish Farms, Service Activities Incidental To Fishing-Manufacture Of Electrical Machinery And Apparatus N.E.C.-Manufacture Of Fabricated Metal Products, Except Machinery And Equipments-Manufacture Of Food Products And Beverages-Manufacture Of Machinery And Equipment N.E.C-Other Business Activities-Wholesale Trade And Commission Trade, Except Of Motor Vehicles And Motorcycles	West Bengal	Kolkata

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S.No	Name of Insolvency Professional (IP)	Registration Number of IP	Registered E-mail ID of IP	Total Number of Completed Assignments	Sectoral Experience	State	Zone
13	Mr. Binay Kumar Singhanian	IBBI/IPA-001/IP-P00041/2017-18/10102	binay1@yahoo.com	10	Activities Auxiliary To Financial Intermediation-Computer And Related Activities-Manufacture Of Basic Metals-Wholesale Trade And Commission Trade, Except Of Motor Vehicles And Motorcycles	West Bengal	Kolkata
14	Mr. Bijay Murmuria	IBBI/IPA-001/IP-N00007/2016-2017/10026	bijay_murmuria@sumedhamanagement.com	9	-Agriculture, Hunting And Related Service Activities-Construction-Manufacture Of Basic Metals-Manufacture Of Paper And Paper Products-Manufacture Of Textiles-Manufacture Of Wood And Of Products Of Wood And Cork, Except Furniture, Manufacture Of Articles Of Straw And Plating Materials-Mining Of Metal Ores-Other Business Activities-Wholesale Trade And Commission Trade, Except Of Motor Vehicles And Motorcycles	West Bengal	Kolkata
15	Mr. Pankaj Kumar Tibrewal	IBBI/IPA-001/IP-P01577/2018-2019/12410	tibrewalpankaj@yahoo.com	11	-Electricity, Gas, Steam And Hot Water Supply-Manufacture Of Basic Metals-Manufacture Of Food Products And Beverages-Other Business Activities-Supporting And Auxilliary Transport Activities, Activities Of Travel Agencies	West Bengal	Kolkata
16	Mr. Surya Kanta Satapathy	IBBI/IPA-001/IP-P00598/2017-2018/11050	suryakantasatapathy@yahoo.co.in	12	-Construction-Health And Social Work-Manufacture Of Basic Metals-Manufacture Of Food Products And Beverages-Other Business Activities-Sale, Maintenance And Repair Of Motor Vehicles And Motorcycles, Retail Sale Of Automotive Fuel	West Bengal	Kolkata
17	Ms. Rachna Jhunjunwala	IBBI/IPA-001/IP-P00389/2017-18/10707	egress.rac@gmail.com	9	-Electricity, Gas, Steam And Hot Water Supply-Manufacture Of Basic Metals-Manufacture Of Fabricated Metal Products, Except Machinery And Equipments-Manufacture Of Food Products And Beverages-Manufacture Of Machinery And Equipment N.E.C-Manufacture Of Wearing Apparel, Dressing And Dyeing Of Fur-Real Estate Activities	West Bengal	Kolkata
18	Mr. Sanjit Kumar Nayak	IBBI/IPA-003/IP-N00079/2017-18/10702	sknayak31@gmail.com	10	-Construction-Manufacture Of Basic Metals-Manufacture Of Electrical Machinery And Apparatus N.E.C.-Sale, Maintenance And Repair Of Motor Vehicles And Motorcycles, Retail Sale Of Automotive Fuel-Wholesale Trade And Commission Trade, Except Of Motor Vehicles And Motorcycles	West Bengal	Kolkata
19	Mr. Sanjeev Jhunjunwala	IBBI/IPA-001/IP-P00325/2017-18/10595	sanjeevjhunjunwala@gmail.com	9	-Agriculture, Hunting And Related Service Activities-Construction-Manufacture Of Chemicals And Chemical Products-Manufacture Of Rubber And Plastic Products-Manufacture Of Textiles-Other Business Activities	West Bengal	Kolkata

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA

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S.No	Name of Insolvency Professional (IP)	Registration Number of IP	Registered E-mail ID of IP	Total Number of Completed Assignments	Sectoral Experience	State	Zone
20	Mr. Avishek Gupta	IBBI/IPA-003/IP-N000135/2017-2018/11499	avishek@optimusresolution.net	8	-Agriculture, Hunting And Related Service Activities-Hotels And Restaurants-Manufacture Of Basic Metals-Manufacture Of Food Products And Beverages-Manufacture Of Paper And Paper Products-Manufacture Of Textiles-Real Estate Activities	West Bengal	Kolkata
21	Mr. Rajesh Kumar Agrawal	IBBI/IPA-001/IP-P01023/2017-2018/11722	rajesh521@yahoo.com	8	-Construction-Electricity, Gas, Steam And Hot Water Supply-Manufacture Of Basic Metals-Manufacture Of Machinery And Equipment N.E.C-Manufacture Of Wood And Of Products Of Wood And Cork, Except Furniture, Manufacture Of Articles Of Straw And Plating Materials-Other Business Activities-Other Mining And Quarrying	West Bengal	Kolkata
22	Mr. Sachin Gopal Jathar	IBBI/IPA-002/IP-N00640/2018-2019/11968	sgjathar.ip@gmail.com	7	-Agriculture, Hunting And Related Service Activities-Computer And Related Activities-Electricity, Gas, Steam And Hot Water Supply-Manufacture Of Food Products And Beverages-Manufacture Of Paper And Paper Products	West Bengal	Kolkata
23	Mr. Chandra Kumar Jain	IBBI/IPA-001/IP-P00214/2017-2018/10414	ckcacs@yahoo.co.in	7	-Manufacture Of Chemicals And Chemical Products-Other Mining And Quarrying-Wholesale Trade And Commission Trade, Except Of Motor Vehicles And Motorcycles	West Bengal	Kolkata
24	Mr. Santosh Choraria	IBBI/IPA-001/IP-P00549/2017-2018/10979	ca.schoraria@gmail.com	8	-Manufacture Of Basic Metals-Manufacture Of Textiles-Publishing, Printing And Reproduction Of Recorded Media-Real Estate Activities-Wholesale Trade And Commission Trade, Except Of Motor Vehicles And Motorcycles	West Bengal	Kolkata
25	Mr. Pratim Bayal	IBBI/IPA-003/IP-N00213/2018-2019/12385	pratimbayal@gmail.com	6	-Construction-Electricity, Gas, Steam And Hot Water Supply-Manufacture Of Basic Metals-Manufacture Of Food Products And Beverages-Manufacture Of Rubber And Plastic Products-Mining Of Coal And Lignite, Extraction Of Peat-Wholesale Trade And Commission Trade, Except Of Motor Vehicles And Motorcycles	West Bengal	Kolkata
26	Mr. Rajendra Kumar Agarwal	IBBI/IPA-001/IP-P00324/2017-18/10594	rkaco93@yahoo.co.in	7	-Agriculture, Hunting And Related Service Activities-Construction-Manufacture Of Wearing Apparel, Dressing And Dyeing Of Fur-Other Business Activities-Wholesale Trade And Commission Trade, Except Of Motor Vehicles And Motorcycles	West Bengal	Kolkata
27	Mr. Santanu Brahma	IBBI/IPA-001/IP-P-01482/2018 - 2019/12251	ip.santanubrahma@gmail.com	5	-Agriculture, Hunting And Related Service Activities-Manufacture Of Basic Metals-Manufacture Of Chemicals And Chemical Products-Manufacture Of Electrical Machinery And Apparatus N.E.C.-Manufacture Of Food Products And Beverages-Other Mining And Quarrying	West Bengal	Kolkata

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S.No	Name of Insolvency Professional (IP)	Registration Number of IP	Registered E-mail ID of IP	Total Number of Completed Assignments	Sectoral Experience	State	Zone
28	Mr. Abhijeet Jain	IBBI/IPA-002/IP-N00173/2017-18/10445	ajasso@rediffmail.com	6	-Manufacture Of Rubber And Plastic Products-Mining Of Metal Ores-Other Business Activities-Retail Trade, Except Of Motor Vehicles And Motorcycles, Repair Of Personal And Household Goods-Wholesale Trade And Commission Trade, Except Of Motor Vehicles And Motorcycles	West Bengal	Kolkata
29	Mr. Ashok Kumar Agarwal	IBBI/IPA-002/IP-N00626/2018-2019/11898	ashok.agarwal@singhiipsolutions.com	5	-Construction-Manufacture Of Basic Metals-Manufacture Of Food Products And Beverages-Supporting And Auxilliary Transport Activities, Activities Of Travel Agencies	West Bengal	Kolkata
30	Mr. Anish Agarwal	IBBI/IPA-001/IP-P-01497/2018 - 2019/12256	ip.cispl@gmail.com	4	-Manufacture Of Basic Metals-Retail Trade, Except Of Motor Vehicles And Motorcycles, Repair Of Personal And Household Goods	Jharkhand	Kolkata
31	Mr. Ram Ratan Modi	IBBI/IPA-001/IP-P00051/2017-18/10125	rrmodi@gmail.com	5	-Computer And Related Activities-Construction-Manufacture Of Fabricated Metal Products, Except Machinery And Equipments-Manufacture Of Food Products And Beverages-Manufacture Of Machinery And Equipment N.E.C-Manufacture Of Other Non-Metallic Mineral Products-Other Business Activities-Supporting And Auxilliary Transport Activities, Activities Of Travel Agencies-Wholesale Trade And Commission Trade, Except Of Motor Vehicles And Motorcycles	West Bengal	Kolkata
32	Mr. Rasik Singhanian	IBBI/IPA-001/IP-P00390/2017-18/10708	rasik.singhanian@gmail.com	3	-Manufacture Of Fabricated Metal Products, Except Machinery And Equipments-Manufacture Of Food Products And Beverages-Manufacture Of Furniture, Manufacturing N.E.C-Wholesale Trade And Commission Trade, Except Of Motor Vehicles And Motorcycles	West Bengal	Kolkata
33	Mr. Neeraj Kejriwal	IBBI/IPA-001/IP-P00392/2017-18/10710	nkejriwal.ip@gmail.com	4	-Construction-Manufacture Of Furniture, Manufacturing N.E.C-Real Estate Activities-Wholesale Trade And Commission Trade, Except Of Motor Vehicles And Motorcycles	West Bengal	Kolkata
34	Ms. Uma Kothari	IBBI/IPA-001/IP-P01041/2017-2018/11714	caumakothari@gmail.com	4	-Electricity, Gas, Steam And Hot Water Supply-Other Business Activities-Supporting And Auxilliary Transport Activities, Activities Of Travel Agencies	West Bengal	Kolkata

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S.No	Name of Insolvency Professional (IP)	Registration Number of IP	Registered E-mail ID of IP	Total Number of Completed Assignments	Sectoral Experience	State	Zone
35	Ms. Meena Sureka	IBBI/PA-001/IP-P01422/2018-2019/12163	ipmeenasureka@gmail.com	4	-Manufacture Of Basic Metals-Manufacture Of Chemicals And Chemical Products	West Bengal	Kolkata
36	Ms. Vinita Agrawal	IBBI/PA-001/IP-P00914/2017-2018/11520	sushil.vinita@gmail.com	3	-Manufacture Of Basic Metals-Other Business Activities	Jharkhand	Kolkata
37	Mr. Niraj Kumar Agrawal	IBBI/PA-001/IP-P00949/2017-2018/11569	nka_sa@hotmail.com	3	-Construction-Other Service Activities	West Bengal	Kolkata
38	Mr. Birendra Kumar Tripathi	IBBI/PA-003/IP-N00229/2019-2020/12679	bkt9000@gmail.com	3	-Insurance And Pension Funding, Except Compulsory Social Security-Manufacture Of Wearing Apparel, Dressing And Dyeing Of Fur-Other Business Activities-Other Service Activities-Real Estate Activities	West Bengal	Kolkata
39	Mr. Seikh Abdul Salam	IBBI/PA-003/IP-N00250/2019-2020/12966	salam10695@gmail.com	3	-Construction-Manufacture Of Basic Metals-Manufacture Of Rubber And Plastic Products-Supporting And Auxilliary Transport Activities, Activities Of Travel Agencies	West Bengal	Kolkata
40	Mr. Sushanta Kumar Choudhury	IBBI/PA-003/IP-N00292/2020-2021/13238	sk.choudhury123@gmail.com	3	-Manufacture Of Basic Metals-Other Business Activities-Wholesale Trade And Commission Trade, Except Of Motor Vehicles And Motorcycles	West Bengal	Kolkata
41	Mr. Kanakabha Ray	IBBI/PA-003/IP-N00204/2018-2019/12456	kanak1686@gmail.com	4	-Construction-Supporting And Auxilliary Transport Activities, Activities Of Travel Agencies	West Bengal	Kolkata
42	Mr. Jai Narayan Gupta	IBBI/PA-001/IP-P00371/2017-18/10628	cajainarayangupta@gmail.com	2	-Agriculture, Hunting And Related Service Activities-Real Estate Activities-Sale, Maintenance And Repair Of Motor Vehicles And Motorcycles, Retail Sale Of Automotive Fuel	West Bengal	Kolkata

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA

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43	Mr. Sandip Mitra	IBBI/IPA-001/IP-P00497/2017-18/10885	sasoso@gmail.com	3	-Agriculture, Hunting And Related Service Activities-Manufacture Of Textiles-Wholesale Trade And Commission Trade, Except Of Motor Vehicles And Motorcycles	West Bengal	Kolkata
44	Ms. Jayshree Bhandari	IBBI/IPA-001/IP-P01174/2018-19/11838	ip.bhandarijayshree@gmail.com	3	-Manufacture Of Basic Metals-Other Business Activities	West Bengal	Kolkata
45	Mr. Sabir Kanti Mazumder	IBBI/IPA-001/IP-P01161/2018-2019/11903	sabirk01@gmail.com	2	-Real Estate Activities	West Bengal	Kolkata
46	Mr. Satish Patodia	IBBI/IPA-001/IP-P-01279/2018 - 2019/12227	spaindia@yahoo.com	2	Not Available	West Bengal	Kolkata
47	Ms. Rashmi Agarwalla	IBBI/IPA-001/IP-P-01461/2018 - 2019/12281	rashmivika10@yahoo.co.in	3	-Manufacture Of Paper And Paper Products-Other Business Activities-Wholesale Trade And Commission Trade, Except Of Motor Vehicles And Motorcycles	West Bengal	Kolkata
48	Mr. Sagar Jain	IBBI/IPA-001/IP-P02074/2020-2021/13209	ip.sagarjain@jainsaraogi.com	2	-Other Business Activities	West Bengal	Kolkata
49	Mr. Nirmal Kumar Agarwal	IBBI/IPA-001/IP-P02112/2020-2021/13380	nirmalagarwal123@rediffmail.com	2	-Construction	West Bengal	Kolkata
50	Mr. Sunil Mohan Acharya	IBBI/IPA-003/IP-N000174/2018-2019/12120	sunilmohanacharya58@gmail.com	2	-Manufacture Of Basic Metals-Manufacture Of Food Products And Beverages	West Bengal	Kolkata

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA

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51	Mr. Bishwanath Choudhary	IBBI/IPA-002/IP-N00597/2018-2019/12042	choudhary_bishwanath@rediffmail.com	1	-Manufacture Of Machinery And Equipment N.E.C	West Bengal	Kolkata
52	Mr. Neeraj Kumar Sureka	IBBI/IPA-001/IP-P01539/2019-2020/12517	ipneerajsureka@gmail.com	1	-Manufacture Of Wood And Of Products Of Wood And Cork, Except Furniture, Manufacture Of Articles Of Straw And Plating Materials-Wholesale Trade And Commission Trade, Except Of Motor Vehicles And Motorcycles	West Bengal	Kolkata
53	Mr. Sumit Kumar Jain	IBBI/IPA-001/IP-P01725/2019-2020/12683	ipsumitjain@gmail.com	1	-Health And Social Work	West Bengal	Kolkata
54	Mr. Ashish Goyal	IBBI/IPA-001/IP-P02119/2020-2021/13268	ashish.goyal@outlook.in	1	-Real Estate Activities	West Bengal	Kolkata
55	Mr. Anal Basu	IBBI/IPA-001/IP-P02436/2021-2022/13742	basu_anal@rediffmail.com	1	-Other Business Activities	West Bengal	Kolkata
56	Ms. Manisha Biyani	IBBI/IPA-001/IP-P02414/2021-2022/13773	BIYANIMANISHA7@GMAIL.COM	1	Not Available	Jharkhand	Kolkata
57	Mr. Pratap Mukherjee	IBBI/IPA-001/IP-P02515/2021-2022/13851	pratapmukherjee62@gmail.com	1	-Agriculture, Hunting And Related Service Activities-Manufacture Of Basic Metals-Tanning And Dressing Of Leather, Manufacture Of Luggage, Handbags Saddlery, Harness And Footwear	West Bengal	Kolkata
58	Ms. Priyanka Ajitsaria	IBBI/IPA-001/IP-P02360/2021-2022/13858	ppandco@gmail.com	1	-Other Business Activities	West Bengal	Kolkata

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA

PANEL FOR JANUARY 1, 2023 TO JUNE 30, 2023 - For Kolkata Zone

Panel of IPs for appointment as,

- Interim Resolution Professional (IRP) in a Corporate Insolvency Resolution Process (CIRP) under section 16(4),
 - Liquidator in a liquidation process under section 34(6),
 - Resolution Professional (RP) in an individual insolvency resolution process under section 97(4) or 98(3), and
 - Bankruptcy Trustee (BT) under section 125(4), 146(3) or 147(3)
- of the Insolvency and Bankruptcy Code, 2016, by Adjudicating Authority.

Areas Covered (The IPs having registered office in these areas shall be eligible for appointment by benches of NCLT and DRT located in these areas) - State of Bihar, State of Jharkhand, State of West Bengal, Union Territory of Andaman and Nicobar Islands

This panel is prepared in accordance with "Insolvency Professionals to act as Interim Resolution Professionals, Liquidators, Resolution Professionals and Bankruptcy Trustees (Recommendation) (Second Guidelines, 2022"

S.No	Name of Insolvency Professional (IP)	Registration Number of IP	Registered E-mail ID of IP	Total Number of Completed Assignments	Sectoral Experience	State	Zone
59	Mr. Vasudeo Agarwal	IBBI/IPA-001/IP-P00186/2017-18/10365	vdainfo@gmail.com	0	None	West Bengal	Kolkata
60	Mr. Sushil Agrawal	IBBI/IPA-001/IP-P00965/2017-2018/11586	sushil.vinita@rediffmail.com	0	None	Jharkhand	Kolkata
61	Mr. S. V. Ramani	IBBI/IPA-002/IP-N00530/2017-2018/11692	ramanisv56@gmail.com	0	None	West Bengal	Kolkata
62	Mr. Pankaj Kumar Kedia	IBBI/IPA-001/IP-P01037/2017-2018/11710	pkkedia2@rediffmail.com	0	None	West Bengal	Kolkata
63	Mr. Ashish Giria	IBBI/IPA-001/IP-P01193/2018-2019/11918	ashishgiria@gmail.com	0	None	West Bengal	Kolkata
64	Mr. Tarun Kumar Ray	IBBI/IPA-001/IP-P-01411/2018 - 2019/12228	tarun.ray123@yahoo.com	0	None	West Bengal	Kolkata
65	Mr. Suresh Kumar Saraf	IBBI/IPA-001/IP-P-01429/2018 - 2019/12237	sureshsaraf8@gmail.com	0	None	West Bengal	Kolkata
66	Mr. Sanjeev Oza	IBBI/IPA-001/IP-P01623/2019-2020/12502	sanjeevkoza@gmail.com	0	None	West Bengal	Kolkata

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA

PANEL FOR JANUARY 1, 2023 TO JUNE 30, 2023 - For Kolkata Zone

Panel of IPs for appointment as,

- Interim Resolution Professional (IRP) in a Corporate Insolvency Resolution Process (CIRP) under section 16(4),
 - Liquidator in a liquidation process under section 34(6),
 - Resolution Professional (RP) in an individual insolvency resolution process under section 97(4) or 98(3), and
 - Bankruptcy Trustee (BT) under section 125(4), 146(3) or 147(3)
- of the Insolvency and Bankruptcy Code, 2016, by Adjudicating Authority.

Areas Covered (The IPs having registered office in these areas shall be eligible for appointment by benches of NCLT and DRT located in these areas) - State of Bihar, State of Jharkhand, State of West Bengal, Union Territory of Andaman and Nicobar Islands

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S.No	Name of Insolvency Professional (IP)	Registration Number of IP	Registered E-mail ID of IP	Total Number of Completed Assignments	Sectoral Experience	State	Zone
67	Mr. Siddhartha Mukhopadhyay	IBBI/IPA-003/IP-N00222/2019-2020/12638	saptarshi2307@gmail.com	0	None	West Bengal	Kolkata
68	Ms. Sneha Maheswari	IBBI/IPA-001/IP-P01751/2019-2020/12691	sneh.maheswari@gmail.com	0	None	West Bengal	Kolkata
69	Mr. Vinay Goenka	IBBI/IPA-001/IP-P01770/2019-2020/12709	taxhouseranchi@gmail.com	0	None	Jharkhand	Kolkata
70	Mr. Sanjay Khandelwal	IBBI/IPA-001/IP-P01714/2019-2020/12754	sanjay.pfs@gmail.com	0	None	West Bengal	Kolkata
71	Mr. Debdas Chakraborty	IBBI/IPA-001/IP-P01794/2019-2020/12758	ipddc2019@rediffmail.com	0	None	West Bengal	Kolkata
72	Mr. Sanjay Kumar Poddar	IBBI/IPA-001/IP-P01802/2019-2020/12759	Poddar.sanjay@gmail.com	0	None	West Bengal	Kolkata
73	Mr. Uttam Kumar Agarwal	IBBI/IPA-001/IP-P02075/2020-2021/13226	uttamagarwal_ca@yahoo.co.in	0	None	West Bengal	Kolkata
74	Mr. Amalesh Roychoudhury	IBBI/IPA-001/IP-P02102/2020-2021/13262	amalesh.roychoudhury@gmail.com	0	None	West Bengal	Kolkata

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA

PANEL FOR JANUARY 1, 2023 TO JUNE 30, 2023 - For Kolkata Zone

Panel of IPs for appointment as,

- Interim Resolution Professional (IRP) in a Corporate Insolvency Resolution Process (CIRP) under section 16(4),
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Areas Covered (The IPs having registered office in these areas shall be eligible for appointment by benches of NCLT and DRT located in these areas) - State of Bihar, State of Jharkhand, State of West Bengal, Union Territory of Andaman and Nicobar Islands

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S.No	Name of Insolvency Professional (IP)	Registration Number of IP	Registered E-mail ID of IP	Total Number of Completed Assignments	Sectoral Experience	State	Zone
75	Mr. Dr Nand Kishore Singh	IBBI/IPA-001/IP-P02248/2021-2022/13600	drnandk.cbi10@gmail.com	0	None	Bihar	Kolkata
76	Mr. K R Sriram	IBBI/IPA-002/IP-N01115/2021-2022/13702	emailus@krsriram.com	0	None	West Bengal	Kolkata
77	Mr. Prabhat Kumar	IBBI/IPA-001/IP-P02422/2021-2022/13726	paipentity@gmail.com	0	None	Jharkhand	Kolkata
78	Ms. Rachana Agarwal	IBBI/IPA-001/IP-P02442/2021-2022/13732	08RKASSOCIATES@GMAIL.COM	0	None	West Bengal	Kolkata
79	Mr. Subrata Ghosh	IBBI/IPA-003/IP-N00373/2021-2022/13799	subhomusic@gmail.com	0	None	West Bengal	Kolkata
80	Mr. Swapnil Jain	IBBI/IPA-001/IP-P02498/2021-2022/13872	swapniljain88@gmail.com	0	None	West Bengal	Kolkata
81	Mr. Hari Ram Agarwal	IBBI/IPA-001/IP-P-02420/2021-2022/13907	gk.sons@hotmail.com	0	None	West Bengal	Kolkata
82	Ms. Neha Banka	IBBI/IPA-001/IP-P02551/2021-2022/13946	nkhowala@gmail.com	0	None	Bihar	Kolkata

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA

PANEL FOR JANUARY 1, 2023 TO JUNE 30, 2023 - For Kolkata Zone

Panel of IPs for appointment as,

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 - Bankruptcy Trustee (BT) under section 125(4), 146(3) or 147(3)
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Areas Covered (The IPs having registered office in these areas shall be eligible for appointment by benches of NCLT and DRT located in these areas) - State of Bihar, State of Jharkhand, State of West Bengal, Union Territory of Andaman and Nicobar Islands

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S.No	Name of Insolvency Professional (IP)	Registration Number of IP	Registered E-mail ID of IP	Total Number of Completed Assignments	Sectoral Experience	State	Zone
83	Ms. Charupreeti Jain	IBBI/IPA-001/IP-P02614/2022-2023/14128	charupreeti.jain@gmail.com	0	None	West Bengal	Kolkata
84	Mr. Tulsi Ram Tibrewala	IBBI/IPA-001/IP-P02222/2022-2023/14137	taxcoach1@hotmail.com	0	None	West Bengal	Kolkata
85	Mr. Mohammad Lutful Kabir	IBBI/IPA-002/IP-N01222/2022-2023/14138	mlkabir.ip@gmail.com	0	None	West Bengal	Kolkata
86	Mr. Rajnandan Kumar	IBBI/IPA-001/IP-P02721/2022-2023/14161	rnk_sa2004@yahoo.co.in	0	None	West Bengal	Kolkata
87	Mr. Goutam Mukherjee	IBBI/IPA-001/IP-P02696/2022-2023/14170	gm.resolution@yahoo.com	0	None	West Bengal	Kolkata
88	Mr. Rakesh Prasad	IBBI/IPA-002/IP-N01242/2022-2023/14235	rakeshpd1503@gmail.com	0	None	Bihar	Kolkata

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA

PANEL FOR JANUARY 1, 2023 TO JUNE 30, 2023 - For Mumbai Zone

Panel of IPs for appointment as,

- Interim Resolution Professional (IRP) in a Corporate Insolvency Resolution Process (CIRP) under section 16(4),
 - Liquidator in a liquidation process under section 34(6),
 - Resolution Professional (RP) in an individual insolvency resolution process under section 97(4) or 98(3), and
 - Bankruptcy Trustee (BT) under section 125(4), 146(3) or 147(3)
- of the Insolvency and Bankruptcy Code, 2016, by Adjudicating Authority.

Areas Covered (The IPs having registered office in these areas shall be eligible for appointment by benches of NCLT and DRT located in these areas) - State of Goa and State of Maharashtra

This panel is prepared in accordance with "Insolvency Professionals to act as Interim Resolution Professionals, Liquidators, Resolution Professionals and Bankruptcy Trustees (Recommendation) (Second Guidelines, 2022"

S.No	Name of Insolvency Professional (IP)	Registration Number of IP	Registered E-mail ID of IP	Total Number of Completed Assignments	Sectoral Experience	State	Zone
1	Mr. Ravi Prakash Ganti	IBBI/IPA-002/IP-N00102/2017-18/10245	gantirp@gmail.com	29	-Construction-Hotels And Restaurants-Manufacture Of Food Products And Beverages-Recreational, Cultural And Sporting Activities	Maharashtra	Mumbai
2	Mr. Avil Jerome Menezes	IBBI/IPA-001/IP-P00017/2016-2017/10041	avil@caavil.com	25	-Extra Territorial Organizations And Bodies-Manufacture Of Basic Metals-Manufacture Of Chemicals And Chemical Products-Manufacture Of Fabricated Metal Products, Except Machinery And Equipments-Manufacture Of Machinery And Equipment N.E.C-Manufacture Of Office, Accounting And Computing Machinery-Manufacture Of Other Transport Equipment-Manufacture Of Radio, Television And Communication Equipment And Apparatus-Manufacture Of Rubber And Plastic Products-Publishing, Printing And Reproduction Of Recorded Media-Wholesale Trade And Commission Trade, Except Of Motor Vehicles And Motorcycles	Maharashtra	Mumbai
3	Mr. Vijay Pitambar Lulla	IBBI/IPA-001/IP-P00323/2017-18/10593	vijayplulla@rediffmail.com	19	Activities Auxiliary To Financial Intermediation-Computer And Related Activities-Construction-Extra Territorial Organizations And Bodies-Hotels And Restaurants-Manufacture Of Basic Metals-Manufacture Of Machinery And Equipment N.E.C-Manufacture Of Other Non-Metallic Mineral Products-Manufacture Of Rubber And Plastic Products-Manufacture Of Textiles-Manufacture Of Wearing Apparel, Dressing And Dyeing Of Fur-Other Business Activities-Real Estate Activities-Retail Trade, Except Of Motor Vehicles And Motorcycles, Repair Of Personal And Household Goods-Wholesale Trade And Commission Trade, Except Of Motor Vehicles And Motorcycles	Maharashtra	Mumbai
4	Mr. Ram Ratan Kanoongo	IBBI/IPA-001/IP-P00070/2017-18/10156	rrkanoongo@gmail.com	19	-Computer And Related Activities-Construction-Manufacture Of Basic Metals-Manufacture Of Fabricated Metal Products, Except Machinery And Equipments-Manufacture Of Furniture, Manufacturing N.E.C-Manufacture Of Paper And Paper Products-Manufacture Of Textiles-Manufacture Of Wearing Apparel, Dressing And Dyeing Of Fur-Other Business Activities-Wholesale Trade And Commission Trade, Except Of Motor Vehicles And Motorcycles	Maharashtra	Mumbai
5	Mr. Milind Kasodekar	IBBI/IPA-002/IP-N00116/2017-18/10285	milind.kasodekar@kmdscs.com	17	-Computer And Related Activities-Construction-Hotels And Restaurants-Manufacture Of Basic Metals-Manufacture Of Fabricated Metal Products, Except Machinery And Equipments-Manufacture Of Machinery And Equipment N.E.C-Other Business Activities-Real Estate Activities	Maharashtra	Mumbai

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA

PANEL FOR JANUARY 1, 2023 TO JUNE 30, 2023 - For Mumbai Zone

Panel of IPs for appointment as,

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S.No	Name of Insolvency Professional (IP)	Registration Number of IP	Registered E-mail ID of IP	Total Number of Completed Assignments	Sectoral Experience	State	Zone
6	Ms. Anagha Anasingaraju	IBBI/IPA-002/IP-N00247/2017-18/10732	rp.anagha@kanjcs.com	16	-Computer And Related Activities-Financial Intermediation, Except Insurance And Pension Funding-Health And Social Work-Manufacture Of Electrical Machinery And Apparatus N.E.C.-Manufacture Of Fabricated Metal Products, Except Machinery And Equipments-Manufacture Of Machinery And Equipment N.E.C-Other Business Activities-Sale, Maintenance And Repair Of Motor Vehicles And Motorcycles, Retail Sale Of Automotive Fuel-Wholesale Trade And Commission Trade, Except Of Motor Vehicles And Motorcycles	Maharashtra	Mumbai
7	Mr. Mahesh Sureka	IBBI/IPA-001/IP-P00413/2017-2018/10736	mahesh@mrsureka.com	16	-Agriculture, Hunting And Related Service Activities-Computer And Related Activities-Extra Territorial Organizations And Bodies-Hotels And Restaurants-Manufacture Of Basic Metals-Manufacture Of Food Products And Beverages-Manufacture Of Furniture, Manufacturing N.E.C-Manufacture Of Medical, Precision And Optical Instruments, Watches And Clocks-Manufacture Of Textiles-Real Estate Activities-Recreational, Cultural And Sporting Activities-Sale, Maintenance And Repair Of Motor Vehicles And Motorcycles, Retail Sale Of Automotive Fuel-Supporting And Auxilliary Transport Activities, Activities Of Travel Agencies	Maharashtra	Mumbai
8	Mr. Rakesh Chaturvedi	IBBI/IPA-001/IP-P00242/2017-18/10471	ip@pareshrakesh.in	19	Activities Auxiliary To Financial Intermediation-Computer And Related Activities-Manufacture Of Basic Metals-Manufacture Of Chemicals And Chemical Products-Manufacture Of Fabricated Metal Products, Except Machinery And Equipments-Manufacture Of Office, Accounting And Computing Machinery-Other Business Activities-Other Mining And Quarrying-Post And Telecommunications-Wholesale Trade And Commission Trade, Except Of Motor Vehicles And Motorcycles	Maharashtra	Mumbai
9	Mr. Anuj Bajpai	IBBI/IPA-001/IP-P00311/2017-18/10575	anuj19603@yahoo.co.in	12	-Construction-Extra Territorial Organizations And Bodies-Hotels And Restaurants-Manufacture Of Basic Metals-Manufacture Of Fabricated Metal Products, Except Machinery And Equipments-Manufacture Of Food Products And Beverages-Manufacture Of Machinery And Equipment N.E.C-Manufacture Of Textiles-Manufacture Of Wearing Apparel, Dressing And Dyeing Of Fur-Mining Of Metal Ores-Other Business Activities-Real Estate Activities-Wholesale Trade And Commission Trade, Except Of Motor Vehicles And Motorcycles	Maharashtra	Mumbai
10	Mr. Ravindra Chaturvedi	IBBI/IPA-001/IP-P00792/2017-2018/11359	ravinchaturvedi@hotmail.com	13	-Computer And Related Activities-Manufacture Of Basic Metals-Manufacture Of Food Products And Beverages-Manufacture Of Other Non-Metallic Mineral Products-Other Business Activities-Wholesale Trade And Commission Trade, Except Of Motor Vehicles And Motorcycles	Maharashtra	Mumbai

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA

PANEL FOR JANUARY 1, 2023 TO JUNE 30, 2023 - **For Mumbai Zone**

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S.No	Name of Insolvency Professional (IP)	Registration Number of IP	Registered E-mail ID of IP	Total Number of Completed Assignments	Sectoral Experience	State	Zone
11	Mr. Kairav Anil Trivedi	IBBI/IPA-002/IP-N00728/2018-2019/12332	kairavtrivedi2002@yahoo.co.in	13	-Construction-Hotels And Restaurants-Manufacture Of Furniture, Manufacturing N.E.C-Manufacture Of Medical, Precision And Optical Instruments, Watches And Clocks-Other Business Activities	Maharashtra	Mumbai
12	Mr. Rajesh Jhunjunwala	IBBI/IPA-001/IP-P00647/2017-2018/11102	jhunjunwala.rajesh@gmail.com	11	-Health And Social Work-Manufacture Of Basic Metals-Manufacture Of Chemicals And Chemical Products-Manufacture Of Textiles-Other Business Activities-Real Estate Activities	Maharashtra	Mumbai
13	Mr. Uday Shreeram Sakrikar	IBBI/IPA-001/IP-P01230/2018-2019/11927	ipudaysakrikar@gmail.com	13	-Computer And Related Activities-Manufacture Of Basic Metals-Manufacture Of Food Products And Beverages-Manufacture Of Machinery And Equipment N.E.C-Other Business Activities-Wholesale Trade And Commission Trade, Except Of Motor Vehicles And Motorcycles	Maharashtra	Mumbai
14	Mr. Prashant Jain	IBBI/IPA-001/IP-P01368/2018-2019/12131	ipprashantjain@gmail.com	12	-Construction-Extra Territorial Organizations And Bodies-Manufacture Of Electrical Machinery And Apparatus N.E.C.-Manufacture Of Machinery And Equipment N.E.C-Manufacture Of Other Non-Metallic Mineral Products-Manufacture Of Wearing Apparel, Dressing And Dyeing Of Fur-Other Business Activities	Maharashtra	Mumbai
15	Mr. Shailesh Bhalchandran Desai	IBBI/IPA-001/IP-P00183/2017-18/10362	ip10362.desai@gmail.com	11	-Agriculture, Hunting And Related Service Activities-Construction-Health And Social Work-Hotels And Restaurants-Manufacture Of Fabricated Metal Products, Except Machinery And Equipments-Manufacture Of Furniture, Manufacturing N.E.C-Manufacture Of Rubber And Plastic Products-Other Business Activities-Supporting And Auxilliary Transport Activities, Activities Of Travel Agencies	Maharashtra	Mumbai
16	Mr. Anil Seetaram Vaidya	IBBI/IPA-002/IP-N00067/2017-18/10145	anilvaidya38@gmail.com	12	-Electricity, Gas, Steam And Hot Water Supply-Manufacture Of Basic Metals-Manufacture Of Fabricated Metal Products, Except Machinery And Equipments-Manufacture Of Food Products And Beverages-Manufacture Of Furniture, Manufacturing N.E.C-Manufacture Of Rubber And Plastic Products-Other Business Activities-Wholesale Trade And Commission Trade, Except Of Motor Vehicles And Motorcycles	Maharashtra	Mumbai
17	Mr. Anshul Gupta	IBBI/IPA-002/IP-N00310/2017-2018/10899	contactanshulgupta@gmail.com	10	-Manufacture Of Basic Metals-Manufacture Of Other Non-Metallic Mineral Products-Manufacture Of Textiles-Other Business Activities-Wholesale Trade And Commission Trade, Except Of Motor Vehicles And Motorcycles	Maharashtra	Mumbai

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA

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S.No	Name of Insolvency Professional (IP)	Registration Number of IP	Registered E-mail ID of IP	Total Number of Completed Assignments	Sectoral Experience	State	Zone
18	Mr. S. Gopalakrishnan	IBBI/IPA-002/IP-N00151/2017-18/10398	gopi63.ip@gmail.com	10	-Construction-Hotels And Restaurants-Manufacture Of Basic Metals-Manufacture Of Other Transport Equipment-Manufacture Of Textiles-Other Business Activities-Retail Trade, Except Of Motor Vehicles And Motorcycles, Repair Of Personal And Household Goods	Maharashtra	Mumbai
19	Mr. Devang Sampat	IBBI/IPA-001/IP-P00224/2017-18/10423	dpsampat@sampatassociates.in	9	-Computer And Related Activities-Extra Territorial Organizations And Bodies-Manufacture Of Basic Metals-Manufacture Of Food Products And Beverages-Manufacture Of Machinery And Equipment N.E.C-Other Business Activities-Real Estate Activities	Maharashtra	Mumbai
20	Mr. Fanendra Harakchand Munot	IBBI/IPA-001/IP-P00515/2017-2018/10916	fhmunot@gmail.com	10	-Computer And Related Activities-Construction-Manufacture Of Basic Metals-Manufacture Of Electrical Machinery And Apparatus N.E.C.-Manufacture Of Food Products And Beverages-Manufacture Of Machinery And Equipment N.E.C-Manufacture Of Other Non-Metallic Mineral Products-Mining Of Metal Ores-Other Business Activities-Real Estate Activities-Recreational, Cultural And Sporting Activities	Maharashtra	Mumbai
21	Mr. Abhay Narayan Manudhane	IBBI/IPA-001/IP-P00054/2017-18/10128	anmanudhane@rediffmail.com	8	-Construction-Manufacture Of Food Products And Beverages-Manufacture Of Textiles-Real Estate Activities-Wholesale Trade And Commission Trade, Except Of Motor Vehicles And Motorcycles	Maharashtra	Mumbai
22	Mr. Bharat Ramakant Upadhyay	IBBI/IPA-002/IP-N00120/2017-2018/10289	brupadhyay@hotmail.com	13	-Health And Social Work-Manufacture Of Basic Metals-Manufacture Of Chemicals And Chemical Products-Other Business Activities-Supporting And Auxilliary Transport Activities, Activities Of Travel Agencies-Wholesale Trade And Commission Trade, Except Of Motor Vehicles And Motorcycles	Maharashtra	Mumbai
23	Mr. Vasudev Ganesh Nayak Udupi	IBBI/IPA-001/IP-P00019/2016-17/10043	uvnayak2004@yahoo.co.in	9	-Construction-Manufacture Of Chemicals And Chemical Products-Manufacture Of Food Products And Beverages-Manufacture Of Furniture, Manufacturing N.E.C-Other Business Activities	Maharashtra	Mumbai
24	Mr. Dhanshyam Kantilal Patel	IBBI/IPA-001/IP-P01373/2018-2019/12155	dpatel@ckpatel.com	9	-Construction-Health And Social Work-Manufacture Of Chemicals And Chemical Products-Other Business Activities	Maharashtra	Mumbai

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA

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 - Resolution Professional (RP) in an individual insolvency resolution process under section 97(4) or 98(3), and
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S.No	Name of Insolvency Professional (IP)	Registration Number of IP	Registered E-mail ID of IP	Total Number of Completed Assignments	Sectoral Experience	State	Zone
25	Ms. Prajakta Avil Menezes	IBBI/IPA-001/IP-P01349/2018-2019/12016	prajakta@prmlegal.in	7	-Electricity, Gas, Steam And Hot Water Supply-Manufacture Of Basic Metals-Manufacture Of Chemicals And Chemical Products-Other Business Activities-Publishing, Printing And Reproduction Of Recorded Media-Real Estate Activities	Maharashtra	Mumbai
26	Mr. Hajari Lal Saini	IBBI/IPA-001/IP-P01553/2019-2020/12494	cahlsaini@rediffmail.com	8	-Agriculture, Hunting And Related Service Activities-Other Business Activities-Sale, Maintenance And Repair Of Motor Vehicles And Motorcycles, Retail Sale Of Automotive Fuel-Wholesale Trade And Commission Trade, Except Of Motor Vehicles And Motorcycles	Maharashtra	Mumbai
27	Mr. Mahesh Kumar Gupta	IBBI/IPA-001/IP-P00478/2017-18/10866	camkg59@gmail.com	7	-Extra Territorial Organizations And Bodies-Hotels And Restaurants-Manufacture Of Textiles-Real Estate Activities-Sale, Maintenance And Repair Of Motor Vehicles And Motorcycles, Retail Sale Of Automotive Fuel	Maharashtra	Mumbai
28	Mr. Raman Devarajan	IBBI/IPA-002/IP-N00323/2017-2018/10928	devarajan.raman@gmail.com	7	-Construction-Electricity, Gas, Steam And Hot Water Supply-Financial Intermediation, Except Insurance And Pension Funding-Manufacture Of Fabricated Metal Products, Except Machinery And Equipments-Wholesale Trade And Commission Trade, Except Of Motor Vehicles And Motorcycles	Maharashtra	Mumbai
29	Mr. Sandeep Jawaharlal Singhal	IBBI/IPA-001/IP-P00519/2017-2018/10920	sandeepjsinghal@hotmail.com	7	-Manufacture Of Textiles-Other Business Activities-Real Estate Activities-Wholesale Trade And Commission Trade, Except Of Motor Vehicles And Motorcycles	Maharashtra	Mumbai
30	Mr. Manish Sukhani	IBBI/IPA-001/IP-P00668/2017-2018/11137	ca.m.sukhani@gmail.com	7	-Construction-Electricity, Gas, Steam And Hot Water Supply-Health And Social Work-Manufacture Of Fabricated Metal Products, Except Machinery And Equipments-Manufacture Of Other Transport Equipment	Maharashtra	Mumbai
31	Ms. Poonam Basak	IBBI/IPA-001/IP-P01234/2018-2019/11957	poonamb.irp@gmail.com	7	-Construction-Manufacture Of Machinery And Equipment N.E.C-Other Business Activities-Real Estate Activities-Retail Trade, Except Of Motor Vehicles And Motorcycles, Repair Of Personal And Household Goods-Wholesale Trade And Commission Trade, Except Of Motor Vehicles And Motorcycles	Maharashtra	Mumbai
32	Mr. Mukesh Verma	IBBI/IPA-001/IP-P01665/2019-2020/12522	ip.mukeshverma@gmail.com	7	-Manufacture Of Electrical Machinery And Apparatus N.E.C.-Other Business Activities-Publishing, Printing And Reproduction Of Recorded Media-Recreational, Cultural And Sporting Activities-Wholesale Trade And Commission Trade, Except Of Motor Vehicles And Motorcycles	Maharashtra	Mumbai

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA

PANEL FOR JANUARY 1, 2023 TO JUNE 30, 2023 - **For Mumbai Zone**

Panel of IPs for appointment as,

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- of the Insolvency and Bankruptcy Code, 2016, by Adjudicating Authority.

Areas Covered (The IPs having registered office in these areas shall be eligible for appointment by benches of NCLT and DRT located in these areas) - **State of Goa and State of Maharashtra**

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S.No	Name of Insolvency Professional (IP)	Registration Number of IP	Registered E-mail ID of IP	Total Number of Completed Assignments	Sectoral Experience	State	Zone
33	Ms. Kanak Jani	IBBI/IPA-001/IP-P01757/2019-2020/12685	kanakj@yahoo.com	6	-Financial Intermediation, Except Insurance And Pension Funding-Manufacture Of Machinery And Equipment N.E.C-Manufacture Of Motor Vehicles, Trailers And Semi-Trailers	Maharashtra	Mumbai
34	Mr. Ritesh R Mahajan	IBBI/IPA-002/IP-N00048/2017-18/10132	riteshmahajancs@gmail.com	7	-Agriculture, Hunting And Related Service Activities-Manufacture Of Food Products And Beverages-Other Business Activities-Wholesale Trade And Commission Trade, Except Of Motor Vehicles And Motorcycles	Maharashtra	Mumbai
35	Mr. Rajesh Kumar Mittal	IBBI/IPA-002/IP-N00083/2017-18/10224	csrajeshmittal@gmail.com	7	-Construction-Manufacture Of Chemicals And Chemical Products-Manufacture Of Electrical Machinery And Apparatus N.E.C.-Manufacture Of Medical, Precision And Optical Instruments, Watches And Clocks-Manufacture Of Paper And Paper Products-Other Business Activities-Sale, Maintenance And Repair Of Motor Vehicles And Motorcycles, Retail Sale Of Automotive Fuel	Maharashtra	Mumbai
36	Mr. Shrikant Madanlal Zawar	IBBI/IPA-001/IP-P00156/2017-18/10325	shrikantzawar1@yahoo.co.in	6	-Construction-Manufacture Of Motor Vehicles, Trailers And Semi-Trailers-Manufacture Of Textiles-Other Business Activities	Maharashtra	Mumbai
37	Mr. Birendra Kumar Agrawal	IBBI/IPA-001/IP-P00564/2017-2018/11040	bk@bhamaconsulting.com	5	Activities Auxiliary To Financial Intermediation-Construction-Manufacture Of Furniture, Manufacturing N.E.C-Other Business Activities	Maharashtra	Mumbai
38	Mr. Umang Subhashchandra Khandelwal	IBBI/IPA-001/IP-P00669/2017-2018/11142	umang.khandelwal@gmail.com	6	-Manufacture Of Food Products And Beverages-Other Business Activities	Maharashtra	Mumbai
39	Mr. Mukesh Khathuria	IBBI/IPA-001/IP-P01216/2018-2019/11925	khathuria@hotmail.com	7	Activities Auxiliary To Financial Intermediation-Manufacture Of Basic Metals-Manufacture Of Furniture, Manufacturing N.E.C-Manufacture Of Textiles-Recreational, Cultural And Sporting Activities-Sale, Maintenance And Repair Of Motor Vehicles And Motorcycles, Retail Sale Of Automotive Fuel-Wholesale Trade And Commission Trade, Except Of Motor Vehicles And Motorcycles	Maharashtra	Mumbai

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA

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S.No	Name of Insolvency Professional (IP)	Registration Number of IP	Registered E-mail ID of IP	Total Number of Completed Assignments	Sectoral Experience	State	Zone
40	Mr. Shashikant Shrahan Dhamne	IBBI/IPA-001/IP-P00237/2017-18/10466	ssdhamne@yahoo.co.in	7	Activities Auxiliary To Financial Intermediation-Computer And Related Activities-Construction-Manufacture Of Chemicals And Chemical Products-Manufacture Of Machinery And Equipment N.E.C-Manufacture Of Motor Vehicles, Trailers And Semi-Trailers-Manufacture Of Textiles-Manufacture Of Wearing Apparel, Dressing And Dyeing Of Fur-Other Business Activities-Publishing, Printing And Reproduction Of Recorded Media-Wholesale Trade And Commission Trade, Except Of Motor Vehicles And Motorcycles	Maharashtra	Mumbai
41	Mr. Rajmal Labhchand Mogra	IBBI/IPA-001/IP-P00511/2017-2018/10912	rmogra@gmail.com	5	-Construction-Manufacture Of Fabricated Metal Products, Except Machinery And Equipments-Manufacture Of Machinery And Equipment N.E.C	Maharashtra	Mumbai
42	Mr. Manoj Kumar Agarwal	IBBI/IPA-001/IP-P00714/2017-2018/11222	ipmanoj.agarwal@gmail.com	5	-Construction-Manufacture Of Rubber And Plastic Products	Maharashtra	Mumbai
43	Ms. Pooja Piyush Kabra	IBBI/IPA-001/IP-P00826/2017-2018/11411	rathipoojar@gmail.com	5	-Other Business Activities-Supporting And Auxilliary Transport Activities, Activities Of Travel Agencies	Maharashtra	Mumbai
44	Mr. Ashish Vyas	IBBI/IPA-001/IP-P01520/2018 - 2019/12267	ashishvyas2006@gmail.com	7	-Agriculture, Hunting And Related Service Activities-Computer And Related Activities-Construction-Fishing, Operation Of Fish Hatcheries And Fish Farms, Service Activities Incidental To Fishing-Manufacture Of Chemicals And Chemical Products-Manufacture Of Fabricated Metal Products, Except Machinery And Equipments-Manufacture Of Machinery And Equipment N.E.C-Manufacture Of Medical, Precision And Optical Instruments, Watches And Clocks-Manufacture Of Radio, Television And Communication Equipment And Apparatus-Supporting And Auxilliary Transport Activities, Activities Of Travel Agencies	Maharashtra	Mumbai
45	Mr. Rajender Kumar Girdhar	IBBI/IPA-003/IP-N00048/2017-18/10396	rkgirdhar1@yahoo.co.in	4	-Construction-Electricity, Gas, Steam And Hot Water Supply-Manufacture Of Fabricated Metal Products, Except Machinery And Equipments-Manufacture Of Furniture, Manufacturing N.E.C-Manufacture Of Machinery And Equipment N.E.C-Manufacture Of Other Non-Metallic Mineral Products-Manufacture Of Rubber And Plastic Products	Maharashtra	Mumbai

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA

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S.No	Name of Insolvency Professional (IP)	Registration Number of IP	Registered E-mail ID of IP	Total Number of Completed Assignments	Sectoral Experience	State	Zone
46	Ms. Sudha Pravin Navandar	IBBI/IPA-001/IP-P00451/2017-2018/10794	sudha@prnco.in	6	Activities Auxiliary To Financial Intermediation-Computer And Related Activities-Construction-Health And Social Work-Other Business Activities-Other Mining And Quarrying-Other Service Activities-Publishing, Printing And Reproduction Of Recorded Media-Real Estate Activities	Maharashtra	Mumbai
47	Mr. Prakash Nath Mishra	IBBI/IPA-003/IP-N000115/2017-2018/11219	Prakash@pmishra.in	5	-Construction-Electricity, Gas, Steam And Hot Water Supply-Recreational, Cultural And Sporting Activities-Wholesale Trade And Commission Trade, Except Of Motor Vehicles And Motorcycles	Maharashtra	Mumbai
48	Mr. Pramod Dattaram Rasam	IBBI/IPA-001/IP-P00722/2017-2018/11259	pdrasam@gmail.com	5	Activities Auxiliary To Financial Intermediation-Manufacture Of Fabricated Metal Products, Except Machinery And Equipments-Manufacture Of Motor Vehicles, Trailers And Semi-Trailers-Other Business Activities-Real Estate Activities	Maharashtra	Mumbai
49	Mr. Deepak Mohanlal Panpaliya	IBBI/IPA-001/IP-P00760/2017-2018/11319	dpanpaliya@gmail.com	3	-Manufacture Of Food Products And Beverages-Manufacture Of Machinery And Equipment N.E.C	Maharashtra	Mumbai
50	Mr. Vivek Murlidhar Dabhade	IBBI/IPA-001/IP-P00306/2017-18/10570	cavivekdabhade@gmail.com	3	-Computer And Related Activities-Manufacture Of Basic Metals-Manufacture Of Food Products And Beverages-Manufacture Of Machinery And Equipment N.E.C-Other Business Activities	Maharashtra	Mumbai
51	Mr. Prakash K. Pandya	IBBI/IPA-002/IP-N00201/2017-18/10587	info@pkpandya.com	4	-Real Estate Activities-Wholesale Trade And Commission Trade, Except Of Motor Vehicles And Motorcycles	Maharashtra	Mumbai
52	Mr. Arihant Nenawati	IBBI/IPA-001/IP-P00456/2017-18/10799	arihantn@gmail.com	3	-Extra Territorial Organizations And Bodies-Manufacture Of Rubber And Plastic Products-Other Business Activities-Wholesale Trade And Commission Trade, Except Of Motor Vehicles And Motorcycles	Maharashtra	Mumbai
53	Mr. Modilal Dhanraj Pamecha	IBBI/IPA-001/IP-P01231/2018-2019/12127	camodilalpamecha@gmail.com	4	-Air Transport-Construction-Manufacture Of Chemicals And Chemical Products-Other Business Activities	Maharashtra	Mumbai

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA

PANEL FOR JANUARY 1, 2023 TO JUNE 30, 2023 - **For Mumbai Zone**

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S.No	Name of Insolvency Professional (IP)	Registration Number of IP	Registered E-mail ID of IP	Total Number of Completed Assignments	Sectoral Experience	State	Zone
54	Mr. Amit Gupta	IBBI/IPA-001/IP-P00016/2016-2017/10040	caamith.gupta@gmail.com	3	-Computer And Related Activities-Electricity, Gas, Steam And Hot Water Supply-Manufacture Of Basic Metals-Manufacture Of Electrical Machinery And Apparatus N.E.C.-Manufacture Of Furniture, Manufacturing N.E.C-Manufacture Of Wearing Apparel, Dressing And Dyeing Of Fur-Other Business Activities-Publishing, Printing And Reproduction Of Recorded Media	Maharashtra	Mumbai
55	Mr. Ajay Vijaykumar Agrawal	IBBI/IPA-001/IP-P00046/2017-18/10120	ajayamarca@yahoo.com	4	-Construction-Manufacture Of Wearing Apparel, Dressing And Dyeing Of Fur-Publishing, Printing And Reproduction Of Recorded Media-Recreational, Cultural And Sporting Activities	Maharashtra	Mumbai
56	Mr. Amar Vijaykumar Agrawal	IBBI/IPA-001/IP-P00086/2017-18/10182	ankurmadhurca@gmail.com	3	-Manufacture Of Basic Metals	Maharashtra	Mumbai
57	Mr. Harshul Anilkant Shah	IBBI/IPA-002/IP-N00131/2017-18/10347	harshul1979@gmail.com	3	-Other Business Activities	Maharashtra	Mumbai
58	Mr. Rajan Rawat	IBBI/IPA-002/IP-N00743/2018-2019/12262	rajanrawat61@rediffmail.com	3	-Manufacture Of Basic Metals-Other Business Activities	Maharashtra	Mumbai
59	Mr. Indrajit Mukherjee	IBBI/IPA-001/IP-P01533/2018-2019/12450	indrajitmukherjee15@yahoo.com	4	-Extra Territorial Organizations And Bodies-Manufacture Of Chemicals And Chemical Products-Manufacture Of Food Products And Beverages-Manufacture Of Motor Vehicles, Trailers And Semi-Trailers-Manufacture Of Rubber And Plastic Products-Post And Telecommunications	Maharashtra	Mumbai

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA

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S.No	Name of Insolvency Professional (IP)	Registration Number of IP	Registered E-mail ID of IP	Total Number of Completed Assignments	Sectoral Experience	State	Zone
60	Mr. Prakash Dattatraya Naringrekar	IBBI/IPA-002/IP-N00270/2017-18/10783	prakash03041956@gmail.com	2	-Agriculture, Hunting And Related Service Activities-Manufacture Of Basic Metals-Manufacture Of Chemicals And Chemical Products-Manufacture Of Fabricated Metal Products, Except Machinery And Equipments-Manufacture Of Machinery And Equipment N.E.C-Manufacture Of Rubber And Plastic Products-Mining Of Metal Ores-Retail Trade, Except Of Motor Vehicles And Motorcycles, Repair Of Personal And Household Goods-Sale, Maintenance And Repair Of Motor Vehicles And Motorcycles, Retail Sale Of Automotive Fuel-Tanning And Dressing Of Leather, Manufacture Of Luggage, Handbags Saddlery, Harness And Footwear-Wholesale Trade And Commission Trade, Except Of Motor Vehicles And Motorcycles	Maharashtra	Mumbai
61	Mr. Raj Kumar Dad	IBBI/IPA-001/IP-P00537/2017-2018/10962	rajkdad@gmail.com	3	-Construction-Manufacture Of Basic Metals-Manufacture Of Chemicals And Chemical Products-Manufacture Of Food Products And Beverages-Manufacture Of Paper And Paper Products-Mining Of Metal Ores	Maharashtra	Mumbai
62	Mr. Jitender Kothari	IBBI/IPA-001/IP-P00540/2017-2018/10965	jitenderkothari@rediffmail.com	3	-Agriculture, Hunting And Related Service Activities-Construction-Health And Social Work	Maharashtra	Mumbai
63	Mr. Srigini Rajat Naidu	IBBI/IPA-003/IP-N000137/2017-2018/11513	rajat_naidu@yahoo.com	2	-Construction-Manufacture Of Food Products And Beverages-Mining Of Metal Ores	Maharashtra	Mumbai
64	Mr. Rajesh Shah	IBBI/IPA-002/IP-N00592/2018-19/11881	rsshah27@hotmail.com	3	-Manufacture Of Furniture, Manufacturing N.E.C-Manufacture Of Machinery And Equipment N.E.C-Manufacture Of Office, Accounting And Computing Machinery-Research And Development	Maharashtra	Mumbai
65	Mr. Rajendra Ramnarain Agrawal	IBBI/IPA-001/IP-P01209/2018-2019/11923	rajendra.agrawal29@gmail.com	2	-Manufacture Of Fabricated Metal Products, Except Machinery And Equipments	Maharashtra	Mumbai

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA

PANEL FOR JANUARY 1, 2023 TO JUNE 30, 2023 - For Mumbai Zone

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S.No	Name of Insolvency Professional (IP)	Registration Number of IP	Registered E-mail ID of IP	Total Number of Completed Assignments	Sectoral Experience	State	Zone
66	Ms. Megha Agrawal	IBBI/IPA-001/IP-P-01456/2018 - 2019/12272	ip.meghaagrwal@gmail.com	3	-Manufacture Of Fabricated Metal Products, Except Machinery And Equipments-Manufacture Of Rubber And Plastic Products-Manufacture Of Textiles-Other Business Activities	Maharashtra	Mumbai
67	Mr. Harish Kant Kaushik	IBBI/IPA-001/IP-P01469/2018-2019/12340	harishkant2007@gmail.com	3	-Construction-Financial Intermediation, Except Insurance And Pension Funding-Manufacture Of Basic Metals-Manufacture Of Fabricated Metal Products, Except Machinery And Equipments-Manufacture Of Textiles-Real Estate Activities	Maharashtra	Mumbai
68	Mr. Balaji Shrirang Sagar	IBBI/IPA-001/IP-P01555/2018-2019/12441	balajisagar381973@gmail.com	2	Activities Auxiliary To Financial Intermediation-Agriculture, Hunting And Related Service Activities-Hotels And Restaurants-Manufacture Of Other Non-Metallic Mineral Products-Other Business Activities-Other Service Activities-Wholesale Trade And Commission Trade, Except Of Motor Vehicles And Motorcycles	Maharashtra	Mumbai
69	Mr. Purusottam Behera	IBBI/IPA-002/IP-N00940/2019-2020/12993	purusosbbj@yahoo.com	2	-Computer And Related Activities-Manufacture Of Textiles	Maharashtra	Mumbai
70	Mr. Atul Narayan Naik	IBBI/IPA-003/IP-N00385/2021-2022/14011	annaik129@gmail.com	2	-Construction	Maharashtra	Mumbai
71	Mr. Shashant Sudhakar Yeola	IBBI/IPA-001/IP-P00310/2017-18/10574	shashantsyeola@gmail.com	2	-Computer And Related Activities-Health And Social Work-Manufacture Of Basic Metals	Maharashtra	Mumbai
72	Mr. Pardeep Kumar Lakhani	IBBI/IPA-001/IP-P00541/2017-2018/10966	pradeep.lakhani1967@gmail.com	2	-Construction-Other Business Activities	Maharashtra	Mumbai
73	Mr. Hasti Mal Kachhara	IBBI/IPA-002/IP-N00342/2017-2018/10992	hastimal.kachhara@gmail.com	1	-Manufacture Of Textiles-Wholesale Trade And Commission Trade, Except Of Motor Vehicles And Motorcycles	Maharashtra	Mumbai

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA

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74	Mr. Sandeep D. Maheshwari	IBBI/IPA-001/IP-P00640/2017-2018/11093	ayunish@yahoo.com	1	-Construction-Manufacture Of Fabricated Metal Products, Except Machinery And Equipments-Manufacture Of Textiles-Retail Trade, Except Of Motor Vehicles And Motorcycles, Repair Of Personal And Household Goods-Wholesale Trade And Commission Trade, Except Of Motor Vehicles And Motorcycles	Maharashtra	Mumbai
75	Mr. Vakati Balasubramanyam Reddy	IBBI/IPA-001/IP-P00662/2017-2018/11131	vbsreddy7@gmail.com	2	-Agriculture, Hunting And Related Service Activities-Manufacture Of Chemicals And Chemical Products-Manufacture Of Wearing Apparel, Dressing And Dyeing Of Fur	Maharashtra	Mumbai
76	Mr. Bijendra Kumar Jha	IBBI/IPA-001/IP-P00712/2017-2018/11227	cabkj12@gmail.com	1	-Air Transport-Manufacture Of Office, Accounting And Computing Machinery-Other Business Activities-Real Estate Activities-Wholesale Trade And Commission Trade, Except Of Motor Vehicles And Motorcycles	Maharashtra	Mumbai
77	Ms. Pinkush Jaiswal	IBBI/IPA-002/IP-N00452/2017-2018/11409	fcspinkush@gmail.com	1	-Extraction Of Crude Petroleum And Natural Gas, Service Activities Incidental To Oil And Gas Extraction Excluding Surveying	Maharashtra	Mumbai
78	Mr. Sachin Rajendra Singhvi	IBBI/IPA-001/IP-P01289/2018-2019/12066	sachin@mehtasinghvi.in	2	-Construction-Manufacture Of Food Products And Beverages-Recreational, Cultural And Sporting Activities	Maharashtra	Mumbai
79	Ms. Namrata Amol Randeri	IBBI/IPA-001/IP-P01585/2019-2020/12495	namrataranderi@gmail.com	2	-Real Estate Activities-Wholesale Trade And Commission Trade, Except Of Motor Vehicles And Motorcycles	Maharashtra	Mumbai
80	Mr. Hari Kishan Bhoklay	IBBI/IPA-003/IP-N00228/2019-2020/12696	bhoklay.hk@hotmail.com	1	-Manufacture Of Food Products And Beverages	Maharashtra	Mumbai
81	Mr. Dinesh Kumar Aggarwal	IBBI/IPA-002/IP-N00890/2019-2020/12843	dinesh.aggarwal31@gmail.com	1	-Construction-Extraction Of Crude Petroleum And Natural Gas, Service Activities Incidental To Oil And Gas Extraction Excluding Surveying	Maharashtra	Mumbai

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA

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S.No	Name of Insolvency Professional (IP)	Registration Number of IP	Registered E-mail ID of IP	Total Number of Completed Assignments	Sectoral Experience	State	Zone
82	Mr. Ashok Kumar Golechha	IBBI/IPA-002/IP-N00932/2019-2020/12973	akgolecha9@gmail.com	1	-Manufacture Of Textiles	Maharashtra	Mumbai
83	Mr. Kunal Jayant Waje	IBBI/IPA-001/IP-P02472/2021-2022/13815	ipkunalwaje@gmail.com	2	-Construction-Wholesale Trade And Commission Trade, Except Of Motor Vehicles And Motorcycles	Maharashtra	Mumbai
84	Mr. Subhash Laxminarayan Nathuramka	IBBI/IPA-001/IP-P00472/2017-18/10815	snathuramka@gmail.com	1	-Manufacture Of Basic Metals	Maharashtra	Mumbai
85	Ms. Akansha Ashish Rathi	IBBI/IPA-002/IP-N00332/2017-2018/10938	rathiakansha83@gmail.com	1	-Other Business Activities	Maharashtra	Mumbai
86	Mr. Manoj Anant Mainkar	IBBI/IPA-001/IP-P01221/2018-2019/11926	manojmmainkar@yahoo.com	1	-Manufacture Of Textiles-Sale, Maintenance And Repair Of Motor Vehicles And Motorcycles, Retail Sale Of Automotive Fuel	Maharashtra	Mumbai
87	Ms. Neeraja Kartik	IBBI/IPA-001/IP-P01445/2018-2019/12137	neerajakartikip@gmail.com	1	-Construction-Manufacture Of Basic Metals	Maharashtra	Mumbai
88	Mr. Kamal Kishor Gurnani	IBBI/IPA-001/IP-P01463/2018-2019/12338	kamalgurnaniip@gmail.com	1	-Agriculture, Hunting And Related Service Activities-Financial Intermediation, Except Insurance And Pension Funding-Health And Social Work-Manufacture Of Basic Metals-Manufacture Of Chemicals And Chemical Products-Manufacture Of Food Products And Beverages-Manufacture Of Machinery And Equipment N.E.C-Manufacture Of Textiles-Other Business Activities	Maharashtra	Mumbai

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA

PANEL FOR JANUARY 1, 2023 TO JUNE 30, 2023 - For Mumbai Zone

Panel of IPs for appointment as,

- Interim Resolution Professional (IRP) in a Corporate Insolvency Resolution Process (CIRP) under section 16(4),
 - Liquidator in a liquidation process under section 34(6),
 - Resolution Professional (RP) in an individual insolvency resolution process under section 97(4) or 98(3), and
 - Bankruptcy Trustee (BT) under section 125(4), 146(3) or 147(3)
- of the Insolvency and Bankruptcy Code, 2016, by Adjudicating Authority.

Areas Covered (The IPs having registered office in these areas shall be eligible for appointment by benches of NCLT and DRT located in these areas) - State of Goa and State of Maharashtra

This panel is prepared in accordance with "Insolvency Professionals to act as Interim Resolution Professionals, Liquidators, Resolution Professionals and Bankruptcy Trustees (Recommendation) (Second Guidelines, 2022"

S.No	Name of Insolvency Professional (IP)	Registration Number of IP	Registered E-mail ID of IP	Total Number of Completed Assignments	Sectoral Experience	State	Zone
89	Mr. Rakesh Bothra	IBBI/IPA-001/IP-P01758/2019-2020/12675	ip.rakeshbothra@gmail.com	1	-Construction-Health And Social Work-Manufacture Of Food Products And Beverages-Wholesale Trade And Commission Trade, Except Of Motor Vehicles And Motorcycles	Maharashtra	Mumbai
90	Ms. Manisha Sanjay Agrawal	IBBI/IPA-003/IP-N00241/2019-2020/12836	m_taiyal@yahoo.com	1	-Mining Of Metal Ores	Maharashtra	Mumbai
91	Mr. Lalit Kumar Dangi	IBBI/IPA-001/IP-P01821/2019-2020/12859	lalitkumardangi@gmail.com	1	-Manufacture Of Food Products And Beverages	Maharashtra	Mumbai
92	Mr. Rakesh Maganlal Nathwani	IBBI/IPA-001/IP-P02058/2020-2021/13190	rakesh@carmn.in	1	-Computer And Related Activities-Manufacture Of Food Products And Beverages-Manufacture Of Machinery And Equipment N.E.C-Other Business Activities	Maharashtra	Mumbai
93	Mr. Sushil Kumar Agrawal	IBBI/IPA-001/IP-P02136/2020-2021/13281	avafca@gmail.com	1	-Wholesale Trade And Commission Trade, Except Of Motor Vehicles And Motorcycles	Maharashtra	Mumbai
94	Mr. Ashok Mittal	IBBI/IPA-001/IP-P02549/2021-2022/13889	ashokmittal2020@gmail.com	1	-Manufacture Of Paper And Paper Products	Maharashtra	Mumbai
95	Mr. Arvind Kumar Chinna Patrudu Pilla	IBBI/IPA-001/IP-P02571/2021-2022/13937	caip.arvindpilla@gmail.com	1	-Construction	Maharashtra	Mumbai
96	Mr. Hitesh Kothari	IBBI/IPA-002/IP-N00324/2017-2018/10929	hiteshkotharics@gmail.com	0	None	Maharashtra	Mumbai

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA

PANEL FOR JANUARY 1, 2023 TO JUNE 30, 2023 - For Mumbai Zone

Panel of IPs for appointment as,

- Interim Resolution Professional (IRP) in a Corporate Insolvency Resolution Process (CIRP) under section 16(4),
 - Liquidator in a liquidation process under section 34(6),
 - Resolution Professional (RP) in an individual insolvency resolution process under section 97(4) or 98(3), and
 - Bankruptcy Trustee (BT) under section 125(4), 146(3) or 147(3)
- of the Insolvency and Bankruptcy Code, 2016, by Adjudicating Authority.

Areas Covered (The IPs having registered office in these areas shall be eligible for appointment by benches of NCLT and DRT located in these areas) - State of Goa and State of Maharashtra

This panel is prepared in accordance with "Insolvency Professionals to act as Interim Resolution Professionals, Liquidators, Resolution Professionals and Bankruptcy Trustees (Recommendation) (Second Guidelines, 2022"

S.No	Name of Insolvency Professional (IP)	Registration Number of IP	Registered E-mail ID of IP	Total Number of Completed Assignments	Sectoral Experience	State	Zone
97	Mr. Pranab Kumar Kar	IBBI/IPA-001/IP-P00569/2017-2018/11110	pranab.k.kar@gmail.com	0	None	Maharashtra	Mumbai
98	Mr. Anil Gunderao Anikhindi	IBBI/IPA-003/IP-N000106/2017-2018/11216	anilcost@gmail.com	0	None	Maharashtra	Mumbai
99	Mr. Pradeep Kumar Chakravarty	IBBI/IPA-003/IP-N000123/2017-2018/11338	pkc195710@gmail.com	0	None	Maharashtra	Mumbai
100	Mr. Atul Tansukhlal Mehta	IBBI/IPA-001/IP-P01020/2017-2018/11670	mehtaatul@gmail.com	0	None	Maharashtra	Mumbai
101	Mr. Sunil Kumar Bansal	IBBI/IPA-001/IP-P01232/2018-2019/11928	skbansal.irp@gmail.com	0	None	Maharashtra	Mumbai
102	Mr. Kanhaiya Maheshwari	IBBI/IPA-001/IP-P01291/2018-2019/12005	kanhaiya_maheshwarica@yahoo.com	0	None	Maharashtra	Mumbai
103	Mr. Kshitiz Gupta	IBBI/IPA-002/IP-N00721/2018-2019/12140	kshitiz.ca@gmail.com	0	None	Maharashtra	Mumbai
104	Mr. Pramodkumar Ramesh Ladda	IBBI/IPA-002/IP-N00694/2018-2019/12148	csladdaji@gmail.com	0	None	Maharashtra	Mumbai

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA

PANEL FOR JANUARY 1, 2023 TO JUNE 30, 2023 - For Mumbai Zone

Panel of IPs for appointment as,

- Interim Resolution Professional (IRP) in a Corporate Insolvency Resolution Process (CIRP) under section 16(4),
 - Liquidator in a liquidation process under section 34(6),
 - Resolution Professional (RP) in an individual insolvency resolution process under section 97(4) or 98(3), and
 - Bankruptcy Trustee (BT) under section 125(4), 146(3) or 147(3)
- of the Insolvency and Bankruptcy Code, 2016, by Adjudicating Authority.

Areas Covered (The IPs having registered office in these areas shall be eligible for appointment by benches of NCLT and DRT located in these areas) - State of Goa and State of Maharashtra

This panel is prepared in accordance with "Insolvency Professionals to act as Interim Resolution Professionals, Liquidators, Resolution Professionals and Bankruptcy Trustees (Recommendation) (Second Guidelines, 2022"

S.No	Name of Insolvency Professional (IP)	Registration Number of IP	Registered E-mail ID of IP	Total Number of Completed Assignments	Sectoral Experience	State	Zone
105	Mr. Ashish Saoji	IBBI/IPA-001/IP-P01268/2018-2019/12150	ashishsaoji@gmail.com	0	None	Maharashtra	Mumbai
106	Mr. Piyush Kisanlal Jani	IBBI/IPA-001/IP-P01439/2018-2019/12164	capiyushj@gmail.com	0	None	Maharashtra	Mumbai
107	Mr. Vikram Bhatnagar	IBBI/IPA-003/IP-N000183/2018-2019/12197	vikrambhatnagar2002@yahoo.com	0	None	Maharashtra	Mumbai
108	Mr. Kumar Raghavan	IBBI/IPA-001/IP-P01433/2018-2019/12336	rkumar56.ip@gmail.com	0	None	Maharashtra	Mumbai
109	Mr. Sanjay Shrivastava	IBBI/IPA-001/IP-P01528/2018-2019/12425	casanjayshrivastava@gmail.com	0	None	Maharashtra	Mumbai
110	Ms. Kiran Martin Golla	IBBI/IPA-002/IP-N00787/2019-2020/12483	ip.kirangolla9@gmail.com	0	None	Maharashtra	Mumbai
111	Mr. Gajesh Labhchand Jain	IBBI/IPA-001/IP-P01697/2019-2020/12588	gajeshjain@gmail.com	0	None	Maharashtra	Mumbai
112	Mr. Satya Narayan Baheti	IBBI/IPA-001/IP-P01759/2019-2020/12670	sn.baheti@rediffmail.com	0	None	Maharashtra	Mumbai

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA

PANEL FOR JANUARY 1, 2023 TO JUNE 30, 2023 - For Mumbai Zone

Panel of IPs for appointment as,

- Interim Resolution Professional (IRP) in a Corporate Insolvency Resolution Process (CIRP) under section 16(4),
 - Liquidator in a liquidation process under section 34(6),
 - Resolution Professional (RP) in an individual insolvency resolution process under section 97(4) or 98(3), and
 - Bankruptcy Trustee (BT) under section 125(4), 146(3) or 147(3)
- of the Insolvency and Bankruptcy Code, 2016, by Adjudicating Authority.

Areas Covered (The IPs having registered office in these areas shall be eligible for appointment by benches of NCLT and DRT located in these areas) - State of Goa and State of Maharashtra

This panel is prepared in accordance with "Insolvency Professionals to act as Interim Resolution Professionals, Liquidators, Resolution Professionals and Bankruptcy Trustees (Recommendation) (Second Guidelines, 2022"

S.No	Name of Insolvency Professional (IP)	Registration Number of IP	Registered E-mail ID of IP	Total Number of Completed Assignments	Sectoral Experience	State	Zone
113	Mr. Hajib Raghavan Viswanath	IBBI/IPA-001/IP-P01761/2019-2020/12676	viswanath.geevis@gmail.com	0	None	Maharashtra	Mumbai
114	Mr. Anil Jitendra Jhumkhawala	IBBI/IPA-002/IP-N00423/2019-2020/12689	anil.jhumkhawala@gmail.com	0	None	Maharashtra	Mumbai
115	Mr. Yatinkumar Sumatilal Shah	IBBI/IPA-001/IP-P01785/2019-2020/12764	yatinshah01@yahoo.co.in	0	None	Maharashtra	Mumbai
116	Mr. Surendranath Karat Thazhethethil Nair	IBBI/IPA-003/IP-N00244/2019-2020/12835	surendranathnair@gmail.com	0	None	Maharashtra	Mumbai
117	Mr. Jayanti Lal Jain	IBBI/IPA-001/IP-P01792/2019-2020/12845	jljain.ip@gmail.com	0	None	Maharashtra	Mumbai
118	Mr. Hemant Shripad Shetye	IBBI/IPA-002/IP-N00894/2019-2020/12872	irp@hspnassociates.in	0	None	Maharashtra	Mumbai
119	Mr. Shekhar Kumar Agrawal	IBBI/IPA-002/IP-N00883/2019-2020/12874	shekhar2308@gmail.com	0	None	Maharashtra	Mumbai
120	Mr. Vijay Kumar Kulshrestha	IBBI/IPA-003/IP-N00253/2019-2020/12905	kulshresthav55@gmail.com	0	None	Maharashtra	Mumbai

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA

PANEL FOR JANUARY 1, 2023 TO JUNE 30, 2023 - For Mumbai Zone

Panel of IPs for appointment as,

- Interim Resolution Professional (IRP) in a Corporate Insolvency Resolution Process (CIRP) under section 16(4),
 - Liquidator in a liquidation process under section 34(6),
 - Resolution Professional (RP) in an individual insolvency resolution process under section 97(4) or 98(3), and
 - Bankruptcy Trustee (BT) under section 125(4), 146(3) or 147(3)
- of the Insolvency and Bankruptcy Code, 2016, by Adjudicating Authority.

Areas Covered (The IPs having registered office in these areas shall be eligible for appointment by benches of NCLT and DRT located in these areas) - State of Goa and State of Maharashtra

This panel is prepared in accordance with "Insolvency Professionals to act as Interim Resolution Professionals, Liquidators, Resolution Professionals and Bankruptcy Trustees (Recommendation) (Second Guidelines, 2022"

S.No	Name of Insolvency Professional (IP)	Registration Number of IP	Registered E-mail ID of IP	Total Number of Completed Assignments	Sectoral Experience	State	Zone
121	Mr. Lalit Zaverchand Shah	IBBI/IPA-001/IP-P02007/2020-2021/13102	lalitshahca@gmail.com	0	None	Maharashtra	Mumbai
122	Mr. Rajendra Devidas Puranik	IBBI/IPA-001/IP-P02029/2020-2021/13149	rdpuranik@gmail.com	0	None	Maharashtra	Mumbai
123	Mr. Jignesh Shah	IBBI/IPA-001/IP-P02054/2020-2021/13182	jkshah555@hotmail.com	0	None	Maharashtra	Mumbai
124	Mr. Arun Nandlal Agrawal	IBBI/IPA-003/IP-N00282/2020-2021/13234	irparun@gmail.com	0	None	Maharashtra	Mumbai
125	Mr. Rajendra Dattatray Aphale	IBBI/IPA-002/IP-N01002/2020-2021/13258	rajaphale.ip@gmail.com	0	None	Maharashtra	Mumbai
126	Mr. Sanjay Anandrao Khairnar	IBBI/IPA-001/IP-P02073/2020-2021/13269	khairnarca@gmail.com	0	None	Maharashtra	Mumbai
127	Mr. Raghunath Sabanna Bhandari	IBBI/IPA-002/IP-N01023/2020-2021/13276	raghunathsb@yahoo.com	0	None	Maharashtra	Mumbai
128	Mr. Shouvik Kumar Roy	IBBI/IPA-001/IP-P02113/2020-2021/13284	shouvikkumarroy@gmail.com	0	None	Maharashtra	Mumbai

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA

PANEL FOR JANUARY 1, 2023 TO JUNE 30, 2023 - For Mumbai Zone

Panel of IPs for appointment as,

- Interim Resolution Professional (IRP) in a Corporate Insolvency Resolution Process (CIRP) under section 16(4),
 - Liquidator in a liquidation process under section 34(6),
 - Resolution Professional (RP) in an individual insolvency resolution process under section 97(4) or 98(3), and
 - Bankruptcy Trustee (BT) under section 125(4), 146(3) or 147(3)
- of the Insolvency and Bankruptcy Code, 2016, by Adjudicating Authority.

Areas Covered (The IPs having registered office in these areas shall be eligible for appointment by benches of NCLT and DRT located in these areas) - State of Goa and State of Maharashtra

This panel is prepared in accordance with "Insolvency Professionals to act as Interim Resolution Professionals, Liquidators, Resolution Professionals and Bankruptcy Trustees (Recommendation) (Second Guidelines, 2022"

S.No	Name of Insolvency Professional (IP)	Registration Number of IP	Registered E-mail ID of IP	Total Number of Completed Assignments	Sectoral Experience	State	Zone
129	Mr. Ashutosh Baliarsing	IBBI/IPA-003/IP-N00284/2020-2021/13394	ashutoshsb@gmail.com	0	None	Maharashtra	Mumbai
130	Mr. Ashok Venkatrao Barbole	IBBI/IPA-001/IP-P02280/2021-2022/13720	caashokbarbole2009@gmail.com	0	None	Maharashtra	Mumbai
131	Mr. Manish Lalji Dawda	IBBI/IPA-001/IP-P02506/2021-2022/13797	ip.dawdamanish@gmail.com	0	None	Maharashtra	Mumbai
132	Mr. Shekhar Arvind Parkhi	IBBI/IPA-001/IP-P02494/2021-2022/13801	ip.shekharparkhi@gmail.com	0	None	Maharashtra	Mumbai
133	Mr. Devesh Ranjan Mishra	IBBI/IPA-001/IP-P02470/2021-2022/13804	ca.devesh@yahoo.com	0	None	Maharashtra	Mumbai
134	Mr. Pankaj Govindlal Khadloya	IBBI/IPA-001/IP-P02485/2021-2022/13810	pkhadloya@gmail.com	0	None	Maharashtra	Mumbai
135	Mr. Sanjay Kathane	IBBI/IPA-002/IP-N01139/2021-2022/13818	sanjaykathane@yahoo.com	0	None	Maharashtra	Mumbai
136	Mr. Mahesh Pareek	IBBI/IPA-001/IP-P02529/2021-2022/13877	mpareek63@hotmail.com	0	None	Maharashtra	Mumbai

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA

PANEL FOR JANUARY 1, 2023 TO JUNE 30, 2023 - For Mumbai Zone

Panel of IPs for appointment as,

- Interim Resolution Professional (IRP) in a Corporate Insolvency Resolution Process (CIRP) under section 16(4),
 - Liquidator in a liquidation process under section 34(6),
 - Resolution Professional (RP) in an individual insolvency resolution process under section 97(4) or 98(3), and
 - Bankruptcy Trustee (BT) under section 125(4), 146(3) or 147(3)
- of the Insolvency and Bankruptcy Code, 2016, by Adjudicating Authority.

Areas Covered (The IPs having registered office in these areas shall be eligible for appointment by benches of NCLT and DRT located in these areas) - State of Goa and State of Maharashtra

This panel is prepared in accordance with "Insolvency Professionals to act as Interim Resolution Professionals, Liquidators, Resolution Professionals and Bankruptcy Trustees (Recommendation) (Second Guidelines, 2022"

S.No	Name of Insolvency Professional (IP)	Registration Number of IP	Registered E-mail ID of IP	Total Number of Completed Assignments	Sectoral Experience	State	Zone
137	Mr. Anand Pravin Pande	IBBI/IPA-003/IP-N00374/2021-2022/13914	appande@gmail.com	0	None	Maharashtra	Mumbai
138	Mr. Swapnil Suresh Gandhi	IBBI/IPA-001/IP-P02521/2021-2022/13974	ca.swapnilgandhi@gmail.com	0	None	Maharashtra	Mumbai
139	Mr. Vallabh Narayandas Sawana	IBBI/IPA-001/IP-P02652/2022-2023/14114	vallabhsawana@gmail.com	0	None	Maharashtra	Mumbai
140	Mr. Viral Vora	IBBI/IPA-001/IP-P02703/2022-2023/14141	ipviral.vora@gmail.com	0	None	Maharashtra	Mumbai
141	Ms. Kalpana Kamlesh Gandhi	IBBI/IPA-001/IP-P02635/2022-2023/14164	kalpanagandhica@gmail.com	0	None	Maharashtra	Mumbai
142	Mr. Vikas Gopichand Khiyani	IBBI/IPA-001/IP-P02738/2022-2023/14194	cavikas.khiyani@gmail.com	0	None	Maharashtra	Mumbai
143	Mr. Sanjeev Goel	IBBI/IPA-001/IP-P02731/2022-2023/14211	sanjeevgoel7@gmail.com	0	None	Maharashtra	Mumbai

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA
PANEL FOR JANUARY 1, 2023 TO JUNE 30, 2023

Panel of IPEs registered as IPs, for appointment as,

- Interim Resolution Professional (IRP) in a Corporate Insolvency Resolution Process (CIRP) under section 16(4),
 - Liquidator in a liquidation process under section 34(6),
 - Resolution Professional (RP) in an individual insolvency resolution process under section 97(4) or 98(3), and
 - Bankruptcy Trustee (BT) under section 125(4), 146(3) or 147(3)
- of the Insolvency and Bankruptcy Code, 2016, by Adjudicating Authority across India

This panel is prepared in accordance with "Insolvency Professionals to act as Interim Resolution Professionals, Liquidators, Resolution Professionals and Bankruptcy Trustees (Recommendation) (Second) Guidelines, 2022"

Sl. No.	Registration No.	Name of IPE registered as IP	Address of IPE registered as IP	Email of IPE registered as IP	Date of Registration	AFA Valid Upto
1	IBBI/IPE-0002/IPA-1/2022-23/50001	AAA Insolvency Professionals LLP	E-10A, Lower Ground Floor, Kailash Colony, New Delhi - 110048	anilgoel[at]aaainsolvency[dot]com	10-Nov-22	22-Nov-23
2	IBBI/IPE-0072/IPA-2/2022-23/50002	Primus Insolvency Resolution & Valuation Pvt. Ltd	C-4 E/135, Janakpuri, New Delhi 110058	info[at]primusresolutions[dot]in	11-Nov-22	06-Dec-23
3	IBBI/IPE-0013/IPA-3/2022-23/50003	VRSA Insolvency Professionals LLP	Building No. 11, 3rd Floor Hargovind Enclave Vikas Marg Delhi- 110092	Vijender[dot]sharma[at]vsa[dot]net[dot]in	15-Nov-22	12-Dec-23
4	IBBI/IPE-0140/IPA-1/2022-23/50004	Trupro Insolvency Services LLP	House No. 581, Third Floor (Top Floor), Sector 27, Gurugram-122001	rohit[dot]sehgal[at]truproinsolvency[dot]com	16-Dec-22	15-Dec-23
5	IBBI/IPE-0021/IPA-1/2022-23/50005	Headway Resolution and Insolvency Services Pvt. Ltd	708, 7th Floor, Raheja Centre, Nariman Point, Mumbai - 400021	rrkanoongo[at]gmail[dot]com	13-Dec-22	15-Dec-23
6	IBBI/IPE-0091/IPA-3/2022-23/50006	Decode Resolvency International Pvt. Ltd	1101, Floor-11, Plot-211, Dalamal Tower, Free Press Journal Marg, Nariman Point, Mumbai - 400021, Maharashtra	dushyant[dot]dave[at]decoderesolvency[dot]com	13-Dec-22	15-Dec-23
7	IBBI/IPE-0144/IPA-1/2022-23/50008	SSARVI Resolution Services LLP	Office No 610, B- wing Plot No 39/5, 39/5A, Sec 30A Vashi BSEL Tech Park, Navi Mumbai Thane 400703	ssarviresolution[at]gmail[dot]com	20-Dec-22	20-Dec-23
8	IBBI/IPE-0136/IPA-1/2022-23/50010	Samruddhi Resolutions Pvt. Ltd	Shop No 531 Plot No 8 5th Floor Sec-9 Rohini City Delhi North West DL 110085 IN	prabhakar_acs[at]rediffmail[dot]com	20-Dec-22	20-Dec-23
9	IBBI/IPE-0060/IPA-1/2022-23/50012	ASC Insolvency Services LLP	166, DDA SFS Flats, Hauz Khas, New Delhi - 110016	anju[at]insolvencyservices[dot]in	20-Dec-22	22-Dec-23
10	IBBI/IPE-0022/IPA-1/2022-23/50016	Waterfall Insolvency Professionals Pvt. Ltd	1204, Maker Chambers V, Nariman Point, Mumbai-400021	Waterfall0421[at]gmail[dot]com	22-Dec-22	22-Dec-23
11*	IBBI/IPE-0104/IPA-3/2022-23/50015	Synergy Insolvency Professionals LLP	906, I-thum Tower, Sector 62, Noida - 201301	praveen.agrawal@synergype.com	22-Dec-22	22-Dec-23

* Added through corrigendum dated February 14, 2023

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA

[Corrigendum to Panel of IPEs registered as IPs prepared in accordance with "Insolvency Professionals to act as Interim Resolution Professionals, Liquidators, Resolution Professionals and Bankruptcy Trustees (Recommendation) (Second) Guidelines, 2022 for the period from January 1, 2023, to June 30, 2023]

Dated: 14th February 2023

CORRIGENDUM

IBBI had issued a panel of Insolvency Professionals and in relation to the same it has been brought to our notice that in the panel of IPEs registered as IP issued on 3rd January 2023, name of one of the IP namely Synergy Insolvency Professionals LLP is found to be omitted. Pursuant to examination of the matter following corrigendum is being issued:

- a. In the Panel of IPEs registered as IP, following row shall be inserted in the table at Sr. No. 11:

Sl. No.	Registration No.	Name of IPE registered as IP	Address of IPE registered as IP	Email of IPE registered as IP	Date of Registration	AFA Valid Upto
11.	IBBI/IPE-0104/IPA-3/2022-23/50015	Synergy Insolvency Professionals LLP	906, I-thum Tower, Sector 62, Noida - 201301	praveen.agrawal@synergyipe.com	22-Dec-22	22-Dec-23

2. The final panel of IPE as an IP shared on January 03, 2023, stands modified to the extent above. The other contents of the panel shall remain unchanged.

-sd-

(Amit Pradhan)
Executive Director

Date: 14.02.2023

Place: New Delhi